Saturday, July 9, 1977
Asadha 18, 1899 (Saka)

LOK SABHA DEBATES

(Series)

Vol. IV

[July 05 to 15, 1977/ Asadha 14 to 24, 1899 (Saka)]

Second Session, 1977/1899 (Saka)

(Vol. IV contains Nos. 21 to 30)

LOK SABHA SECRETARIAT
NEW DELHI

CONTENTS

No. 25, *Saturday, July* 9, 1977/*Asadha* 18, 1899 (*Saka*)

	Columns
Elections to Committees—	
(i) Estimates Committee	1
(ii) Public Accounts Committee	2
(iii) Committee on Public Undertakings	3
(iv) Committee on the Welfare of the Scheduled Castes and Scheduled Tribes.	4
Demands for Grants, 1977-78—	
Ministry of Industry	5—140
Shri Sushil Kumar Dhara	5—8
Shri Krishna Chandra Halder	8—13
Dr. Bapu Kaldate	13—22
Shri Bedabrata Barua	22—29
Shri Laxmi Narayan Nayak	29—35
Father Anthony Murmu	36—42
Shri M.N. Govindan Nair	42—46
Dr. R. Rothuama	46—50
Shri Ram Sagar	51—57
Shri C. N. Visvanathan	57—60
Shrimati V. Jeyalakshmi	60—66
Shri Ainthu Sahoo	66—69
Shri J. Rameshwara Rao	69—73
Shri Chandradeo Prasad Verma	73—78
Shri M. Ram Gopal Reddy	78—82
Shri Vinodbhai B. Sheth	82—88
Shri Subhash Ahuja	88—91
Shri K. Mallanna	91—93
Shri Laxaman Rao Mankar	93—99
Shri K. Lakkappa	99—104

	COLUMNS
Shri Nathu Singh	104—10
Shri D. D. Desai	110—13
Shri Bashir Ahmad	113—16
Shri Manohar Lal	116—22
Shri G. Narsimha Reddy	122—26
Shri Durga Chand	126—32
Shri Purna Sinha	132—35
Shri Dinesh Joarder	135—37
Shri P. Rajagopal Naidu	138—40

LOK SABHA DEBATES

LOK SABHA

Saturday, July 9, 1977/*Asadha* 18, 1899 (*Saka*)

The Lok Sabha met at Eleven of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

ELECTIONS TO COMMITTEES

(i) ESTIMATES COMMITTEE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30h April, 1978."

MR. DEPUTY-SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thrity members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1978."

The motion was adopted.

(ii) PUBLIC ACCOUNTS COMMITTEE

SHRI RAVINDRA VARMA : I beg to move :

"That the members of this House do proceed to elect in the manner requried by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1978."

MR. DEPUTY-SPEAKER : The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1978."

The motion was adopted.

SHRI RAVINDRA VARMA : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iii) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI RAVINDRA VARMA : I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 1978."

MR. DEPUTY-SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 1978."

The motion was adopted.

SHRI RAVINDRA VARMA : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iv) COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI RAVINDRA VARMA : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on 30th April, 1978."

MR. DEPUTY-SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on 30th April, 1978."

The motion was adopted.

SHRI RAVINDRA VARMA : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

11.04 hrs.

*DEMANDS FOR GRANTS, 1977-78—*Contd.*

MINISTRY OF INDUSTRY—*contd.*

MR. DEPUTY-SPEAKER : Now we shall proceed with the dicussion relating to the Ministry of Industry. But before Mr. Sushil Kumar Dhara starts his speech, I would like to say that there is a request from some Members that the time for this debate should be extended. I wonder what is the sense of the House on this point.

SHRI N. SREEKANTAN NAIR (Quilon) : It is a very important matter.

AN HON. MEMBER: Home Ministry is more important.

MR. DEPUTY-SPEAKER: The proposal is that there could be two ways of meeting this demand. One is that we end the discussion at 5 p.m. and the Minister replies at 5 p.m. or the Minister should reply on Monday and we go on with the discussion.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : These Demands should be dealt with today itself. If the debate spills over to Monday...

MR. DEPUTY-SPEAKER : Not the debate; only the Minister's reply.

SHRI RAVINDRA VARMA : If my hon. colleague is to reply on Monday, then it is obvious that the Demands for Grants of the Labour Ministry will also spill over to Tuesday. I would beg of the House to deal with the Demands of the Labour Ministry on Monday itself because, on Tuesday, the Port and Dock workers are scheduled to have discussions with me.

MR. DEPUTY-SPEAKER : Then we shall finish these Demands today itself. The Minister can start his reply at 5·00 p.m.

Mr. Sushil Kumar Dhara will continue his speech.

श्री सुशील कुमार धारा (तामलुक) : उपाध्यक्ष महोदय, कल मैं उद्योग मंत्री के प्रारम्भिक भाषण का स्वागत करते हुए बोल रहा था, लेकिन बीच में हमको रुकना पड़ा। आज पुन: बोलने का मौका मिला है, इसके लिए मैं धन्यवाद देता हूं।

कल मंत्री महोदय ने मोनोपली के बारे में बोलते हुए यह कहा कि वे इसको कब करेंगे। इससे मैं सहमत हूं। लेकिन साथ ही मैं अर्ज करूंगा कि जो मोनोपली कमीशन इसके पहले बैठाया गया था उसकी रिपोर्ट मिली थी उसके बारे में आज तक कुछ नहीं किया गया। उसको इम्प्लीमेंट नहीं किया गया। हमारे लोकनायक जयप्रकाश जी इसके बारे में कई बार कह चुके हैं और कोशिश की थी कि मोनोपली कमीशन की रिपोर्ट को कार्यान्वित किया जाय। लेकिन कुछ नहीं हुआ। मैं चाहूंगा कि उस रिपोर्ट को पूरा कामयाब करें और इसके लिए बन्दोबस्त करें।

आज हमारे गांवों के उद्योग को बढ़ाने के लिए रूरल इंडस्ट्री, स्माल स्केल इंडस्ट्रीज को बढ़ाने के लिए बैंक असिस्टेंट बहुत जरूरी है। बैंक नेशनेलाइज़ेशन के बाद रिपोर्ट में यह देखा गया कि 80 परसेंट उनका इनवेस्टमेंट चन्द बड़े उद्योगपतियों के हाथ में गया और 20 परसेंट से ज्यादा छोटे उद्योगों में नहीं लगा। समाजवादी व्यवस्था में छोटे छोटे उद्योगों को बढ़ाने के लिए यह आवश्यक है कि उनको अधिक से अधिक सहायता दी जाय और बड़े उद्योगों को कर्ब किया जाय। मैं मंत्री जी के चिन्तन से सहमत हूं। साथ ही साथ अर्ज करूंगा कि ऐग्रो इंडस्ट्रीज बढ़ाने के लिए गांव गांव में छोटी मोटी इंडस्ट्रीज होनी चाहिए जैसे हमारे गांवों में फल होता है उसका ठीक ठीक उपयोग नहीं होता। उसके लिए छोटी छोटी फ्रूट इंडस्ट्री प्रोसेसिंग और कैनिंग की हो सकती है जिसको 5, 10, 20 हजार रु० से दो, तीन, चार बेकार नौजवान खोल सकते हैं और काम कर सकते

*Moved with the recommendation of the Vice-President acting as President.

[श्री सुशील कुमार धारा]

में। ऐसी बहुत सारी छोटी मोटी इंडस्ट्रीज हैं जो जल्दी से जल्दी बढ़ सकती हैं और जिनके लिए फारेन कम्पोनेन्ट की जरूरत नहीं होती और इनके बढ़ने के लिए बहुत समय की भी जरूरत नहीं होती है।

मैं मंत्री महोदय से अनुरोध करूंगा कि अगर कोई नौजवान बेकार पैसे या औजारों को लेने के लिए कोशिश करें तो उसके लिए पकेज डील का इंतजाम होना चाहिए। क्योंकि उनको इधर उधर एक आफिसर से दूसरे आफिसर तक घूमना पड़ता है और 6, 7, 8, महीने यों ही उसको लग जाते हैं। इसके लिए ऐसा भी इंतजाम हो जाना चाहिए जिससे एक ही जगह से उसका काम हो जाये उसको रुपया, मशीनरी और दूसरा सामान सब एक ही जगह से मिल जाये।

आज हमारे देश में आदमियों के पहनने के लिए अच्छा इंतजाम नहीं है। यहां पर लांग स्टेपल काटन की व्यवस्था होनी चाहिए। शार्ट स्टेपल काटन से जो मोटा कपड़ा या पहनने की चीजें बनेंगी, उस से भी हमारे ज्यादा से ज्यादा आदमी काम कर सकेंगे।

वैस्ट बंगाल में हल्दिया को बने 20 साल हो चुके हैं, लेकिन अभी तक वहां इंडस्ट्रियल काम्पैलक्स नहीं बन पाया। हम मंत्री जी से निवेदन करेंगे कि वहां पर इंडस्ट्रियल कम्पैलक्स जो बनायें, उसके आधार पर एग्रो इंडस्ट्रीज भी होनी चाहिए। 20 साल से अब तक इसकी तरफ ध्यान नहीं दिया गया है, मंत्री जी से निवेदन है कि इसे शीघ्र बनाने की तरफ ध्यान दें जिससे हल्दिया पोर्ट भी ठीक बन सके और यह इंडस्ट्रियल काम्पलैक्स भी बन सके।

मेरा कहना यह है कि जापान में जिस तरह से छोटे छोटे कुटीर उद्योगों में लोग काम करते हैं, एक जगह पार्ट्स बनाते हैं, दूसरी जगह असेम्बल करते हैं, उसी तरह से यहां भी मंदर इंडस्ट्रीज और एन्सिलियरी इंडस्ट्रीज होनी चाहिए।

वैस्ट बंगाल में एक ही जगह हैं नदिया जिला, जहां पर कि घड़ियां बनती हैं। हमारी एक माननीय सदस्या वहां से आती है, वह जानती हैं कि वहां करीबन 300 फैमिलीज में घड़ियों के पार्टस बनते हैं। हरेक किसम की घड़ी वहां पर बनती है, वाच, क्लाक, टाइमपीस। एक जगह पार्टस बनते है और एक जगह असेम्बल होते है। वहां से असेम्बल हो कर वह सारे हिन्दुसनान में भेजते हैं।

इन शब्दों के साथ मैं मंत्री महोदय ने जो डिमांड्ज रखी हैं, उनका समर्थन करता हूं।

SHRI KRISHNA CHANDRA HALDER (Durgapur): Mr. Deputy-Speaker, Sir, on behalf of the CPI(M), I congratulate the hon. Minister and support the Industrial Policy statement made by him.

At the outset, I would like to say that the Ministry, in its report, has given one-sided picture about the situation prevailing in our industry. In reality, we are passing through the recessionary phase of our economy due to the wrong policy of the Congress Government and, therefore, the wheels of the industry are likely to move a bit slowly in the days to come.

Today, in most of the sectors of economy, the market is shrinking because the purchasing power has gone down considerably due to C.D.S., wage freeze and seventy percent of the people are living below the poverty line. The number of persons unemployed is swelling with the result that the figure of registered unemployed persons has gone upto more than one crore, an all-time high figure. With such a serious picture of our economy, how can you expect the domestic market to increase by introducing mechanisation, modernization, automation by the job saving devices? The previous Government has brought down the employment potential of indus-

try with the result that job opportunities are dwindling. All these factors combined to reduce the internal consumption of commodities produced in India.

A phenomenon of so-called surplus production is being observed in several sectors of industry and Government does not admit in public that the economy is facing an acute crisis which it is not easy to overcome. This phenomenon is not an accidental one. It is the result of the policy pursued by the previous Congress Government over a period of years. The situation particularly in rural areas is disturbing with the fall in agricultural commodities and the poor peasant is particularly ruined and compelled to resort to distress sale of his produce at a very low rate and even uneconomic rate. This has affected the domestic consumption.

We, therefore, see everything surplus in the country though the per capita consumption of these items is among the lowest in the world. Even seven million tonnes of steel is considered to be surplus in India, while in China, thirty million tonnes is considered to be inadequate. About hundred million tonnes of coal is considered to be surplus in India, while even four hundred million tonnes of coal is considered to be insufficient in China.

Another problem which Government should take into account seriously is the question of unutilised capacity. Many of the industries are working at 30% to 40 % of their capacity. It is estimated that the unutilised capacity is responsible for the loss of industrial production to the tune of eight hundred crores of rupees per year. The Government has failed to see that the unutilised capacity is fully utilised within the shortest possible time.

Though the hon. Minister stated the reasons for the sickness in the industries and stated that he would deal with it firmly, but the whole report does not make a comprehensive survey of the closed units throughout the country rendering thousands of workers jobless. Even though some closed mills were taken over, they has taken only a part of the employees who were on duty earlier. We know that thousands of workers were retrenched and laid off in different industries, especially, in the automobiles, jute, textile and the engineering industries. In West Bengal, in the jute industry alone, 80,000 workers have been retrenched and about 58,000 workers have been laid off and in Howrah alone 400 small engineering units have been closed down and thousands of workers thrown on the streets.

The Janata Government has announced that they are not going to take over any more sick mills and declared that one closed or sick mill will be tagged on with a profit-earning mill owned by the big houses. That will only strengthen the power of the capitalists. The new Minister at least in his statement has clearly stated that his Ministry will not tolerate the action of the capitalist monopolists and that his Ministry is not going to dilute the definition of large houses; that is those business houses with a capital of Rs. 20 crores and above will be treated as large houses. He has announced it categorically.

In this connection, I want to say that in the name of utilising the foreign exchange reserves, the Government is giving import licences to industrialists to import machinery and other commodities from abroad while the indigenous production suffers severely due to lack of internal market. Here is an extract from the *Economic Times* dated 10th June, 1977 which says :

> "In textile machinery industry large underutilisation of capacity consequent on the sluggish demand from domestic textile industry and severe competition from developed countries. The liberalisation of imports of capital goods for units having a good export record has further dimmed. the hopes of revival of domestic demand."

Further I wish to say that foreign technology and knowhow is purchased from the western countries while the same indigenous knowhow and expertise do not get a proper place.

More stress should be given for better management and improvement of the public sector undertakings so that the public sector can be in a commanding position over the private sector. There are some top officers in the management of the different public undertakings who are out to sabotage the undertaking. We have to identify those officers and take proper steps.

[Shri Krishna Chandra Halder]

In this connection I want to mention regarding one public undertaking, *viz.*, MAMC of Durgapur. There the management is pursuing corrupt practices misuse of power, illegal appointments and purchases, etc. In spite of audit objection, malpractices are continuing. Previously the Ministry stated about the recruitment of 238 persons in 1972. The concerned administrative Ministry *vis-a-vis* Parliament were deliberately supplied with purported information distorting the fact with all intent and purpose to misguide the Parliament. The then authority misinformed the Parliament regarding the appointment of those 238 workers in 1972.

A number of irregular cases subject to audit objection and critisism threatening to unearth the well planned malpractices in a number of fields of the management were there. They took shelter under Sanjay Gandhi and developed business relations with Maruti and off loading manufacture of Idlers and Rollers. Previously the ancillary units around Durgapur and Calcutta had been doing the job for more than five years most effectively. Suddenly the decision was taken to award the job to Maruti. It cost more than two times than that of the local industry. I would request the Minister to enquire and to constitute a Commission of Enquiry to go into the entire malpractices of the MAMC.

The density of population in Eastern Region particularly in West Bengal is the highest in the country. For development of Eastern Region and West Bengal and for the industrial development, navigable capacity of Calcutta Port should be improved and for this 40,000 cusecs of water should be allowed from Ganga through Farakka during the lean months. I would request the Industry Minister to take up the matter with the concerned Ministry for early solution of the problem in the interest of the country.

For industrial development in West Bengal, I urge upon the Government to implement the proposal for ship building yard in Haldia and to construct Haldia Petro-Chemical Project as early as possible.

To tackle unemployment problem effectively, small scale industries and cottage industries should be given proper protection and encouragement by providing necessary capital including supply of raw materials, marketing facilities, etc. The Minister should discuss with the Finance Minister so that the rate of interest for the small scale industries can be reduced, and small scale industries and ancillary industries supply spare parts to the big concerns. Arrangements should be made so that the small scale industries get payment within 30 days from the concerned industry to whom the spare parts are supplied. In this connection I would draw your kind attention to the problem of small scale industries in Durgapur. Durgapur small scale industries are capable of supplying spare parts to the D.S.P., A.S.P., M.A.M.C., F.C.I. Durgapur project and other industries. All the small scale industries are starving for orders and are about to close down. I would like to request the hon. Minister to take up the matter with the respective managements so that the small scale industries in Durgapur can survive. They may grow and create more employment opportunities for thousands of unemployed. Cooperative sectors should be given all facilities to set up new industries and develop their industries. The assurance for the improvement of village and cottage industries should be implemented immediately so that unemployment can be tackled and rural economy can be improved. In West Bengal about 80% of the handloom industry is being closed down. I would request the Minister to come forward and save the handloom industry so that the economy can be improved. Under No. 161 Apprentices Act many apprentices are recruited but no guarantee for their permanent job is there in DSP, ASP, MAMC, FCI and so on. Similar is the case of apprentices everywhere in the country. I would therefore request the Minister to take initiative and discuss this matter with other Ministries in order to amend the Apprentices Act, suitably so that they are absorbed against regular vacancies. I would request him to absorb 18 retrenched workers of Bharat Ophthalmic Glass Ltd., Durgapur immediately.

In this connection I would congratulate him that he ordered reinstatement of retrenched workers of the Communication Ministry. Silimilarly here also I would request him to reinstate the workers of Bharat Ophthalmic Glass Ltd. with full benefits as early as possible.

About backward areas he has mentioned that Bihar, Orissa, Assam and North Eastern Region is a backward area. He has assured the House that he will do everything for development of the areas, I am very glad about it. But still I would say that in West

Bengal, except for 3 districts all the other districts are backward, especially part of my constituency of Bankura. Same is the case with Purulia. Bankura and Purulia, both the districts are backward and drought prone area. These two are especially backward districts and I request him to take proper steps for the development of these areas for industrial development and for creation of more job opportunities. Land reform is a necessity and necessary steps should be taken in this regard. Jute and textile industry hould be nationalised. Foreign capital should be taken over at the earliest possible time.

डा० बपू कालदते, (औरंगाबाद): उपाध्यक्ष महोदय, सब से पहले मैं अपनी खुशी जाहिर करना चाहता हूं कि कई दिनों से अखबार में हमारी औद्योगिक नीति के बारे में जो विवाद चल रहा था जिससे हम भी परेशान थे उस औद्योगिक नीति को हमारे नये मंत्री महोदय ने जाहिर किया है और स्पष्ट किया है। इससे हम लोगों को बहुत खुशी हुई है। इसके लिए हम आपका अभिनन्दन करते हैं। जिस दिशा भी जनता पार्टी इस उद्योग नीति को अपना रही है उस दिशा को अपना कर ही इस देश के कई सवालों को हम हल कर सकेंगे। आप और हम जानते हैं कि हमारा देश एक खंडतुल्य देश है और खंडतुल्य ही नहीं यह तो बिल्कुल अविकसित देश है। मैं इस बात को नहीं मानता कि बाहर के किसी देश का "माडल" ले कर यहां का इंडस्ट्रियल डिवेलेपमेंट का तरीका हम को यहां लागू करना है। हम खुद का "माडल" तैयार करें, खुद की प्रक्रिया, खुद को दिशा निकालें। जब हम यह कहते हैं कि हमारा देश अविकसित देश है, विकसनशील देश भी कह सकते हैं क्योंकि हम लोगों को ऐसा कहना अच्छा लगता है––तो इसके तीन बुनियादी लक्षणों को तरफ मैं आपका ध्यान खींचना चाहता हूं। ऐसे देश को विकसनशील देश कहा जाता है जहां कैपिटल फार्मेशन की गति और मात्रा कम रहती है, स्पीड भी कम रहती है और रेट भी कम रहता है। ऐसे देश को विकसनशील देश कहा जाता है जिस देश में बेरोजगारी की मात्रा बहुत काफी पैमाने पर रहती है। ऐसे देश को विकसनशील देश कहा जाता है जहां आधुनिक विज्ञान, आधुनिक तकनीकी तंत्र का कम इस्तेमाल होता है। इन तीनों दृष्टियों से औद्योगिक नीति की तरफ हमें देखना होगा जो पिछले तीस साल में देश में अपनाई गई है। मैं इसको सियासत में नहीं जाना चाहता। अगर अविकसित देश को विकसित देश में रूपांतरित करना हो तो उसके लिए यह कहा गया है कि कम से कम ग्यारह प्रतिशत राष्ट्रीय उत्पादन में हर साल बढ़ोतरी की जरूरत महसूस होती है। ग्यारह फीसदी अगर राष्ट्रीय उत्पादन हर साल बढ़ता जाएगा तो इस विकास में गति हम प्राप्त कर सकेंगे। लेकिन जो कुछ इवैल्युएशन हुआ है पिछली चार पंचवर्षीय योजनाओं का उससे यह पता चलता है कि हम पांच प्रतिशत तक ही ज्यादा से ज्यादा पहुंच पाए हैं। हम को चाहिए था कि हम दस ग्यारह के इर्द गिर्द उसके आसपास पहुंचते लेकिन हम पांच तक ही पहुंच पाए हैं। इस वास्ते जितनी तेजी से देश का विकास हम को करना चाहिए था उस तेजी से हम नहीं कर सके हैं। हमने नियोजन को स्वीकर किया था और एक दार्शनिकता की बात कही थी, परस्पैक्टिव प्लानिंग की बात कही थी। हमें याद है कि ऐसा कहा गया था कि 1980 तक यानी पांचवीं पंचवर्षीय योजना के अन्त में यह देश स्वयंचलित अर्थव्यवस्था में, सैल्फ एक्सैलरेटिंग इकोनोमी में रूपांतरित हो जाएगा उसका ट्रांसफार्मेशन हो जाएगा। टैक्नीकल शब्दों में कहूं तो कह सकता हूं।

This country will be in a position of "take off"

हमारा देश टेक आफ के पीरियड में नहीं है। यह कहा गया था कि हमारा अविकसित देश है और हमने यह तय किया था कि 1980 तक हम देश को टैक आफ पीरियड

[डा० बापू कालदाते]

में ले जाएंगे। इसको तो हमारे कांग्रेसी मित्र भी मानेगे जो कि सोचा गया था तय किया गया था, जो दर्शन हमने अपनी आंखों के सामने रखा था उसके मुताबिक देश को गति प्रदान करने में या अपने कार्यक्रम को चलाने में वे सफल नहीं हुए हैं; नियोजन के इस हवाई जहाज को हम बहुत तेजी से उठाना चाहते थे और हमने कहा था कि 1980 तक टेक आफ की कोशिश की जायगी लेकिन वह हवाई जहाज कांग्रेस की सल्तनत कहें या सरकार कहें उसमें उडने के बजाय अब हैंगर में दुरुस्ती के लिये, तन्दरुस्ती के लिए जा पहुंचा है, उडने की बात तो दूर हीं रही। उड़ान भरने की बात तो दूर रही हालत यह हो गई है कि वह हैंगर में पड़ा है और इसको तन्दुरुस्त करके उडान की कोशिश हम लोगों को अब करनी चाहिये। यह कैसे हैंगर में गया है इसके चन्द आंकड़े मैं आपके सामने पेश करना चाहता हूं। मैं आपका आकड़े पेश कर के अधिक समय लेना नहीं चाहता हूं। मुझे ज्यादातर बैक्वर्ड एरिया में छोटे उद्योगों के बारे में कहना है। इसी के आंकड़े को मैं आपके सामने रखने की कोशिश कर रहा हूं। परसैंटेज एलोकेशन आन दी विल्लेज एंड स्माल स्केल, इंडस्ट्रीज और इंडस्ट्रीज एंड मिनरल्ज, इन दोनों के आंकड़े मैं आपके सामने पेश करना चाहता हूं। तीसरे प्लान में क्या हो गया? इंडस्ट्रीज और मिनरल्स के लिए 20 परसेंट विलेज और स्माल इंडस्ट्रीज के लिये 28 परसेंट। चौथी योजना 1969–74 ऐक्चुअल, इंडस्ट्रीज के लिये 18.2 परसेंट, स्माल इंडस्ट्रीज 1 5 परसेंट। पांचवी प्लान 1974-75 इंडस्ट्रीज के लिये 22 फीसदी और स्माल इंडस्ट्री और विलेज इंडस्ट्रीज 1.1 परसेंट। 1975-76 25.1 परसेंट इंडस्ट्रीज और मिनरल्स के लिये और विलेज और स्माल इंडस्ट्रीज के लिये 1.1 परसेंट। 1976-77 इंडस्ट्रीज और मिनरल्स के लिये 27.8 परसेंट और विलेज तथा स्माल इंडस्ट्रीज 1.2 परसेंट।

नमूने के तौर पर आपका ध्यान खींचना चाहता हूं कि जिस तरह कम मात्रा में छोटे उद्योग और विलेज इंडस्ट्रीज की तरफ ध्यान दिया है उसी तरह से उसका परिणाम देखा जाय। मेरे पास 1973 की एस० आई० एस० की हैंडबुक है जिसमें 1971 तक के स्टेटिस्टिक्स दिये है, उसके मुताबिक जिलेवार छोटे उद्योगों की क्या स्थिति हो गई है, यह मैं बताना चाहता हूं। इसमें रजिस्टर्ड यूनिट्स की बात कही है। अब मैं महाराष्ट्र की बात लेता हूं, बहुत से लोग मानते हैं कि महाराष्ट्र बहुत एडवांस्ड इंडस्ट्रियल स्टेट है, अगर उसके आकड़े देखे तो मालूम होगा बौम्बे और थाना को छोड़ दे और बाकी हिस्सा महाराष्ट्र का ले ले तो इंडस्ट्रीज डेवलपमेंट जो आप कहते हैं वह कनसन्ट्रेटिड इंडस्ट्रियल डेवलपमेंट हो गया है। बौम्बे की हालत ऐसी है, 1971 की बात मैं कह रहा हूं, उससे आज थोड़ा सा फर्क पड़ा होगा। कितनी यूनिटस रजिस्टर्ड हुई ग्रेटर बौम्बे में 1971 में 10,027। इसका मतलब हुआ 31 परसेंट पूरे महाराष्ट्र स्टेट की यूनिट्स का। थाना में 7,339 यूनिट्स रजिस्टर्ड हुई, परसेंटेज आया, 23 परसेंट। यानी दोनों को मिला कर 54 फीसदी इंडस्ट्रियल यूनिट्स बौम्बे और थाना एरिया में रजिस्टर हुई। मैं जिस इलाके से आता हूं मराठवाडा, जिसके सारे जिले बैकवर्ड हैं उनकी हालत देखी जाये। औरांगाबाद 2 यूनिटस, उस्मानाबाद 1 यूनिट और परवणी नांदंड यूनिट निल। यानी पांच जिलों में से बम्बई और थाना में 17,18 हजार यूनिटस रजिस्टर हुई जब कि मराठवाडा में कुल चार यूनिटस ही रजिस्टर्ड हुई। इससे एक बात और मालूम होती है कि एक तो पिछली सरकार ने छोटे उद्योगों की तरफ कम ध्यान दिया और दूसरी तरफ इसी सरकार ने कनसेन्ट्रेशन आफ इंडस्ट्रीज कर के जो बैक्वर्ड एरियाज है उनकी तरफ भी कम ध्यान दिया है।

अब मैं यू० पी० के आंकड़े देता हूं कि 1971 की क्या हालत हैं। वाराणसी 28 परसेंट, कानपुर, मेरठ, आगरा 8 परसेंट हरेक और 15 जिले तो ऐसे हैं सारे उत्तर प्रदेश में जिनमें एक भी यूनिट नहीं खोली गई है। छोटी इंडस्ट्रीज की बात में कह रहा हूं, बड़ी इंडस्ट्रीज की नहीं। तो इससे पता चलता है कि न तो इंडस्ट्रीज का डिसपर्सल हुआ और न उनका विकेन्द्रीकरण। दोनों तरह से अगर देखते हैं तो मालूम होता है कि ए तो शहरों में उद्योगों का केन्द्रीकरण हो गया और छोटे उद्योगों को भूतपूर्व सरकार ने किसी ढंग से बढ़ावा नहीं दिया।

अब मैं ऐग्रो बेस्ड इंडस्ट्रीज, मेटल इंडस्ट्रीज और कैमिक बेस्ड इंडस्ट्रीज के आंकड़े देता हूं कि उनकी क्या हालत रही है 1961 से 1973 तक। 1960 को बेस ईयर मानें और उसको 100 कहें तो 1961 में ऐग्रो बेस्ड इंडस्ट्रीज का प्रोडक्शन परसेंटेज 105.2 से 1973 में 132.7 हो गया। लेकिन मेटल इंडस्ट्रीज का 1961 में 115.9 से 1973 में 270.2 हो गया। इसी तरह केमिकल बेस्ड इंडस्ट्रीज का 1961 में 111.6 से 1973 में 296.2 हो गया। यानी ऐग्रो बेस्ड इंडस्ट्रीज का जो ग्रोथ रेट है वह मैंटल और केमिकल इंडस्ट्रीज के लिहाज से अगर देखा जाये तो पता लगेगा कि ऐग्रो बेस्ड इंडस्ट्रीज की तरफ़ बहुत कम सरकार ने ध्यान दिया है। इसका मतलब यह हुआ कि जो कहते हैं कि 70 फ़ीसदी लोग हमारे देहातों में रहते हैं ... तो यह बात साफ हो जाती है कि ऐसे उद्योगों का निर्धारण करने की जरूरत है, इन्हें बढ़ावा देने की जरूरत है। कैमिकल बैस्ड इंडस्ट्रीज की जरूरत मैं महसूस करता हूं। लेकिन दोनों इंडस्ट्रीज को ले कर एग्रो इंडस्ट्रीज को बढ़ावा देना यह दूसरी बात हो जाती है। इसके कारण प्रादेशिक असंतुलन बढ़ गया है, जिसका जिक्र माननीय मंत्री महोदय ने स्वयं किया है। इसके और भी कारण हो जाते हैं।

जो हाईली कंसेन्ट्रेड एरियाज हैं वहां अभी भी यह चल रहा है कि ज्यादा से ज्यादा कैपिटल इंटेसिव यूनिट्स बनाये जायें, इसका परिणाम बेरोजगारी बढ़ाना हो जाता है। अगर हम लेबर इटेंसिव उद्योगों का निर्माण करना चाहते हैं, इसका मतलब यह नहीं कि पुराने ढंग या पुराने तंत्र के उद्योगों को ही बढ़ावा दें, मैं चाहता हूं कि इसमें इंटरमीडिएट टैक्नोलाजी की बात को हमें जोर से सोचना चाहिए मैं बार बार इसको सदन में दोहरा रहा हूं कि हमने आज तक इंटरमीडिएट टैक्नोलाजी को खोजने का प्रयास इस देश में नहीं किया है यह तो आप जानते ही है कि लोहिया जी ने इसके बारे में क्या कहा है मैं बहुत ज्यादा इसके बारे में नहीं कहना चाहता लेकिन इसकी नितान्त आवश्यकता मुझे महसूस होती है कि आज हम ऐसी टैक्नोलाजी तैयार करें जो उद्योगों को कार्यक्षम करे इन्हें आधुनिक बनाये डिसट्रैलाइजेशन करे और इस समाज को शोषण से मुक्त करे। अगर हम इस दिशा में कोशिश करें तो नई टैक्नालाजी को ढूंढने का प्रश्न हमारे सामने आता है।

मैं यह कहना चाहता हूं कि एक तरफ मराठवाड़ा में इंडस्ट्रीज बढ़ती नहीं हैं औ दूसरी तरफ़ 400 करोड़ रुपया खर्च करके महाराष्ट्र में ट्विन बाम्बे प्रोजेक्ट चलाने की बड़े जोर से कोशिश हो रही है। नवाशिवा बन्दरगाह की मैं जरूरत महसूस करता हूं लेकिन टुवीन बम्बई की नहीं। लेकिन पहले खर्च कहां करना है इसकी दिशा निश्चित होनी चाहिए। पिछड़े हुए इलाकों की उपेक्षा की और बड़े शहरों में उद्योगों का केन्द्रियकरण करने से प्राबलम, ला-एण्ड-आर्डर और हाइजिनिक प्राबलम खड़ी होती हैं। कंसण्ट्रेशन आफ मनी हो जाता है और फिर कंसट्रेक्शन आफ पावर भी हो जाती है। ऐसा नहीं होना चाहिए।

[डा० बापू कालदते]

हम बारबार कहते रहे हैं कि पिछली सरकार पर मोनापली का बहुत प्रभाव रहा है। अब जनता पार्टी ने बहुत अच्छी दिशा इसके बारे में सामने रखी है। इस बजट में इंडस्ट्रीज के लिए एक्चुअल में 261 करोड़ की पूंजी रखी है और उसमें से विलेज और स्माल इंडस्ट्रीज के लिए 82 करोड़ की मात्रा रखी हैं और आउट-ले में बड़े उद्योगों को 136 करोड़ का प्रावधान है। छोटे उद्योगों के लिए 56 करोड़ की रकम रखी है। यह आशादायक बात है।

खादी ग्रामोद्योग के बारे में जैसा आपने कहा कि अब तक सिर्फ बातों से लिप-सिम्पैथी देते रहे हैं। अगर मैं यह कहूं कि खादी बोर्ड आज पोलिटिकल पेट्रंस की इंस्टीट्यूशन बन गई है तो गलत न होगा। अगर किसी को मंत्री नहीं बनाया जाता हैं तो उसको वहां का वाइस चेयरमन बनाया जाता है। वहां करप्शन तो है ही लेकिन वह तो एक पोलिटिकल एम्पलायमेंट की जगह हुआ है।

मेरा सुझाव साफ है कि सब जगह जहां खादी विलेज इंडस्ट्री बोर्ड हैं उनके बारे में पुर्नविचार करना चाहिए और इस बात का ख्याल रखना चाहिए कि अगर इसमें कोई करप्शन हो तो उसके बारे में पूरी तरह से जांच करने की जरूरत हैं।

मैं इतना और कहना चाहता हूं कि पहली पंचवर्षीय योजना सें पांचवीं पंचवर्षीय योजना तक कई कमेटियां बनाई गई, इंडस्ट्रियल पालिसी रैज्यूलूशन 1956 सें पास किया गया और 1956 से लेकर अब तक दत्त कमेटी, पांडे कमेटी, स्टडी ग्रुप वांचू कमेटी सब बनाये, लेकिन ये सब कमेटियां होने के बाद भी छोटे उद्योगों के इम्पलीमेंटेशन की तरफ ज्यादा ध्यान नहीं दिया गया। एक तो उन की आधारभूत संरचना इनफ़ा-स्ट्रक्चर का अभाव रहता है। दूसरे उन्हें क्रेडिट फ़ैसिलिटीज मिलने के बारे में बहुत दिक्कत होती है। उन को पैसा देने के लिए बहुत सी एजेंसीज हैं। महाराष्ट्र में एम० आई० डी० सी०, एम० एफ० एफ० एस०, एस० आई० सी० ओ० एम० और सी० आई० डी० सी० ओ० आदि कई एजेंसीज हैं जिनका आपस में कोई कोआर्डिनेशन नहीं है। इस कारण छोटे छोटे एण्टरप्रेनर्ज को इधर से उधर भागना पड़ता है जिस में ताकत और पैसा दोनों बहुत खर्च होते हैं। इस के अलावा उन के लिए मार्केटिंग फ़ैसिलिटीज नहीं हैं, कच्चे माल के बारे में दिक्कत है और बहुत कम्पीटीशन है। अभी तक मेरी समझ में यह नहीं आया है कि कि सोप और पाउडर बनाने के लिए हिन्दुस्तान लीवर जैसी बड़ी कम्पनियों की क्या आवश्यकता है। मैच बाक्स घरेलू उद्योगों के द्वारा बनाये जा सकते हैं उन के लिए बड़ी इंडस्ट्रीज की क्या आवश्यकता है? आज छोटी इंडस्ट्रीज विभिन्न प्रकार की चार हजार प्राडक्ट्स बनाती हैं, लेकिन अभी तक उन के लिए केवल 250 प्राडक्ट्स का रिजर्वेशन हुआ है। हमें यह स्पष्ट कर देना चाहिए कि जो उद्योग कंज्यूमर्ज के लिए जरूरी हैं और जो छोटे पैमाने पर चलाये जा सकते हैं उन्हें किसी भी हालत में बड़े उद्योगों के हाथ में नहीं देना चाहिए। अगर हम इस प्रकार की वस्तुओं का उत्पादन भी बड़े उद्योगों के हाथ में दे देते हैं तो फिर हम छोटे उद्योगों के लिए कितनी भी लिप सिम्पैथी दिखायें उनका विकास नहीं हो सकेगा।

एक विशेष नीति बना कर सार्वजनिक उद्योगों को पिछड़े हुए इलाकों में ले जाना जरूरी है। बहुत समय से यह मांग की जा रही है कि कोई न कोई पब्लिक

सैक्टर उद्योग हमारे मराठवाड़े में स्थापित किया जाये। उस का एक रेडिएटिंग इफ़ेक्ट होगा। एन्सिलरी इंडस्ट्रीज की स्थापना होगी, एम्पलायमेंट में वृद्धि होगी, और अगर पर्चेज़िंग पावर बढ़ेगी, तो कन्ज्यूमर गुड्ज़ की डिमांड बढ़ेगी, और उस से खेती को भी बढ़ावा मिलेगा।

आज फ़िनांशल और नान-फ़िनांशल इन्फ़ा-स्ट्रक्चर की बात कही जाती है, लेकिन इस के साथ साथ सोशल इनफ़ा-स्ट्रक्चर की भी जरूरत है।

Big units should not become i lands of plenty in the sea of poverty but must serve inducing effect for more industries and more employment.

इस सम्बन्ध में सन्ज़ आफ दि सायल, स्थानीय लोगों को भी एम्पलायमेंट के सम्बन्ध में प्राथमिकता देनी चाहिए। मराठवाड़ा में सब टेकनिकल आफ़िसर्ज़ बाहर से आते हैं। इस का मतलब तो यह है कि हमारे यहां के लोग सिर्फ झाड़ू देने, माल ढोने और क्लर्क का ही काम करें। यह नहीं होना चाहिए।

आज कार्पोरेशन्ज की संख्या बहुत बढ़ गई है। यू० पी० में 55 कार्पोरेशन्ज हैं, जो एक दूसरे को ओवरलैप करती हैं। उन में बहुत से अफ़सर आई० ए० एस० के लोग हैं, जिनका एक "ओल्ड वायज़ नेटवर्क" सा बन गया है। आज स्थिति यह है कि एक आई० ए० एस० को नियुक्त किया जाता है और फिर उसका ट्रांसफर कर के किसी दूसरे को रखा जाता है। एक कार्पोरेशन में 17 सालों में 10 मैनेजिंग डायरेक्टर रह चुके हैं। इस तरह इंडस्ट्रीज़ नहीं चल सकती हैं। इन कार्पोरेशन्ज में सिर्फ़ प्रोफ़ेशनल लोगों को ही रखा जाना चाहिए।

महाराष्ट्र में 30 से ज्यादा कार्पोरेशन्ज़ हैं।। उन का "फ़ैमिली प्लानिंग" करना चाहिए।। वे भी पैट्रनेज के साधन बन गये हैं। वतमान व्यवस्था में उन में नान-प्रोफ़ेशनल आउटलुक और लैथार्जी आ जाती है, और कान्टीन्युइटी का जो फ़ायदा होता है, उस का अभाव होता है। सरकार को एक आटोनोमस काम्पोज़िट कार्पोरेशन बनाने पर विचार करना चाहिए। इस के बारे में आप देख लें और जनता पार्टी ने छोटे उद्योगों की तरफ तथा बैकवर्ड एरियाज़ की तरफ जाने की जो निगाह की है उस में आप मेरे इन सब सुझावों को ख्याल में रखेंगे तो मैं उम्मीद करता हूं कि हम अवश्य इस देश को आगे बढ़ाने में बहुत हद तक सफल होंगे।

SHRI BEDABRATA BARUA (Kaliabor): Sir, I congratulate the Minister on the expression of some new trends in the minister's thinking—I do not say Government's thinking. I consider it a bold speech. In view of the pronouncements that have been repeatedly made by various spokesmen of his party over the last three months. I consider it as a sort of clarification from the minister. I hope he will be able to stick it and implement his policies.

Although as a good Janata minister he has taken pains to bring in Sanjay Gandhi and his press conference to show that the Congress did not do the right thing in industrial development, the actual position is all these years India's industrial base has been built up by the Congress Party. India has got a most prominent public sector, which has been made viable during the last four or five years. At the time of independence we hardly had a few ramshackle textile mills. Today we have a variety of industries with which I do not think even China can compete. It has been stated that India's industrial base is so wide and its technological manpower is so big a pool that in spite of its poverty. India is one of the eight industrialised countries of the world. My party, to which the vast masses of India have the honour to belong, which got just 10 per cent less votes than the Janata Party even in the Hindi areas, has broughi the country to this position in the industrial field. I agree there have been certain distortions. When economy developes,

[Shri Bedabrata Barua]

distortions take place. The duty of the government is to remove them and develop the economy on healthy lines. The economy has been developing on healthy lines. There has been a lot of talk by the minister and others about the small-scale sector, but policy-making is still inhibited. Clarity of thinking is not there. It is not realised what relation the small-scale sector will bear to the large scale sector, multinationals, import of technology and other things. They have never been really considered intellectually by this government. Our government did try, to do certain things. Otherwise there would not have been growth of the small-scale sector. I appreciate the minister saying that the big houses do not have even 50 per cent of the share capital of the big companies. Tatas have hardly 3 per cent of shares in TELCO and other companies.

Birlas have hardly 15 per cent shares in Hindustan Motors and in Premier Automobiles the controlling House have hardly 6·9 per cent of the shares. So, it is not true that they have a big share holding, but by manipulation they are able to control the companies. This control through professional managers itself gives them the enorous powers. It is not true that they manage themselves. They become managing directors to the extent necessary to find resources. They pay the professionals well and through them they run the industries.

12 hrs.

I would like to know the position about the know-how. We have imported know-how. Today all countries need certain know-how. Without the know-how a country cannot become industrialised. We have the know-how now. A long time ago when Nixon was Vice-President, Kruschev met him at an American exhibition where the Americans were proudly showing how to squeeze a lemon by a machine. Kruschev pointed out to Nixon : "Why do you do it ? You can just pick it up and squeeze it". We do not require to spend a few lakhs of rupees to have a technology or to spend Rs. 1000 to squeeze a lemon. We have enough manpower. So we need a technology which is suitable to us and that has been made clear by so many people. But we can devise the know-how. The whole point is that Indian technology and the level of manpower is such that we can devise the know-how. Some how something happens in between. I do not have the time to go into all the details.

SHRI VASANT SHATHE (Akola) Not the Coca Cola know-how ?

SHRI BEDABRATA BARUA : I think even that know-how could be there. I have heard that we could make it on our own. The only thing is that we are too conformist to do these things. I have heard that there could be so many colas that will be equivalent to Coca Cola provided you are bold enough to have your own coca cola. And the heart of the whole thing is the question of foreign collaboration. What happens in foreign collaboration is that technology or know-how is imported into the country. A company enters into collaboration with a foreign company and then their know-how is taken as a secret know-how. There is an agreement that it will not be divulged. Then repeatedly another company goes and gets the same know-how. They pay a lump sum of Rs. 50 lakhs or Rs. 60 lakhs. For even mot or engine bearing the lump sum payment is Rs. 50 lakhs and then a royalty of 3 per cent or 5 per cent. That means, huge amounts are sent out to the foreign countries in this manner and then same thing is repeated. In motor tyres, for example Dunlop, Firestone and so many other companies have collaboration agreements and every one has a secret agreement for know-how. So every company is having the same know-how. And that is why, what I am saying is that the previous Government had tried to stop this repeated import of technology. I think this is high time now. Ten years ago it would not have been possible as we were not that strong, but today we are strong enough to put our foot down. This Government have enough industrial power to put our foot down and to say that no repetitive technology would be allowed.

Now there are trends in the country. For example, in the officialdom there are trends to say that now that they sell technology, let the foreigners also have equity shares. Otherwise it is said, they would have no interest. The long and short of it is this that once they have the shareholding also, the foreign companies come to get inside our barrier and compete with our own industries and they can kill the local industries. Instead of giving us the technology, the foreign companies actually get that technology to kill our industries because what technology they send out is not what is not available here. What they really send out is the marketing technology. Marketing technology is a rare technology in India. Salesmanship is so good that it penetrates the Indian market like knife through butter. I can give hundreds of instances. I know about these things, how

these foreign marketing, technology finished our industries. This love for foreign brand names has been a disaster. I found one small tooth brush manufacturing company in Bombay. I would not like to name it. They wanted to close down. Then somebody came and said : "All right, you sell it to me and I will sell it for double the price, but name it in my name." It is sold. This is the defect in the break-neck advertising that has been allowed in our country. No other country allows so much of advertising so freely. In the United states, one cannot even say 'nutritious biscuits'. One has to prove that they really contain nutrition, not just call them 'nutritious biscuits.' So, the result has been that any amount of advertising works and no small-scale industry can compete against it although the small-scale industry in more efficient. They are all industries, big industries, which do the marketing. What about show-making companies ? I would not like to name any one of them. What about shock absorbers ? What they do is that they go to the market, purchase it for Rs. 10/- and then sell it for Rs. 30/-. It is the small scale sector which really produces at a low price. It is not that the large sector is efficient, because capital is costly. The rate of interest is 18% how can a capital-intensive project because cheap ? It is not cheap, in fact. It is the small scale industry which has been producing things cheaply and selling it. Even to-day the small scale industry is producing television. But large scale industries, because of their capacity for giving servicing later on, take over these televisions and sell at whatever price they like. It is only the standards that they lay down.

This foreign collaboration has really to be checked. There is a procedure in the government, and in the Foreign Investment Board which consists of the committee of Secretaries of the departments ; this committee approves foreign collaboration. All the talk in Parliament will have no neaning unless the thing is really done and guidelines are laid down.

The Minister says that for brassiers there was foreign collaboration. In fact there could be. Last year there was foreign collaboration for tomato sauce. All these things happen because at the Cabinet, or the policy-making level this is not known. Any collaboration even in terms of share-holding—which is less than 40%—is finally decided by the Foreign investment Board, which is a committee of the different economic departments; and also any technical collaboration required is immediately cleared by that board.

So government has to have a second look on this point. Now that the country has developed to such an extent that we can say: "In view of the fact that the technical manpower is available it can be more cheaply utilized here than in the United States or anywhere else; and we can get the know-how if we want it." We should say that there will be no foreign collaboration unless the item to be purchased for the production of consumer goods, or for the good of the people as a whole.

A word about multi-nationals. The Minister has not mentioned about them. I think he should have a second look, because if you want really to help the small scale sector, you cannot allow compitition from multi-nationals in items which the small sector would produce. The multi-nationals have given the marketing technology, in which they are perfect. India really can design many things. We have come to that stage. Vikram Sarabhai told me once that when they started atomic projects they went round the country to find producers and whenever they wanted a machine or something or some tube, they would go to BHEL or Heavy Electricals and tell them: "Make this. This is the design." Those parties would only ask whether they were going to get constant orders. If orders were constant, they would do it. They will design it. The entire Atomic Energy Establishment in India has succeeded in getting every part of the machinery and everything devised in the country, because they wanted it so. They must have it in the country. If those things can be done, why can't we make chocolates or tooth-paste in our country? We are making them; but the point is that because of the lack of marketing technology, we are thought not to be able to make it.

I think government should have a second look at the DGTD. Government have mentioned a policy decision now in the budget that even when an indigenous machinery is available, capital goods import will be allowed. This is a very disastrous and wrong policy. But even when the government policy was that a machinery, if it is available in the country, capital goods relating to it should not be imported, even then, the reaction of the DGTD was not positive, when the question was put to it. Unlike the Atomic Energy Establishment, of course the DGTD would not say that the machinery could not be designed---they would say that it was not easily available—Nobody will produce a thing unless there was a market for it—On that basis, the import of capital

[Shri Bedabrata Barua]

goods have been allowed. This is wrong, because first of all, there must be some technical body like the CSIR—not exactly CSIR—there should be very good technologically qualified people who would say, "No; this can be designed in the country. This need not be imported", of course, after considering the cost. I would like the Minister to clarify whether the government—not the Minister, but the government—stood by the Industrial Policy Resolution, the old Resolution where the public sector was given pre-eminence, and by the licensing policy of 1972. It is not a very advanced policy; but still it is a workable licensing policy, where the big houses were restrained—and all that. Since the Industries Ministry looks after all licesing, it has to see what is to be the policy regarding foreign collaboration, regarding multinationals and regarding licensing of big houses.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): Would you like to continue the earlier policy? I am referring to the policy which you followed till the 20th March 1977. I am asking about the implementation of the 1956 Resolution and the licensing policy till 20th March 1977. Would you like me to follow that?

SHRI BEDABRATA BARUA: The Minister knows full well that it happens in this country that what happens in a big party is not something which one could wish for or one with which one could agree entirely. I have made my position very clear. The hon. Minister knows this. There is a trend in my speech which would run counter to some of the things that were done by the Government to which I had the privilege of belonging.

SHRI DINEN BHATTACHARYYA (Serampore): Who created this situation?

SHRI BEDABRATA BARUA: That was necessary at that stage. But now the time has come when the policy has to be given orientation towards small scale industries. Some twenty years ago Nehru could not have given this orientation, because then the industrial base had to be built up. That building has been completed and the Congress has done the first part of the job. Now, so far as the second part of the job is concerned, my party would accept the proposition that we must now remove the distortions regarding employment and veer round towards technology suitable for the small scale-industries.

In this budget no money is provided. There is nothing except good intentions with him in his hand for the next financial year. There are certain Government pronouncements already, but the budget has provided nothing for them.

The private sector has been helped. Investment allowance has been given, which means the more you have capital-intensive industries and replace labour by capital, the more the allowances. On that basis it has been computed at Rs. 213 crores by the *Economic Times*. I do not know what is the amount, but it will be substantial. Imports have been allowed from multinationals, including wrist watches. Then, all know-how, whether it is labour-replacing or labour-intesive, will be equally benefited by the know-how concessions that have been made in the budget.

Then, by this merger proposal God alone knows how many hundreds of crores ould be passed on to the hands of the industrialists, because you have allowed set off of loss of the sick unit against the profit of the taking over company. This is a big area. I can only say: let God save the country, because this proposal is going to hand over in one year huge amounts of public revenue by way of corporation taxes into the hands of the industrialists for the doubtful advantage of making the sick unit back to normal, whose sickness itself was caused by the big houses only a few years ago. They were made sick only by these houses. Now you are going to give a big *bakshis* to them.

I say that the Minister has with him only good intentions. Whatever money has been given to him has been handed over to the big houses. Except the good intentions, he has nothing in his hand at this stage. I hope he will be able to reverse the trend. Even now it is not too late to reverse the trend and to see that money is made available for all the good things to which he has given expression.

The small-scale industries have been treated unfairly. Powerlooms have been given incentives at the cost of handlooms. All these things would put the small-scale industries into difficulties.

Then, what about the role of the public sector? Before he came to this Ministry, only two months ago, the Government made a pronouncement that the 10 per cent price advantage that the public sector had in selling to Government will go. I do not want the public sector to be an infant; it has to be a very efficient sector. But it was given this advantage because it could not pay commission in selling. That is why the price advantage was given. Otherwise, nobody would purchase from the public sector. The surgical instruments produced by IDPL are not taken by the doctors and government departments because there is no commission. They may give many excuses, but the real point is that they do not have a provision for givig commission.

Therefore, I hope the hon. Minister will look into all these aspects and bring about a change. I know his personal thinking as also that of Shri Chandra Shekhar and Shri Dharia and I respect it, but I want them to be effective in Government, and I hope they will be able to have something in hand, not just good intentions.

श्री लक्ष्मी नारायण नायक (खजुराहो): उद्योग मंत्री ने उद्योग सम्बन्धी नई नीति पर जो अपने विचार प्रकट किए हैं उनका मैं स्वागत करता हूं और अपने कुछ विचार आपके माध्यम से सदन के सामने रखना चाहता हूं। अभी माननीय सदस्यों ने कहा कि हम बड़े उद्योगों के मामले में बहुत पीछे हैं। खास तौर पर जो ग्रामीण क्षेत्र हैं उस में उद्योग बहुत ही कम हैं। बाहर और यहां भी भाषणों में तो इस बात को कहा जाता है ग्रामीण और अविकसित इलाकों में उद्योग खुलने चाहिए। लेकिन वास्तव में जब इसको कार्यरूप में परिणत करने का समय आता है वहां पर उद्योग न खोल कर शहरों में ही खोल दिए जाते हैं क्योंकि शहर हमारे ज्यादा नजदीक हैं। मैं समझता हूं कि शासन को इस नीति को मजबूती से लागू करना होगा और मजबूती से निर्णय लेना होगा कि जितने बड़े बड़े शहर हैं जहां काफी उद्योग पहले से हैं अब वे वहां नहीं खुलेंगे और इसके बारे में नियम बना दिया जाना चाहिए और उस नियम में किसी प्रकार की कोई ढिलाई नहीं होनी चाहिए।

छोटे गांवों में इनको खोलने से क्या फायदा होगा? शहरों में अगर बड़े उद्योगों को खोलने के लिए ज़मीन खरीदी जाती है तो लाखों करोड़ों में नई ज़मीन मिलती है लेकिन अगर देहातों में जहां लाखों एकड़ ज़मीन पड़ी हुई है उसको प्रयोग में लिया जाता है तो वह सस्ती मिल सकती है, वहां पानी सुविधा से मिल सकता है, कच्चा माल वहां मिल सकता है, मजदूर भी बड़ी आसानी से वहां आपको मिल सकते हैं। सभी सुविधायें वहां सुलभ हैं। इसलिए जरूरी है कि हम गांवों का उत्थान करने के लिए, गांवों की गरीबी को मिटाने के लिए, देश में समता लाने के लिए, गांव वालों को रोजगार देने के लिए वहां उद्योग धंधे खोलें यह हमारी नीति होनी चाहिए। उद्योग मंत्री ने भी कल कहा था कि हम वहां खोलेंगे जहां अभी नहीं खुले हैं जो पिछड़े हुए इलाके हैं। अब आप देखें कि देश के पिछड़े हुए जिलों के नाम तय हैं और यह भी कहा जा चुका है कि वहां उद्योग खुलने चाहिएं। आपके अधिकारी लोग भी वहां निष्क्रय रहते हैं लेकिन वे सोते रहते हैं, कोई ऐसी तरकीब नहीं करता, कोई ऐसी व्यवस्था नहीं करता कि वहां पर उद्योग खोले जाएं। मेरा निवेदन है कि जितने पिछड़े हुए इलाके देश में हैं वहां सब से पहले उद्योग खुलने चाहिये।

किसी भी बाजार में आप बड़े से बड़े व्यापारी के पास चले जाएं चाहे वह कपड़े का हो या बिसातखाने का हो वह यही कहेगा कि माल पड़ा हुआ है, बिक नहीं रहा है, कोई ले नहीं रहा है। अब गरीब आदमी के बीच में, किसान के बीच में, मजदूर के बीच में आप जाएं तो वह यही कहता है कि हम खरीद नहीं पाते हैं, हमारे पास

[श्री लक्ष्मी नारायण नायक]

पैसा नहीं है। बड़ी बड़ी दूकानों में, कल कारखानों में कपड़े की कमी नहीं है, भरा पड़ा है लेकिन खरीदने की क्रय शक्ति लोगों में नहीं है। माननीय सदस्यों ने उदाहरण दिए हैं कि मैं भी कहना चाहता हूं कि खरीदने की शक्ति कैसे बढ़ेगी ? ऐसी ही यह बढ़ नहीं सकती है। इसके लिए प्रयत्न करने होंगे। कुछ दिन पूर्व जब हम लोग जेलों में बन्द थे तब आप याद रखें कि तीस प्रतिशत का मुनाफ़ा कपड़े के मिल मालिकों को मिलता था। जब कि मिल मालिकों और किसानों के बीच यह अन्तर बहुत अधिक है क्योंकि गरीब और अधिक गरीब हो रहे थे, शाम को उनको रोटी नहीं मिल सकती थी और भूखे थे, इसलिए 30 फ़ीसदी का मुनाफ़ा दिया। इस तरह से आप गरीबों को सस्ता कपड़ा नहीं दे सकते। आपको बंदिश लगानी पड़ेगी, कितना मुनाफ़ा हो रहा है इसको देखना पड़ेगा। चाहे कोई उद्योग हो, कपड़ा हो, सीमेंट हो, शक्कर हो, आज जो तरीका बना हुआ है अगर यही तरीका रहा तो आप रास्ते में निकल नहीं सकते। अभी चुनाव के बीच में आपको मालूम पड़ा होगा कितना कपड़ा महंगा हो गया। भले ही कुछ लोग कहें कि जनता पार्टी की सरकार बन गई इसलिए महंगाई हो गई। ऐसा नहीं है। सभी माननीय सदस्यों को जवाब देना पड़ेगा। आखिर इतनी महंगाई क्यों है ? इसको रोकना पड़ेगा। अगर नहीं रोकते हैं तो आपके सामने मुसीबत आ जायगी। इसलिए जिस तरह से अभी उद्योग धंधे खुलते हैं, कितना उसमें मुनाफ़ा लिया जाता है, कितने मज़दूर काम करते हैं, इन सब पर गम्भीरता से विचार किया जाना चाहिए। कहा गया बड़ी घोषणायें हुई कि हम कारखानों में मज़दूरों को भागीदार बना रहे हैं। केवल व्यवस्था में नह उसके लाभ में भी भागीदार बनाना पड़ेगा। इसलिए समाजवादी व्यवस्था को ईमानदारी से लागू करना पड़ेगा, केवल कहने से नहीं। जैसा गांधी जी ने कहा था कि कथनी और करनी में अन्तर नहीं होना चाहिए। इसलिए अपनी समाजवादी नीति को ईमानदारी से लागू करना चाहिए।

दूसरी बात यह है कि आपको बंदिश लगानी पड़ेगी। अगर छोटे और कुटीर उद्योगों को गांवों में चलाना है तो जो बड़े बड़े कारखानों में चीज़ें बनती हैं उनको वहां बन्द करना पड़ेगा, और छोटी छोटी चीज़ों को छोटे उद्योगों में बनना चाहिए। इस से लोगों को काम मिल सकता है और छोटे उद्योग धंधे पनप सकते हैं। आज जो मिलों में काम होता है उस तरीके से छोटे उद्योग नहीं पनप सकते। जिस तरह तमिलनाडु सरकार ने कुछ कपड़े पर बंदिश लगाई थी कि इस तरह का कपड़ा मिलों में नहीं बन सकता बल्कि छोटे छोटे उद्योगों में बनेगा, ऐसी ही बंदिश आपको लगानी पड़ेगी। जो एक्साइज ड्यूटी है उसको भी हल्का करना पड़ेगा ताकि चीज़ों की कीमत कम हो सके।

मैं एक उदाहरण देता हूं। मध्य प्रदेश में ओरियण्टल पेपर मिल खुली। बिड़ला जी को बांस 50 रु० टन पर दिया जाता है। जब कि पहले साढ़े सात रु० टन पर था। विधान सभा में विरोध किया गया इसलिए 50 रु० प्रति टन कर दिया गया। आप देखें उन बांसों का राष्ट्रीयकरण हो गया। पहले बिड़ला जी को बांस काटना नहीं पड़ता था और ढुलाई भी करनी नहीं पड़ती थी। कटाई, ढुलाई सब मिला कर। लेकिन आज क्या हो गया कि राष्ट्रीयकरण के बाद सरकार बांस काटती है और ढुलाई कर के उनको दे देती है। तो यह जो मुनाफ़ा हुआ बिड़ला को वह कहां जाता है,

इसका कुछ पता नहीं। तीन टन बांस में एक टन कागज़ बनता है। तीन टन बांस की कीमत 150 रु० होती है, लेकिन एक टन कागज़ जो उससे बनता है उसकी कीमत 7,500 रु० हैं। कितना बिड़ला जी कमाते हैं? और वही बांस गरीबों और हरिजनों को, जिनकी बड़ी दुहाई दी जाती है, जिस बांस से आदिवासी टोकरी बनाते हैं, दौड़ियां बनाते हैं, उनको वही बांस 5 रुपये में एक बांस पड़ता है। बिड़ला जी को एक पैसे में 5 से ज्यादा बांस पड़ता हैं और उन गरीबों को 5 रुपये में एक बांस। क्या इसी तरह से असमानता दूर करेंगे? इस बात को देखा जाना चाहिए कि देश के बड़े-बड़े आदमी इस देश का कैसे शोषण कर रहे हैं। इतना ही नहीं, यह एग्रीमेंट था कि कारखाने का जो बदबूदार पानी बहता है, उसके लिए तालाब बनाना पड़ेगा, और उस तालाब में पानी इकट्ठा करना पड़ेगा, लेकिन यह नहीं हुआ, वह पानी सोन नदी में डाल दिया गया। इससे कई मीलों तक पानी खराब हो रहा है, लोगों को दिक्कत हो रही है, लेकिन इसके बारे में कुछ नहीं होता। इधर शहर में गरीब लोगों का दफ़ा 34 में पुलिस चालान कर देती है कि यहां कुर्सी क्यों रख दी है, कूड़ा यहां क्यों डाल दिया है। लेकिन बिड़ला जी का कोई चालान नहीं होता। यह जो दो तरह की मनोवृत्ति है, इसको निकालना चाहिए। कानून, कानून है और इसका एकसा पालन होना चाहिये, चाहे गरीब हो, हरिजन हो या बिड़ला हो।

बस्तर का बांस श्री वागड़ी को दिया जा रहा है। मुझे सही जानकारी नहीं है। लेकिन बांस की जो रायल्टी दी जा रही है, उसको देखा जाना चाहिए कि उसमें कहीं गड़बड़ तो नहीं हो रही है, किसी के साथ गलत तरीके से भेदभाव तो नहीं हो रहा है। बड़े और छोटे में किसी प्रकार का भेद नहीं होना चाहिये।

शिक्षित बेरोजगार बहुत हैं। स्कीमें बनीं कि इंजीनियरों और बेरोजगारों को काम देंगे, सुविधा देंगे, स्टेट बैंक से पैसा भी देंगे, बिजली और पानी भी देंगे लेकिन आप इसे ही देखिए कि इसमें भी वहां के उद्योग विभाग द्वारा अंड़गे लगाये गये। अगर किसी को कोई सुविधा मिल भी गई है, तो उसका काम नहीं चल पा रहा। स्कीमें जरूर बनती है, लेकिन अभी तक मैंने देखा है कि शासन द्वारा कागज पर ही खेती हुई है और वाणी पर ही काम हुआ है। अगर धरती पर खेती होती तो सही तरीके से काम होता और आज यह दिन देखने को नहीं मिलता। हमें भी कुछ कहने का मौका न मिलता। मेरा निवेदन है कि जो बेरोजगार इंजीनियर हैं, जिन्होंने एप्लीकेशन दी है, उनको जमीन भी दी जाये और स्टेट बैंक और अन्य बैंकों से समय पर रूपया भी देना चाहिए। मैं आपको कुछ नाम भी बताना चाहता हूं जिन्होंने एप्लीकेशन दी लेकिन उनको मीसा में बन्द कर दिया गया, उनके घर कुर्क कर कर लिये गये। श्री शिव कुमार भटनागर, श्री देवन्द्र कुमार, भोपाल और श्री संतोष कुमार अवस्थी, बिलासपर। ये मेरे साथ जेल में थे। इनको रोजगार भी नहीं मिला और इनका मकान भी चला गया। मैं चाहता हूं कि उद्योग मंत्री इसकी जांच करायें और जिनको परेशान किया गया है, उनको पैसा दें, साधन दें, तभी लोगों के साथ इन्साफ हो सकता है।

छोटे उद्योगों के बारे में जरूर ध्यान देना चाहिये। जो पिछड़े हुए विन्ध्य प्रदेश और बुन्देलखंड के इलाके हैं, जहां देशी रियासतों के समय कोई धंधा नहीं था, कोई कारखाना नहीं था, उनकी तरफ ध्यान देना चाहिये। मैं आपसे कहना चाहता हूं कि वहां के लोग गरीब हैं, आदिवासी हैं। मां-बहिनें जब सुबह निकलती हैं तो सिर पर डलिया होती है और एक झाडू

श्री ल मी नारायण नायक]

होती है, उनको पता नहीं होता है कि किस स्थान पर जाना है, कहां पर कोई धंधा है या नहीं। ऐसे भी व्यक्ति मौजूद हैं, जिनके तन पर कपड़ा नहीं, खाने की व्यवस्था नहीं, रोजगार नहीं। हम चाहते हैं कि कम-से-कम जहां साधन मौजूद हैं, जैसे बुन्देलखण्ड इलाका है जहां बेतवा, जामने धसान ग्रौर केन जैसी बड़ी-बड़ी नदियां हैं, वहां धन्धे खोले जा सकते हैं। पानी है, जमीन है, काम करने के लिए मजदूर तैयार हैं तो फिर वहां धन्धे खोलने चाहियें। मेरा कहना तो यह है कि केवल बुन्देलखंड ही नहीं, सारे भारत में जहां जहां साधन उपलब्ध हैं, वहां धन्धे खोले जाने ाहियें। इसके साथ ही ग्रनेक खनिज भी प्रचुर मात्रा में उपलब्ध हैं। हीरा, तांबा, गौरा पत्थर ग्रौर ग्रन्य मूल्यवान निःक्रय खानों में उपलब्ध हैं।

उद्योग मंत्री, श्री जार्ज फ़र्नेण्डीज़, प्रखर बुद्धि के ग्रौर दक्षता से काम करने वाले व्यक्ति हैं। मुझे ग्राशा है कि जो उन की विचार-धारा रही है, वह उस का दृढ़ता से पालन करेंगे। हम सब सदस्य उन से सहयोग करेंगे। हमारे देश की गरीबी उद्योगों का विकास कर के ग्रौर रोजगार के ग्रधिक साधन उपलब्ध करने से मिटेगी। ग्रब सभी न.े उद्योग सार्वजनिक क्षेत्र में खोलने चाहिएं, ताकि देश को शोपण करने वालों से बचाया जा सके।

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have written to you. Just now I want to make a submission. The way the debate on the Ministry of Industry is going on and in view of the fact that the country survives n how its agricultural programme and the industrial programme are formulated, therefore, this Ministry has a special significance in the context of the manifesto they have already undertaken to fulfil. Therefore, I earnestly request you to consider to extend the time of this debate and let the Minister reply on Monday. I sincerely trust that nobody in this House will object to that.

MR. DEPUTY-SPEAKER : As far as I am concerned and as far as this House is concerned, I suppose, we have no objection to having the reply on Monday, but the problem was that the Minister for Laour wanted to reply on Monday itself to the Labour Ministry's Demands, because he has to go for negotiations regarding the dock workers. If the House agrees to sit late on Monday, I think, I have no objection. I think the Minister can reply on Monday.

SHRI JYOTIRMOY BOSU : Thank you.

फ़ादर एन्थनी मुरमू (राजमहल) : उपाध्यक्ष महोदय, मैं उद्योग मंत्रालय की मांगों का समर्थन करता हूं।

बजट में सरकार की नीति की जो रूपरेखा हमारे सामने ग्राई है, उस से मुझे लगता है कि हिन्दुस्तान के पिछड़े इलाकों के लिए कुछ काम होगा। मैं उस का ग्रौर भी ज्यादा समर्थन करूंगा, जब एक दो वर्ष के बाद मैं देखूंगा कि इस नीति को सही रूप में कार्यान्वित किया जा रहा है।

हिन्दुस्तान एक कृषि प्रधान देश है, लेकिन चूंकि हम दुनिया के ग्रन्य देशों की तुलना में पिछड़े जा रहे थे, इसलिए हम ने ग्रपने यहां उद्योग-धंधों की स्थापना की, ग्रौर जगह जगह हैवी इंडस्ट्रीज खोली गई। ग्रौर हम क्यों न खोलते? जब हमारे पास खनिज पदार्थ हैं, तो हम उन का निर्यात क्यों करें? मैं इस पालिसी का समर्थन करता हूं। लेकिन हमारे देश में उद्योग-धधों की स्थापना जिस ढंग से हुई है, उसमें बहुत सी गलतियां हैं। जब हमारे ग्रादिवासी क्षेत्र में पंच-वर्षीय योजना चलाई गई, तो हम लोगों को ऐसा लगा कि हमारे क्षेत्र में ग्राकाश से हैवी इंडस्ट्रीज टपक पड़ी है। क्यों? क्यों

कि सरकार ने हम को इन उद्योग-धन्धों के लिए तैयार नहीं किया और इस कारण जो भी हम बोलते हैं कि हम दुनिया के अंदर अधिक इंडस्ट्रियलाइज्ड़ देशों में गिने जाते हैं या हम भी अपने यहां अच्छी से अच्छी स्टील तैयार करते हैं, मशीनें तैयार करते हैं, हवाई जहाज और पानी के जहाज तैयार करते हैं, इस का कोई मतलब नहीं होता है क्योंकि ठीक तरीके से यहां की आबादी की जरुरतों को देख कर ये उद्योग धन्धे नहीं खोले गए। फल क्या हुआ कि हमारे आदिवासियों के दृष्टिकोण से यह भी एक शोषण का जरिया बन गया। जब भी कोई उद्योग कहीं खोलते हैं तो वहां के गांव के गांव उजड़ जाते हैं। लोग भाग जाते हैं और वहां शोषण चलता है। बहुत से दलाल उठ खड़े होते हैं और क्योंकि हम को शिक्षा नहीं मिली है, ट्रेनिंग नहीं मिली है इस कारण वह उद्योग धन्धा जो भी हमारे एरिया में खुलता है उस में हम को काम नहीं मिलता हैं। इस का परिणाम यह हुआ हैं कि हमारे बीच में जहां पहले भिखंगे नहीं होते थे वहां आज रांची में टाटा में और दुर्गापुर वगैरह में हमार आदिवासी लोग भीख मांगते हैं। यह इन उद्योग धन्धों की देन हुई है।

इसलिए मैं तो सरकार से यह नम्रता पूर्वक याचना करुंगा कि जब तक साधारण आदमी को, गरीब आदमी को, वहां की लोकल पापुलेशन को तैयार नहीं करते हैं उद्योग धन्धा खोलने के लिए तब तक आप का वहां उद्योग धन्धा खोलना पाप है क्यों कि पापुलेशन का डिसलोकेशन होता है। बाहर से आदमी वहां आ जाते हैं तो करप्शन बढ़ता है। खींच उस जगह की मोह माया उन को वहां होती है। यदि आप सही रुप में उद्योग धन्धा खोलना चाहते हैं तो पहले वहां के लोगों को शिक्षित कीजिए, उनको टेकनिकल ट्रेनिंग दीजिए और लोकल आदमियों को उसमें ज्यादा काम दीजिए तो करप्शन नहीं रहेगा। उसे उद्योग धन्धे से हिन्दुस्तान को ज्यादा से ज्यादा फायदा होगा और हिन्दुस्तान मजबूत और शक्तिशाली बनेगा। आज जो बड़े-बड़े कारखाने आप ने खोले हैं उससे हम लोगों को बहुत तकलीफ हुई है। हमारे आदिवासी लोगों को दरवाजे दरवाजे घूमना पड़ता है और भीख मांगनी पड़ती है जब हम आफिस में जाते हैं तो वे लोग हमसे कहते हैं कि आप को ट्रेनिंग नहीं मिली है, कैसे हम आप लोगों को काम में लगाए।

फिर यह पुलिस वेरिफिकेशन और कास्ट सर्टिफिकेट की झंझट है। मैं सरकार से याचना करता हूं कि कास्ट सार्टिफिकेट पाने का जो तरीका है उसको सरल बनाया जाय और पुलिस वेरिफिकेश की जो कठिनाई है उसको भी सरल किया जाय या बिना पुलिस वेरिफिकेशन के यदि हो सके तो वहां के लोगों को काम मिल जाय ऐसी व्यवस्था की जाय। कास्ट सार्टिफिकेट और पुलिस वेरिफिकेशन इन दोनों के तरीकों को आसान बनाया जाय और आबादी के लिहाज से निचली जाति के लोग शुड्यूल्ड का ट और शेड्यूल्ड ट्राइब्ज के लोग अगर 80 प्रतिशत वहां हैं तो कम से कम 40 प्रतिशत को वहां काम पर लगाया जायें आज ऐसा होता है कि जो उन का कोटा ह वह भी पूरा नहीं होता है। तो हम लोग कहां जाय ?

हम लोग तो आदि काल से हिन्दुस्तान की सेवा करते आ रहे हैं और हिन्दुस्तान के लिए हमारी भक्ति है लेकिन यह जो

[फादर एन्थनी मुरमू]

हथकण्ड हमारे साथ अपनाए जाते हैं उससे हम लोगों के लिए जीना खाना मुश्किल हो जाता है। हम लोग क्यों कि पिछड़ हैं, इस लिए दूसरे देशों में भी नौकरी के लिए नहीं जा सकते । जो पढ़ लिख हैं, इंजीनीयर या दूसरे टेकनिकल लोग हैं वे तो नौकरी के लिए बाहर भी जा सकते हैं। अफ्रीका, सऊदी अरेबिया, गल्फ कन्ट्रीज, अमेरिका, पश्चिमी जमनी आदि देशों में जाकर वे नौकरी कर सकते है। लेकिन हमारे आदिवासी कहां जाएंग ? उन लोगों के लिए तो हिन्दुस्तान ही एक देश है और इसलिए यह सरकार का कर्त्तव्य हो जाता है कि यें जो पिछड़े इलाके हैं और पिछड़ी जाति के लोग हैं उनकी ओर वह ध्यान द । जब तक सरकार इन पिछड़ी जातियों के लिए काम नहीं करेगी और उनको देश के और लोगों के साथ मेन स्ट्रीम में नहीं लाएगी तब तक हिन्दुस्तान की तरक्की , तरक्की नहीं होगी और हमारा जो मनिफस्टो है वह कागज पर ही पड़ा रह जाएगा। हम लोग भी इस देश के जीवन की मुख्य धारा में आकर मिलना चाहते हैं और इस देश के नवनिर्माण में पूरी तरह से भाग लेना चाहते हैं और इसके लिए हम में पूरी ईमानदारी और निष्ठा की भावना है। हम लोग सही रूप में इस देश की सेवा कर सकते हैं लेकिन हमें उसका पूरा मौका मिलना चाहिए। जो जात पांत का भेदभाव है उसको दूर करना चाहिए। जहां तक रुपए पैसे का सवाल है, हम लोग रुपया नहीं दे सकते हैं, हम लोग घूस नहीं दे सकते हैं। इसलिए सरकार को चाहिए कि इस तरह की सरल से सरल व्यवस्था करे कि हम लोगों को आसानी से काम मिल सके।

हमारा देश कृषि प्रधान देश है इसलिए यहां के उद्योग-धंधे कृषि-उन्मुखी होने चाहिए। हमारे देश की आबादी बहुत बड़ी है, हमारे देश में जमीन भी काफी है और बहुत सारे काम भी करने हैं फिर भी हमारे यहां अनएम्प्लायमेंट की प्राब्लम है। हमारे देश में सड़कें बनानी है, पुल और अस्पताल बनाने हैं, बहुत लोगों को शिक्षा देनी है—इस प्रकार बहुत सारे काम करने हैं फिर भी अनएम्पलायमेंट है। मैं सरकार से मांग करूंगा कि जात पात की भावना को मिटाकर सभी देशवासियों में यह भावना कूटकूट कर भर दी जाए कि सभी हिन्दुस्तानी एक हैं तभी हमारा देश आगे बढ़ सकेगा वरना बड़े बड़े उद्योग-धंधों की स्थापना के पीछे स्वार्थ की भावना रहेगी और उनमें करप्शन बढ़ेगा। केवल कुछ परिवारों के पास धन इकट्ठा होगा और आम जनता को काम के अवसर उपलब्ध नहीं हो सकेंगे। इसलिए सबसे पहले देश में राष्ट्रभक्ति की भावना आनी चाहिए और जब तक यह भावना पैदा नहीं होगी तब तक देश में समानता नहीं आ सकती है और हम इस देश को मजबूत नहीं बना सकते हैं। उद्योग-धंधों की स्थापना के पीछे भी यह भावना होनी चाहिए। उद्योग-धंधे गरीबों के लिए होने चाहिए तभी उनकी सार्थकता है।

इस सम्बन्ध में मैं निवेदन करना चाहता हूं कि उद्योगों के मामले में हम पश्चिमी देशों की नकल न करें। हमारा देश कृषि प्रधान देश है। बड़े बड़े उद्योग-धंधों के मामले में हम अमरीका, जर्मनी और जापान की बराबरी नहीं कर सकते हैं। यदि हम अपने उद्योग-धंधों को कृषि-उन्मुख बनाते हैं तो मुझे आशा है कि हम वर्ल्ड कंपिटिशन में भी ठहर

सकेंगे और दुनिया के बहुत सारे देशों से आगे भी रह सकेंगे।

हमारा बिहार प्रदेश बहुत ही पिछड़ा हुआ प्रदेश है वहां पर आप उद्योग-धंधों को कृषि-उन्मुख बनाएं। वहां पर संथाल परगना एक बड़ा आदिवासी जिला है और संथाल देश में सबसे बड़े आदिवासी जाति के हैं वहां पर आप पहले शिक्षा का प्रबन्ध करें। वहां पर उद्योग-धंधे नहीं हैं। वहां पर आप पेपर मिल खोल सकते हैं, चीनी का कारखाना खोल सकते हैं और केमिकल कारखाना खोल सकते हैं। आप वहां पर रस्सी बनाने का कारखाना खोल सकते हैं। वहां चीनी मिट्टी की खदान है, चीनी-मिट्टी का कारखाना वहां खोला जा सकता है। वहां पर बहुत से खनिज पदार्थ पाए गए हैं, जियालाजिकल सर्वे से पता चला है कि वहां पर बाक्साइट है, कोयला भी है। इस लिए मैं सरकार से यह कहूंगा कि आप कोयला खदानों में लोकल आदमियों को काम दीजिए, जो करखाने खोले जाएं उन में लोकल आदमियों को नौकरियां दीजिए।

आदिवासी लोग आज से नहीं, आदिकाल से हिन्दुस्तान से प्यार करते हैं। जैसा पं० जवाहर लाल नेहरु ने कहा था

Tribals are the most trus'-worthy citizens of India.

था यह बात बिलकुल सही है। आदिवासियों का जीवन-स्तर ऊंचा होगा तो आप के कारखाने आप की रेलें ठीक से चलेंगी, दूसरे बहुत से काम में जैसे खेल-कूद अखाड़े में वे लोग हिन्दुस्तान का नाम उज्जवल करेंगे। उन लोगों से डरना नहीं चाहिए, उन से काम लेने का प्रयास होना चाहिए। आज हिन्दुस्तान के पास सब से अच्छा बन उस के आदमी हैं। हिन्दुस्तानियों के पास मग़ज है, बुद्धि है, गुण है– उस का सही रूप में उपयोग होना चाहिए। जब तक हम उन के गुणों का सही रूप में व्यवहार नहीं करेंगे, हमारे उद्योग-धंधे सही रूप में नहीं आ सकते है। मेरी आप से यह विनती है कि आप इस तरफ गम्भीरता से विचार करें और उन के गुणों का सदुपयोग करें।

SHRI M. N. GOVINDAN NAIR (Trivandrum): Mr. Deputy-Speaker, Sir, I whole-heartedly welcome the statement made by the hon. Minister for Industries. It is a bold departure from the industrial policy projected by the budget proposals. It is like a slap on the cheek of those who wanted to put our economy in a reverse gear. I wish him well, I wish him success in his endeavour to implement this policy. He had categorically said that he was going to strengthen the public sector and raise it to commanding heights. But, the picture given in this budget is dismal. He said, he would be controlling the monopolies ; he said, he knew ways and means by which they were looting the public. He claimed that he would put an end to it. I am, therefore, not elaborating on that; most of the points that he made in his policy statement, I accept, I support. If I were 50 years younger, I would have been over enthusiastic in my support; now, after serving the Rajya Sabha for eleven years and serving the Assembly for more than twelve years. If I cannot differentiate between desire and demand, I think nobody will pardon. Any policy statement unless supported by the provision in the budget has no meaning. That is why I said for all the good intientions he has, I give my whole-hearted support. When he brings the supplementary demands to implement the proposals he has put forward, I will be very happy.

But, whatever be the good intentions of the Industries Minister, behind him, is the Finance Minister. He is like Parasuram with an axe in his hand and he has the budget figures. He is ruthless. He is impersonal and he will have no hesitation to cut down anything that is not in the budget. Therefore, I will request the Industries Minister to bring in a supplementay demand.

Now, I read from the papers that there is no work for the Lok Sabha after the 14th. I do not know. If it is tru l t him bring the Supplementary Demands during this session itself

SHRI YESHWANTRAO CHAVAN (Satara): But the Supplementary Demand is also to be brought by the Finance Minister.

SHRI M. N. GOVINDAN NAIR: Let him bring it. I am confident that our Industries Minister is strong enough, morally strong, to influence the Finance Minister and other Ministers who are opposed to his policy.

SHRI MOHD. SHAFI QURESHI (Anantnag): Let him become the Finance Minister then.

SHRI M. N. GOVINDAN NAIR: It is not our business. It is his job, he will do it. Let him find ways and means to include his demands in the Demands for supplementary Grants.

What I am stressing is that it should be brought during this session itself.

Now, look at these budget figures. Our Finance Minister is a very clever person. During the discussion he tried to make out that all is well in the public sector. But what is the plan allocation? What is the allocation in the Plan this year? Last year it was 54%. This year it is 49%. The organized sector is completely neglected.

You speak about support to the small-scale industries. My colleague here, Mr. Venkataraman has very soberly put the case of the small scale industries. I do not want to elaborate on that. In spite of your good wishes, from the budget it is seen that even what little has been formerly given is taken away now.

Now, too much is talked about the emphasis that is given to village industries in the budget. Even if it is so, whatever be your investment in that sector, it will not produce you surplus for further investment.

You have laid emphasis on village industries. It may help to a certain extent to solve rural under-employment. In the matter of economic growth it cannot contribute much. But I dispute this claim that they are helping the village industries. I will take one example here. Take the example of Bidi industry. Millions of people are employed in this profession-individuals, small firms, co-operatives and others. You have imposed excise duty on it. Do you not see the harassment that will be caused to the people who are running this industry? First of all there must be an office for your excise people to sit. Before bidi is sent for sale they should be convinced that the excise duty is paid. It will be a very big harassment.

In Kerala, a few years ago, one of the big bidi industrialists had a revenge on the workers. He locked up all his factories. The Government took up the challenge. A co-operative was set up employing all the workers employed by the Ganesh Bidi. They now produce Dinesh Bidi. One and a half crore rupees have now to be paid every year by this cooperative by way of excise duty. There are 25,000 employees. From moral and health point of view smoking of bidi may not be good. On every packet of cigarette it is written 'It is injurious to your health' and it may be a bad habit. I will not dispute that. But the fact of the matter is millions of workers to-day, in this country, are dependent upon this profession. You will be crippling this industry. So, you are not encouraging even such a small scale industry as Bidi. By you, I do not mean the present Minister of Industry, but the Finance Minister who by his taxes has not encouraged it. So, I shall request the Minister of Industries to exert his influence and see that these things are dropped.

13 hrs.

You are championing the cause of village industries and small scale industries. Have you gone into the problems that they are facing? In our State in order to take the industries to a rural side, we had evolved a programme of starting Bidi Industries Estate there. I think over 3,000 units have already come. The idea is to have 10,000 such units. But the problems which the new entrepreneurs are facing are the difficulty in getting loans and also the high rate of interest they have to pay. If a small entrepreneur has to pay interest at the rate of 18%, by the time he sets up an industry he will become bankrupt. We have been trying to persuade the bankers to be lenient and all that. You know there are problems. Here I would point out that you have given up a big source which you could have mopped up for such purposes. There are a larger number of scheduled banks ripe for nationalisation. It is rather unfortunate that this Government decided not to go ahead with nationalisation any more and it may be just to spite the congress that they have taken such a decision. It is wrong. You can give loans to small entrepreneurs, small industrialist and handicrafts people and small traders in rural areas at lower rates of interest through nationalised banks. We found that half

a per cent was set up for the poorer sections out of the total advances, which, I do not think is a big amount. If only you had nationalised these scheduled banks you could have had better mobilisation capacity to help these people. I want the hon. Minister to look into that aspect of the matter.

You talk so much about the workers. On the question of bonus I wish to say something and I am sure you will support me in that. I don't want to go into the details. Even before independence in our State, during the regime of the Diwanship of Sir C. P. Ramaswamy Aiyar when people like me and Mr. Sreekantan Nair were trade union workers, the principle that bonus as deferred wage was accepted and it was made compulsory that 4% should be paid as 'customary bonus', whether the industry makes loss or profit. Last year also we pursuaded industrialists to pay 4% customary bonus, What is the policy of the present Government? Can we pay the customary bonus as we have done last time?

During the emergency, the Government decided at the tri-partite conference that 4% of the earnings should be given as customary bonus. At that time, since it was emergency, nobody objected to that, as far as, State concerns were concerned. But there are some Central Government concerns like the H.M.T., Fertilisers Corporation and some others who refused that. All Central sectors of industries refused to pay it. We tried to persuade them and tried to argue with them and we tried to convince them also. But, they refused to be convinced and they did not pay it. Why I am pointing this out to you, the Minister for Industries, is because you want industrial peace for unhampered industrial production.

I am afraid the industrial peace in the whole country is going to be disturbed—it may take place in Kerala in August and one month later during Diwali season in Tamil Nadu and during puja period in West Bengal. So, I would request you to pay immediate attention to this question and take some final decision whereby the workers get a reasonable bonus this year.

I know that I am taking the liberty of continuing my speech because just now the House has decided to extend the time for discussion of this demand.

MR. DEPUTY-SPEAKER: You must know that there are 28 names in the Janata list and another eight from the Congress and other parties.

SHRI M. N. GOVINDAN NAIR: I never knew that you were so clever in arithmetic as to calculate the time for each party in such a short time. We had taken the decision to extend the time just before I started speaking.

Anyway, I am again stressing two or three points. One is the bonus question. Another is exemption of *Bidi* from the excise duty—at least the co-operatives from this excise duty. I know that it is difficult for you to implement the industrial policy. The objection will not only be from your colleagues but also the whole set-up may be against it.

Therefore, whatever support you can expect from the Opposition Party for converting your statement into a Government policy, on behalf of my party, I say that we will be behind you.

Dr. R. ROTHUAMA (Mizoram): Mr. Deputy Speaker, Sir, I rise to support the Demands for Grants under the control of the Ministry of Industry.

I greatly appreciate and congratulate the new Janata Government for giving special emphasis on small-scale industries with a view to ensure uniform development of the rural areas. Though I extend full support to the hon'ble Minister of Industry in his efforts to bring about all round development of the backward areas yet, Sir, I would like to point out for his special notice the fact that sufficient attention in the field of Industry has never been paid to the development of the hill areas especially of the North Eastern India inhabited mainly by the Mizos, Nagas, Khasi, Garo and people of Arunachal Pradesh. This is more so with Mizoram.

Mr. Deputy-Speaker, Sir, since I represent Mizoram let me tell you, Sir, and the House about the miserable state of affairs in Mizoram in the field of economic development. Among the North Eastern States, Sir, Mizoram is one of the biggest State in area whereas it is far lagging behind in all fields of economic development at present.

Let me tell the House about developments that have taken place in various departments during the last thirty years. Regarding water supply, Sir, pipe water supply has been started in Aizawl, the capital of Mizoram. Water supply has been provided only to high officials prominent local leaders. Ordinary citizens are still deprived of this basic

[Dr. R. Rothuama]

element of life. I myself used to purchase water at the rate of Rs. 1.50 per kerosene tin during the summer period, that is, March to May.

In the matter of electricity, Sir, only six villages in Mizoram have been electrified including Aizwal. Even these so-called electrified villages are merely in name with a lighting period of about 5 hours, that is, from 6 P.M. to 11 P.M. After that the lights have to be put off under the existing rules.

As regards transport, Sir, this is at present one of the biggest problems facing the State. At present there are altogether a total of about ten State transport buses on daily service throughout Mizoram. Passengers at Silchar intending to go to Aizwal have to wait for days together to get a bus ticket.

Although I should not mention about Education when the Demands of the Ministry of Industry are going on yet this being my maiden speech I would like to say a few words in this respect. In Mizoram so far there is no university campus. Nagaland is having one university campus at Dimapur under the North-Eastern Hills University whose headquarter is located at Shillong, Meghalaya. In view of the fact that Mizoram is farthest away from Shillong and that the literacy percentage is highest among the North-Eastern States it is a matter of great urgency to open an university campus in Mizoram in order to enable the Mizo students to pursue post graduate level study in their own home State, like other States.

In the field of industrial development, Sir, the State is conspicuous by the absence of any industry worth the name and the only industry we are having is a Central State farm located at Lohkichera near the western border with Tripura where food products are extracted. I would like to point out that Mizoram is quite rich in natural resources. Mizoram is more or less covered throughout with thick forests of wood and bamboo and trees of different varieties. So, Sir, in view of immense forest resources, all kinds of forest-based industries and factories can be started with good profit like Plywood factories, furniture and timber industries, saw mills, etc. Bamboos of different varieties are in great abundance throughout the land sufficient to provide raw materials for setting up of a number of Paper Mills. But these bamboos are being cut down for cultivation purposes. I am sure the bamboos from Mizoram alone can meet to a great extent the country's requirements of paper and paper products.

In Mizoram there are a number of rivers with sufficient water which flow both in north and south directions. Many of these rivers have high water falls at some point along their courses. These natural water falls can be well utilised for setting up of hydro-electric powers. Mizoram is having a sort of Mediterranean type of climate with sufficient rain fall. Hence all kinds of fruits, vegetables, ginger, pine-apple, cotton, sesamum, orange, coffee, tea, tobacco, bananas, chillies, etc. grow well. I may mention here that our former Agriculture Minister, Shri Jagjivan Ram, now our Defence Minister, who visited our State in 1975, knows well about this. Particular mention may be made of gingers which thrive well throughout the State. At present the State is producing a large quantity of gingers every year which now find ready markets in many of the big towns and cities in the country. The average yield of one kg. of ginger is from 10 to 20 kg. and the local sale rate is Rs. 80 to Rs. 100 per quintal. So, there is a good scope for starting an industry for the purpose of marketing the fruits and vegetable products, which are produced in abundance in the State.

Sir, there are strong evidences of the presence of mineral deposits in many parts of our State. Example to this may be cited about the high percentage content of Natural Gas in the water of the Kolodyne river located in the south. All this mineral wealth remains unexploited since nothing has been initiated by the Central Government in the fields of general survey and exploration.

Now, here comes a great communication problem which has, in fact, isolated Mizoram from the rest of the country for many centuries past and creates even now a big bottleneck in the way of exploitation and transportation of the vast natural resources available in the State. In fact the communication problem poses the greatest hurdle at present which hinders all kinds of economic development in Mizoram. There is no rail line and air-field in Mizoram, the nearest railway station and airport is Silchar, about 20 km. away from Aizawl, capital of Mizoram. In the past few years the B.R.T.F. people have done tremendous works in Mizoram in constructing a number of well-weather roads in many parts of the State. Most

of the time during rainy season, the road communication comes to a standstill due to land slides at a number of points and only the high officials can move by helicopter which is made available by the military authorities. Now to some extent one can reach the interior villages without spending much money. The Mizo people are really grateful to the BRTF people for constructing a number of metalled roads linking many interior villages with Aizawl.

In fact century long neglect of the land by the Centre with respect to the economic development is the root cause of all present political upheavals including the underground movement in Mizoram.

Mizo people are to some extent quite intelligent and educated and literacy percentage is second highest in India next to Kerala. When these students go outside, they see all the differences in living standard and economic development with respect to other States. That is why they feel strongly that they have been neglected and unwanted by the Centre. Hence there comes the desire to assert themselves in order to master their own destiny. To solve all these problems, I would like to draw the attention of the hon. Minister to the fact that maximum attention should be paid to the need of improving the communication systems, in order to exploit the vast natural resources which are there in Mizoram.

But my observation during the last few months of my association with other members of the House is this. Whenever I come across any member, I make it a point to ask him to locate Mizoram. But I am sorry to say that none of the people whom I met have ever been able to locate Mizoram. They have located Mizoram somewhere between Jammu and Himachal Pradesh, some located it between Bihar and Nepal. This I am pointing out from my own experience.

I feel, to some extent, quite optimistic about the new Government of the Janata Party. But in some respects I feel quite hopeless and doubtful as to whether all the policies and programmes which were spelt out by the hon. Minister will be really implemented for the benefit of the poor people. So long as we do not know each other, I do not think it is of much value and importance to spell out high-sounding policies and programmes particularly when during the last thirty years nothing has been done in Mizoram. I hope the hon. Minister will really pay attention to the problems of this backward area. Unless responsible Representatives of the people particularly leaders of the Nation are willing to take the troubles to be well familiar with every part of the country I feel it is a long long way to achieve our cherished vision of Socialism—Equality between the rich and the poor. Only when we understand every part of the Country and people especially the weaker sections of the society, their cultures, their societies, their living conditions, their plights. their difficulties and problems, then only we take the first step to become in a true sence a representative of the great country that is India. This mutual understanding and feeling of owners, communication of thoughts and sentiments should come first among all of us, the elected representatives of the people. Then through us, it will automatically spread among people of various castes and creeds throughout the country. Then we shall have the feeling of satisfaction that every part of the land and the people thereof are one and inseparable now and for ever. If that comes, then we will have the feeling like members of the same family who care to know one another. If the members of a family do not know each other and share their joys and griefs with one another, that family will never make any improvement. In the same way, I feel that we, the representatives of the people, should try to know one another by exchange of visits by Members to different areas, so that we may know and understand the problems and difficulties, particularly those faced by the backward people. Until we are able to do this. I see no hope for the future and our cherished goal of socialism—equal distribution of the country's wealth among the haves and the have-nots so movingly advanced and advocated by the great Patriots before us will remain only a distant dream as it has remained for the last 30 years, a great illusion to the people and will never become a reality in life, particularly for the weaker sections of the people.

In conclusion, Sir, as a humble Member representing the backward areas, I would like to extend in all earnestness and sincerity my humble appeals to the hon. Ministers of the Janata Government to pay special attention to the backward area as enunciated in their policies and programmes for development of backward areas not in words but in deed, so that the present Government of Janata might be truly a Government of the Janata, by the Janata and for the Janata.

श्री राम सागर (सैदिपुर) : माननीय उपाध्यक्ष जी, माननीय उद्योग मंत्री जी ने अपने प्रारम्भिक भाषण में देश की औद्योगिक नीति के बारे में जो विचार व्यक्त किये थे, मैं उन का स्वागत करता हूं।

श्रीमन्, किसी भी देश की औद्योगिक नीति का निर्धारण यदि सही ढंग से होता है तो उस देश का वास्तव में बड़ा कल्याण होता है। उस देश की आर्थिक विषमता मिटती है, गरीबों और अमीरों के भेद कम होते हैं, बेकार लोगों को काम मिलता है, देश के खनिज पदार्थों का उपयोग होता है और साथ ही साथ जो पूंजी

13.52 hrs.

[Shri M. Satyanarayan Rao *in the chair*].

चन्द पूंजीपतियों या उद्योगपतियों की तिजोरी में बन्द होती है, उस का विकेन्द्रीकरण होता है। अगर देश की औद्योगिक नीति सही ढंग से निर्धारित न की गई तो देश रसोतल में चला जाता है। जैसा कि पिछले 30 सालों में पिछली सरकार ने गलत औद्योगिक नीति निर्धारण कर के किया था। मुझे दुख के साथ कहना पड़ता है कि पिछली सरकार ने जो औद्योगिक नीति निर्धारण की थी, उस ने पूरे देश के अन्दर एक तरफ़ चन्द अमीरों की और दूसरी तरफ़ भिखारियों और बेकारों की बहुत बड़ी जमायत खड़ी कर दी थी। पिछली सरकार की औद्योगिक नीति के कारण शहर ज़रूर आबाद हुए, लेकिन देहातों में बरबादी आई, बेकारी आई। जितने भी बड़े-बड़े उद्योग धन्धे या छोटे उद्योग-धन्धे खोले गये, सब शहरों में ही खोले गये। उस का नतीजा यह निकला कि देहात में, ग्रामीण अंचलों में कमाने और खाने का कोई साधन नहीं है, वे आज बेकार हैं, विवश हैं, वे गांव छोड़ कर शहरों की तरफ भागने लगे हैं और शहरों में रोजी रोटी की तलाश में जाने वालों की इतनी आबादी हो गई है कि शहरों में फुटपाथ पर सोने की गुंजाइश नहीं रही।

अगर देश की औद्योगिक नीति का सही ढंग से निर्धारण किया गया होता और शहरों से देहात की तरफ़ लोगों के जाने की प्रक्रिया चालू की गई होती तो शायद हमारे देश की इतनी दुर्दशा न होती जितनी कि पिछले तीस साल में हुई है। मान्यवर, एक तरह से, हमारे देश में, पिछले तीस सालों में उद्योग धंधों का केवल केन्द्रीकरण किया गया, पूंजी का केन्द्रीकरण किया गया और देश का सारा धन चन्द पूंजीपतियों के हाथों में सिमट गया। उन्हीं को कोटे, परमिट, लायसेंस दिए गये। कोई गरीब आदमी, पढ़ा लिखा आदमी अपना अगर उद्योग धंधा खोल कर रोजी-रोटी कमाना चाहता है तो उसको सुविधाएं नसीब नहीं हैं। उसके सामने बहुत-सी दिक्कतें आती हैं। वह दफ्तरों के चक्कर काटता रहता है लेकिन उसको कोई कामयाबी नहीं मिलती और वह परेशान हो कर घर बैठ जाता है। हमारे उत्तर प्रदेश में कई सौ घरानों के इंजीनियरिंग पास युवकों ने फेक्ट्री लगाने के लिए दरख्वास्तें दी। उनमें से कुछ लोगों की दरख्वास्तें मंजूर नहीं हुईं। जिनकी दरख्वास्त मंजूर हुई और हायर परचेज पर मशीन दी गई, उनको ज़मीन का वायदा करके ज़मीन नहीं दी गई, उनको बिजली नहीं दी गई। इसके बाद हालत यह हुई कि उनकी मशीनषको जंग लग गया, और उनके लाखों रुपये बर्बाद हो गये। बहुतों के उद्योग धंधे ही नहीं लग पाये, क्योंकि उनको लायसेंस नहीं मिले। बहुतों को कच्चा माल नहीं मिला। इस तरह से मजबूर हो कर ये युवक घर बैठ गए और उनके घर अब नीलाम होने को हैं क्योंकि वे मशीनों के दाम अदा करने में असमर्थ हैं।

मान्यवर, जर्मनी से एक सज्जन आए। उन्होंने सोचा कि अपने देश में

चल कर उद्योग धंधा लगायगें। वे यहां आए और कई लाख रुपया खर्च करने के बाद उनको यहां से वापस चला जाना पड़ा। वे यहां प्रजातंत्र की सारी स्थिति को देखते रहे और दो साल घूमने के बाद भी जब न तो उनको कोई आदेश मिला और न कोई सुविधा तो निराश हो कर वह हमसे मिले। उन्होंने बताया कि हमारे यहां की उद्योग नीति कितनी गलत है कि कोई इमानदार आदमी, टेक्नीकल आदमी यहां सफल ही नहीं हो सकता। उन्होंने कहा कि जर्मनी में अगर कोई इंडस्ट्री लगाने के लिए अप्लाई करता है तो उसको बुलाया जाता है और सारे अफसर एक जगह बैठ कर उसको समझाते हैं कि तुम्हारे उद्योग में इतनी जमीन लगगी, इतनी मशीन लगेगी, इतना कास्ट आफ प्रोडक्शन आयेगा। एक ही जगह बैठ कर सारी दिक्कतें हल हो जाती हैं।

मैं माननीय मंत्री जी से निवेदन करूंगा, वे हमेशा गरीबों के लिए लड़ाई लड़ते रहे हैं, पूंजीपति घरानों के खिलाफ उन्होंने हमेशा बिगुल बजाया है, संघर्ष किया है, अगर आप देश में गरीबों की रोज-रोटी का प्रबन्ध करना चाहते हैं जिसकी जनता पार्टी की सरकार से लोगों को बहुत आशाएं हैं, तो आपको ऐसी व्यवस्था करनी होगी जिससे कि लोगों का शहरों से गांवों की ओर रुख हो। लोग शहरों से गांवों में जाना चाहते हैं। महात्मा गांधी की नीति भी यही थी कि अगर हम अपने देश का कल्याण चाहते हैं तो जब तक देहातों, ग्रामीण अंचलों की तरक्की नहीं होगी, जब तक वहां बसने वालों की रोजी-रोटी का प्रबन्ध नहीं किया जायगा, जब तक उनको छोटे-छोटे उद्योग धंधे नहीं दिए जायेंगे, जब तक देहात में खुशहाली नहीं आयगी, तब तक देश भी खुशहाल नहीं हो सकता। इस लिए मैं निवेदन करूंगा कि मंत्री जी के ऊपर बहुत बड़ी जिम्मेदारी है और उस जिम्मेदारी को निभाने के लिए, गरीबों की भलाई करने के लिए आपको शहरों से देहात की तरफ चलना चाहिए। हमको केन्द्रीयकरण से विकेन्द्रीयकरण की तरफ चलना चाहिए। देहातों में छोटे छोटे कल कारखानों का जाल बिछाना चाहिए। मैं बड़े-बड़े कल कारखानों का विरोधी नहीं। वे चाहे पब्लिक सैक्टर में चलाए जाएं या प्राइवेट सैक्टर में कुछ आधारभूत उद्योग धंधे भी इस प्रकार के खुलने चाहिएं। लेकिन बाकी जो छोटे छोटे कल कारखाने हैं वे देहातों में खुलने चाहिएं। ऐसा होगा तो देहातों से जो लोग शहरों की तरफ भाग भाग कर आ रहे हैं उनका आना बन्द हो जाए, पूंजी भी चन्द पूंजीपतियों की तिजौरियों में इट्ठी नहीं हो सकेगी जो आज हो रही है, आम आदमी को काम मिलेगा, उसकी क्रय शक्ति बढ़ेगी, आम आदमी को खाने को मिलेगा। ये वे लोग हैं जो देश की हर मुसीबत से जूझने के लिए तैयार हैं। आपने ऐसा किया तो देश का आर्थिक नक्शा ही बदल जाएगा बेकार लोगों को काम मिलेगा, गरीबों की गरीबी दूर होगी। इस वास्ते मंत्री जी ने जो कहा था उनको कार्यरूप में परिणत करना चाहिए। शहरों से देहातों की तरफ वह चलें। गरीब आदमी को भी काम पर लगाने की कोशिश करें। लाइसस प्रणाली का सरलीकरण करने की कोशिश होनी चाहिए। अगर कोई नौजवान आदमी उद्योग धंधा लगाना चाहता है, परमिट चाहता है वह उसको आसानी से मिल जाना चाहिए। आज तो बैंक वाले भी उसको पैसा कर्ज के रूप में नहीं देते हैं। बैंकों का राष्ट्रीयकरण करते वक्त

[श्री राम सागर]

यह घोषणा को गई थी कि लोगों को छोटे मोटे उद्योग धंधे लगाने के लिए, बेकार नौजवानों को, गरीबों को अगर वे उद्योग धंधा शुरू करना चाहते हैं तो बैंक पैसा देंगे। लेकिन बैंकों की शर्तें ऐसी टेढ़ी हैं कि एक गरीब आदमी बैंक से या उद्योग विभाग से कर्ज लेना चाहे तो ले नहीं सकता है। उसके पास जमानत के लिए कोई जायदाद नहीं है, दूसरे लोग उसकी जमानत देने के लिए तैयार नहीं होते हैं। नतीजा यह होता है कि उसको रुपया नहीं मिल पाता है। वह बेचारा हार मान कर बैठ जाता है। इस वास्ते आप कोई ऐसी तरकीब जरूर निकालें ताकि वह भी उद्योग धंधा खोल कर और चार आदमियों का भी अपने साथ रोजी रोटी का प्रबन्ध कर सके। देश की तरक्की हो सकती है।

महात्मा गांधी ने कहा था कि यदि हम दरअसल में भारत का नक्शा बदलना चाहते है तो हम को गरीबों की झोंपड़ियों की तरफ ध्यान देना होगा, जिन के पास कमाने खाने का कोई साधन नहीं है उनकी तरफ ध्यान देना होगा। हमारे देश में कुछ ऐसे लोग हैं जिन के नाम पर तीस साल तक लगातार ढिंढोरा पीटा गया है लेकिन फिर भी उनकी स्थिति ज्यों की त्यों बनी हुई है, एक कदम भी हम आगे नहीं बढ़े हैं। ये हरिजन लोग हैं, आदिवासी लोग हैं, ट्राइबल्ज हैं। आज तक तीस साल में इन लोगों की झोंपड़ियों में आजादी का चिराग नहीं जल पाया है। इनके पास न ज़मीन है और न खाने कमाने का कोई साधन है इनके पास कोई रोजी रोजगार नहीं है। तीस साल तक हमारी आर्थिक नीति यही रही है कि जो आदमी खेती पर हावी है उसी के पास कल कारखाने हैं, नौकरी भी हैं और उसको ही हर प्रकार की सहूलियतें दी जाती हैं जिस के पास कुछ नहीं है उसको केवल भाषण ही भाषण सुनाए गए हैं। हर मुसीबत में काम करने वाला मजदूर तब जो देश की मिट्टी से अपना नाता रखता है जो देश भक्त हैं उसको इस तरह से दुत्कार दिया जाए यह ठीक नहीं है। ऐसी नीति आप बनाएं ताकि गरीब तबके के लोग जो सामाजिक दृष्टि से ठुकराए गए हैं, आर्थिक दृष्टि से ठुकराए गए हैं उनकी तरफ भी ध्यान दिया जा सके। जहां आप पूरे देश का विचार करें वहां आप उत्तर प्रदेश की तरफ़ भी ध्यान दें। उत्तर प्रदेश तो पिछड़ा हुआ है लेकिन उसका पूर्वी जो हिस्सा है, जिसको पूर्वी उत्तर प्रदेश कहा जाता है वह उससे भी पिछड़ा हुआ है। इसी सदन में एक घटना घटी थी उस वक्त जब मैं विद्यार्थी था। तब श्री जवाहर लाल नेहरू प्रधान मंत्री थे। इसी सदन में आजमगढ़ के एक सदस्य श्री विश्व नाथ सिंह गहमरी चुन कर आए थे। उन्होंने पूर्वी उत्तर प्रदेश के जौनपुर, आजमगढ़, गाजीपुर और देवरिया, इन चार जिलों की भयंकर गरीबी का बड़ा ही दर्दनाक चित्र उपस्थित किया था। इस चित्र को प्रस्तुत करते समय वह रो दिए थे। उन्होंने बताया था कि जानवरों के गोबर से निकले दाने भी इन जिलों के लोगों को साल भर खाने के लिए नहीं मिलते हैं, इतनी भयंकर गरीबी है। और उस वक्त नेहरू जी ने उन जिलों के सर्वेक्षण के लिए उद्योग धंधे खोलने के लिए एक पटेल आयोग का गठन किया था। उसने जौनपुर, आजमगढ़ देवरिया और गाजीपुर जिलों का सर्वेक्षण किया और कुछ सिफ़ारिशें की थी। सरकार ने वायदा किया था कि इनको लागू किया जायगा। थोड़ी बहुत लागू भी हुई, लेकिन उसकी सारी योजनायें खटाई में पड़ गईं। अगर उस पटेल आयोग की सारी सिफारिशों को लागू किया गया होता तो उनका कल्याण होता। आज पूर्वी उत्तर प्रदेश में और जिले भी पिछड़े हुए हैं जहां कोई साधन नहीं हैं। गोरखपुर में कुछ चीनी मिलें जरूर हैं, लेकिन उससे वहां के लोगों का

काम नहीं चलेगा । पूर्वी जिलों में 50 फ़ीसदी भूमिहीन खेतिहर मजदूर हैं । मैं उद्योग मंत्री जी से कहना चाहता हूं कि जहां ग्राप पूरे देश का विचार करेंगे उसी तरह से पूर्वी उत्तर प्रदेश में भी जो पिछड़े हुए जिले हैं जहां पर न तो खेती का कोई साधन है, न सिंचाई की व्यवस्था है, न कलकारखाने हैं, उनके बारे में भी ग्राप पूरी तरह से ध्यान देंगे ग्रौर वहां पर भी कलकारखाने खोलने की व्यवस्था करेंगे । वह कारखाने चाहे प्राइवेट सैक्टर में खोल कर काम दें या पब्लिक सैक्टर में खोल कर काम दें ग्रगर उनको ग्राप काम देंगे तो गरीब ग्रापको दुग्रा देंगे । ग्रौर हम सब जानते हैं कि ग्रापने जिन जिम्मेदारियों को ग्रपने कंधों पर लिया है, चाहे हजारों मुसीबत ग्रायी ग्रापने उन पर सदा विजय पायी है । मुझे विश्वास है कि ग्राप ग्रपने मंत्रालय में ऐसी नीति निर्धारण करेंगे कि 30 साल से चली ग्रा रही गंदगी दूर होगी , पूंजीपतियों से गरीबों की तरफ़ चलेंगे, केन्द्रीयकरण से विकेन्द्रीयकरण की तरफ़ चलेंगे ग्रौर वड़े उद्योगों को छोड़ कर छोटे छोटे उद्योगों की तरफ़ ध्यान देंगे ।

इन शब्दों के साथ मैं वजट का समर्थन करता हूं ।

SHRI C. N. VISVANATHAN (Tirupattur) : Mr. Chiaran, Sir, on behalf of AIADMK, first of all I have to congratulate the hon. Minister for his industrial policy. In his speech yesterday he talked about the public sector and said that he had to correct the mistakes made by the previous Government, that he will expand the public sector the ancillary industries and so on.

I was going through the Report of the Ministry for the year 1976-77. In Chapter III, dealing with public sector industries, I am sorry to see that the language issue has come into the scene in industies also. For instance, it is mentioned at page 22 of the Report.

> "The Public Sector Undertakings are gradually switching over to the use of Hindi and a steady progress was maintained by them in this regard during the year under report."

So far as industrially backward areas are concerned, for the last 30 years there was no progress in the establishment of industries. Now when new industries are coming up, the language problem, mainly the switch over to Hindi, is creating new problems, as can be seen from the Annual Report.

AN HON MEMBER: In what language is the Annual Report ?

SHRI C.N. VISVANATHAN : It is printed in English.

If the public sector industries are going to switch over to Hindi, what will be the position of South India, especially Tamil Nadu ? What is the guarantee that this Government will give employment to the non-Hindi speaking people in the public sector ? How can the workers get employment in those units when they do not know Hindi ? I am mentioning this in the context of the statements of both the Prime Minister and the Industries Minister when they came to Madras that there will be no imposition of Hindi on non-Hindi speaking people.

No Public Sector industries were set up in Tamil Nadu for the last 10 years when the Centre was under the Congress rule. That is why during the last ten years the Congress has ceased to be the ruling party in Tamil Nadu. of Janata Government cotinues to neglect Tamil Nadu and Pondicherry like this as the Congress did for the last ten years, it will definitely lose all seats and deposits as it lost in the recent assemly electilons. The time may also come when the hon. Minister, Shri Ramachandran, will be asked to resign from the Cabinet as Shri Subramaniam did in 1977 for the sake of language problem. So, I retuest the hon. Minister to see that the language problem does not get into industries also.

The hon. Minister said that small-scale indutries can develop only when they have marketing facilities. Electricity is also needed, but in Tamil Nadu there is a power cut of 40 to 50 per cent during the months of May, June and July. We are getting electricity from Kerala and Karnataka on payment. So, for developing small-scale industries in Tamil Nadu, there must be more encouragement given to power production and they must also be more liberal

[Shri C. N. Visvanathan.]

in allowing import of generators by small scale industries.

In 1973-74 the production of small-scale industries was worth Rs. 393 crores, *i.e.* 15 per cent of the total, while in 1974-75 it was Rs. 540·71 crores, *i.e.*, 16·6 per cent. The increase is only one per cent. So, the progress made is very small compared to large scale industries. So, this Government must do something immediately for the small-scale industries. The manufacture of some items must be reserved for small-scale industries and excise duty on them may be reduced or done away with. Only then they can export and also compete with large-scale industries.

During the period April to October, 1975, the number of applications for starting new small-scale industris was 300, with a value of Rs. 258·99 lakhs, while during the period April--October, 1976, there were only 143 applications for a value of Rs. 143·68 lakhs. Government has to find out why there has been a fall. The hon. Minister may say that during the period April—October, 1976' there was emergency and that is why there was no encouragement. Now that the emergency is over, he should do something to improve them by giving them long-term loans. He should also appoint a committee or a commission so find out ways of improving and helping them. If they solve this problem, then definitely the vital goal of the Janata Party of solving the unmployment problem can be achieved.

The Khadi and Village Industries Commission requested the Government to allot Rs. 50·10 crores, but Government has agreed to allot only Rs. 22·2 crores to them. Cottage and village industries should be developed in all places, particulary in the rural and backward areas where even communications are not available. The Government has reserved bee-keeping for the cottage industry. Likewise, they can reserve such other small things for this industry so that their interest do not clash with the large scale industry and they can function independently.

I would like to draw the attention of the hon. Minister to a survey which was conducted in my constituency Tiruvanamalai Taluk, for locating iron-ore. From that survey, it was established that there were reserves of iron-ore in Kanjan Malai. But the Government has not taken any step to exploit the iron-ore reserves. The Salem Steel Plant is coming up in Tamil Nadu and the iron-ore from the above area can be despatched to this plant. I request the present Government to do something to dig out iron-ore from that area. This will not only push up the economy of the State but it will also help in solving the unemployment problem in that area.

About leather industrpories, my constituency has got a major portion of thse leather industries. FromarN. A. Dittrict, we are exporting nearryl Rs. 22 to 23 crores worth of leather cver year. But it is really very much disappointing that the Government of India has not opened any leather Corporotion in ous area. Rather, they have opened a Leather Corporation in Kanpur. Fine Leather fetches more foreign exchange as compared to semi-finished leather This type of leather is produced in our area. As the leather producers are poor, they cannot produce fine leather in a large quantity. So, I would request the Government to assist this in dustry to enable them to produce more fine leather and thus earn more foreign exchange.

Mr. Menon from Kerala spoke about bidi industry.In my constituency and in Vellore, a large number of cottage industries are there which make bidis. But the plight of the bidi workers is such that they are finding it very difficult to make both ends meet. They do not have any other source of income except bidi-making. But after the levy of tax on bidis by the Union Government in the present Budget, many of the small and cottage indutries either have been closed or are being closed rendering hundreds and thousands of workers jobless. I would, therefore, urge upon the Minister either to reduce this tax or it can be levied on cigaerttes which are produced by the large-scale industry. I hope, the Minister will do something in this regard.

Regarding film industry, our Chief Minister is from that industry and we are proud of that industry. This industry is playing a major role in Tamil Nadu. Millions are working in this industry either directly or indirectly. Film is the only source of entertainment for the poorer sections of society. I would, therefore, request the Minister to withdraw this 10% levy on the cost of production of films in order to save this inudstry.

SHRIMATI V. JEYALAKSHMI (Sivakasi): Mr. Chairman, Sir

while initiating the debate on the demands for grants of the Ministry of Industry, the hon. Minister said that for the last 30 years the Congress Government has done nothing in the industrial sector. Perhaps, he spoke with political motives. But it is a fact that the Congress Government has laid a strong industrial base and has at the same time, given a stabilised industrial growth at the rate of 10 per cent.

While coming to heavy industry, I do not want to touch all the industries but I want to speak about the agro-based industry, that is, the tractor industry and the power-tiller industry. In the Report itself, it has been stated on p. 313:

> "The Tractor Industry has been given due priority in the national policy on the industrialisation of Agriculture. It is heartening that the production of tractor which was about 880 Nos. during 1961-62 increased to 33,252 Nos. during 1975-76. During the year 1976-77, an all-time record production of about 37,000 tractors is expected. This industry is today geared up to meet the anticipated demand during the next 5 years."

The Report of the Ministry of Industry says like that. But astudy report conducted by the All-India Engineering Industries, including both the private sector and the public sector says that while the total capacity of the tractor manufacturing industries is 60,000 tractors per annum, in the last six years, they have produced only 32,000 to 35,000 tractors a year. Why this idle capacity is there? I want to know from the hon. Minister whether the farmer is not willing to take the technology to his farm or whether his purhchasing power is not adequate to purchase a tractor. While the hon. Minister is giving so many subsidies and incentives to all other industrial sectors, why does he not give some incentive to the tractor industry and the power-tiller industry also because the power-tillers are mainly purchased by the small and marginal farmers. He can abolish the excise duty on power-tillers completly and, at the same time, reduce the excise duty on tractors so that this industry also grows and the modern technology is taken to the doors of the farmers. In his own words, the total revolution in agriculture would be fulfilled and the agriculturists will get a fair chance to participate in the national economy and contribute 50 per cent to the national exchequer as their contribution. Under the circumstanees, I would request the hon. Minister to see that the power-tillers are totally exempted from excise duty and the excise duty on tractors is reduced.

Coming to the small-scale units, I come from a drought-prone area in the southern part of Tamil Nadu and I take this opportunity to highlight the problems of some industries in my constituency. As you are aware, the southern part of Tamil Nadu is chronically drought-prone. Agriculture is only a seasonal occupation. If the monsoons are kind enough, we can cultivate a small portion of land. There is a saying that necessity is the mother of invention. In early 1920s itself, we had to find some labour-oriented industries to feed the hungry masses. The match industry is providing bread to thousands of workers in the drougth-prone area which I represent. I have spoken so many times about the problems of the match industry in this august House but the problems have not been duly considered. The cottage match industry installed in the remote area is a highly labour-intensive industry with a capital of only about Rs. 7000.

It should be borne in mind that there is no other industry in India which can give employment opportunities to such a large number of people throughout the year.

14 hrs.

Sir, it is a sad affair that side by side factories like Wim-cos, a Multi National Company completely processed by machines is encouraged, while all the foreign companies like Caltex. Burmah Shell have been nationalised. Why the Wimcos alone should be allowed to exploit the poor, down-trodden labourers. With its own raw-material production factories like Potassium Chloride Factory in Bombay and Splints and Veneers factories in Kerala, Assam and Andaman Islands and with Government concessions the company flourishes day by day. The Wimcos buy soft wood for matches at a concessional rate i.e. Rs. 5 per cubic feet, whereas the small units have to pay Rs. 20 n the open market. Why this concession to a foreign monopoly house? What is the contribution of the Wimcos to the station? Whether they have given you any technical know-how or more employment to the idle hands?

Like the Wimcos, there are some monopolies in the hand made sector also. They are paying excise duty at the rate of Rs. 4.30 per gross and without any ceiling for their production. They have been categorised as B class units.

[Shrimati V. Jeyalakshmi]

With well established factories, with their own transport, with their popular trade labels, the Wimcos and the B class units are dominating the market, whereas the D class units cannot compete with them in the market. They have no other go except to close the factories. 1300 D class units without proper market facilities and by irregular supply of raw-materials remain closed, while the. B class units are increasing in numbers.

The Finance Minister had given excise duty relief to the units in the co-operative and Khadi and Village Industries Commission. But what about the fate of the other D class units which are not in the co-operative fold?

Co-operative societies are also not functioning well. There are nine Cooperative Industrial Services Societies in my constituency. Except three societies, all are sick units. The co-operative societies are the origin of all mal-practices and maladministration. The Secretaries appointed by the State Government for each society are considered as the custodians of the society. They are drawing huge salaries from the society funds, whether it is sick or healthy and enjoying enormous commission from the suppliers of raw materials and from the merchants who come to purchase the materials.

Another raw-material is the paraffin wax. This Parry & Co. is the sole supplier of this wax. Due to some scarcity I do not know whether it is a real or man made, the price of a 160 kg. barrel is Rs. 400. But it has been sold at Rs. 900 in the open market. I request the Minister to ask the DGTD to enquire about this and arrange for imports if it is necessary. I would like to suggest one more thing to the Minister. At present, in the Madras Refinery, Manali, they are using the slack-wax which is the by-product of crude oil, as the fuel in the factory. With the technica know-how it may be turned into match wax. I request the Minister arrange for a study team so that they go into it and find out the facts. Otherwise, this demand for match industrywill notbe met unless you import paraffin wax from abroad.

Reduction on excise duty alone cannot do any help to these D class units. The Minister for Industry should look into the matter and arrange for a clean administration in the co-operative sector and marketing facilities and a ceiling for the production of B class units and a ban on the indigenous market to the Wimcos. The small units have proved that they can meet not only the country's safety match requirements but also the exports. The present Government has kindled the hope that cottage industries would find a better place in the nation's economy. Here I want to quote what Mr. Charan Singh has said while in augurating a symposium on Gandhian Economics. and National Planning organised by the North India Economic Association :

"Mr. Charan Singh noted that big factories to day turned out a range of goods which the small sector and the cottage industry were well equipped to make.

"Capacities having been built at huge cost, he would not propose they should be demolished now. Rather than sell their products in the home market, they should compete abroad. If they could not they might as well close down, he said."

If it is so, why should Wimco be allowed to flourish like this? Why should they occupy the indigenous market? Since they are well established here, they can export their products to foreign markets and sell them there.

Another industry is the fountain pen nib manufacturing industry. Most of the persons do not know the origin of these nibs. 70 per cent of the country's requirements are met by cottage and small scale units. By Mr. Morarji Desai's Gold Control Order, this House is well aware of the plight and how the goldsmiths were thrown out of their jobs without proper alter native employment opportunities. But in my constituency, they had taken it as a challenge; some of the goldsmiths and some middle-income-group people formed themselves into an association and started nib-manufacturing on cottage industry basis, with a capital of Rs. 10,000 secured from the Government as loan. But that industry is also facing the problems of marketing. Merchants from all over north come there and purchase at a lower rate and make money by smuggling them into Pakistan and Bangladesh. The State Government also has imposed the single-point taxation at the rate of 8 per cent. Nib is not a complete, finished product; it is only a part. Therefore, the Minister should advise the State Government to remove the single-point taxation and arrange for a multi-point taxation, so that the burden would be lessened to the cottage industries.

Another raw material for nib-manufacturing units is stainless steel strips. The release orders for raw material for 1974 have been issued only this year, in 1977. I do not know how they are managing to run this industry. They are purchasing stainless steel strips from the black market and are producing nibs. I would request the hon. Minister to look into this and ask the DGTD and MMTC people to arrange for immediate release of the raw materials without any delay.

I cannot understand why handloom industry is not with the Ministry of Industry. I am not able to understand the rationality of this allocation. While the khadi industry comes under the Ministry of Industry, the cotton-yarn based Handloom industry goes to the Commerce Ministry. The coir Industry also comes under your Ministry of Industry. Why should handloom industry go to the Ministry of Commerce? The Commerce Ministry is purely an export and import-oriented Ministry. As long as the handloom industry is under Commerce Ministry, nothing will be done for the welfare of the handloom industry; not only that, it will be totally neglected. For the last 30 years, the Congress Government had done so many things for the handloom industry to protect the handloom weavers from starvation. I want to say that the handloom industry and the cottage industry in our country are providing employment in the rural areas to the largest number of persons next to agriculture. Over 100 lakhs of weavers are directly employed on 40 lakhs of handloom and as many as 300 lakhs are dependent for their livelihood on them. Though this is a labour-intensive rural-based cottage industry, unfortunately the status of the handloom industry has now been given to the powerloom sector and surprisingly enough, that too by the Janata Government which has promised to help the rural handloom industry. The handloom weavers were expecting that the Janata Government is going to give them greater relief but now they have come to understand that the Janata Government is only for the capitalists and not for the poor people. Your own party leader Shri Ashoka Mehta had submitted a report on handlooms and the Sivaraman Committee had also submitted one. We have come to know that now a separate Commissioner of Handlooms has been appointed—and this is the only consideration that has been given to the recommendations made in the two Reports.

The Ashok Mehta Committee, the Sivaraman Committee and the Working Group Sub-Committee of the Commerce Ministry had recommended a permanent deterrent on the unauthorised growth of powerlooms, but unfortunately, the present budget has allowed mini-mills to come up in the form of the decentralised sector, where as lakhs and lakhs of people are engaged in the handloom industry. Why should the Government discriminate against the handloom industry like this? I would request the Minister of Industries to consider giving immediate relief to the handloom weavers. The Sivaraman Committee's recommendations should be implemented. Unless and until those recommendations are implemented, nothing will be done for the handloom industry. I suggest that you should reserve certain varieties for the handloom weavers only.

Finally, my colleages here have already spoken about the Bidi industry. But it is not only the Bidi industry but also the hand-tools, like the screw driver manufacturing industries are also facing a serious crisis. So I would request the Minister to abolish the excise duty in respect of these industries. So that the small enterprencurs may also surviv .

I would ike to add that the two-wheelers and three wheelers are the main mode of transport for the middle-income group. I would request the Minister to consider reduction in excise duty in their case also. Therefore, I oppose this Demand for Grant; and with this I conclude my speech.

SHRI AINTHU SAHOO (Bolangir): Mr. Chairman, Sir, let me thank the Hon. Minister for presenting the Demands with an increased target as against the previous years. But in the very beginning, I would like to say that in 1975-76 the target for heavy industries was 751 crores and the achievement was 725 crores. It is 26 crores more than the target. In 1976-77 the target was 852 crores and the achievement was 828 crores, falling short by 28 crores. Now they have come up with a target of 1020 crores while the original target was 944 crores for 1977-78. I am surprised that when there has been minus production so far, they have come up with an enhanced target to be fulfilled. I appreciate that [illegible] crores in January they [illegible] from [illegible] [illegible] have gone up to 828 crores in Ma[illegible] thus adding nearly 100 crores per month, but I still feel that they will not be able to arrive at the target laid down

[Shri Ainthu Sahoo]

and the Government will thereby be put into difficulties.

Now, as regards the economic-crises of the country, they are at the cross-roads and the Hon. Minister has stated that the economic condition is a bad one. Whatever be the case, our economy is not satisfactory and it is admitted by all sections of the House. We have to re-design the whole thing in a different way. The so-called Mahalnobis Hodel planning will not longer do for our caun-try. We were told during the first three Plans that the country would become self-reliant in all spheres, but eeen in the Fifth Plan, we are running short of many things and we are not self-reliant in many fields. We have to say a good-bye to the old thinking and recast the whole thing and make our economy industrial-based. I have seen in the Economic Report of South-East Asia that the per capita income of those coun-tries which have got agricultural-based economy is always the lowest. In the last thirty years, the per capita income of India has been Rs. eight hundred and odd; whereas in the case of Philiphines and Nigeria it is more than Rs. fifteen hundred. We cannot think of Japan; their pet capita income is Rs. 27,000 and in the case of West Germany, it is Rs. 41,000. We cannot speak of other countries like Canada, whose per capita income is more than Rs. 38,000. But where are we ? We are at Rs. 800 and odd. Thirty years of Congress misrule has lead us to this state of bad economy. The hon. Minister has rightly said that our economy is in a bad shape. For that, it is essential that we review the planning and base our economy on industry instead of agriculture; our economy should be industrial-based instead of driving more people to agriculture and land.

According to the 1961 census figures, more than 82 per cent of our people were living in Villages and engaged in cultivating the land and the 1971 census figures showed that it has been reduced to 80 per cent. There is a slow shift and if the shift continues at this rate, it will take centuries for us to arrive at the right place with higher standard of living and have to emphasize on industry and reduce the pressure on the land. For that the Industry Department has to play a great part and redesign the whole thing so that people from the land are absorbed more in the industries.

We know, the unemployment problem in our country has been very acute. According to the figures given in the Economic Survey, the number of unemployed persons on the live register of the job seekers in the previous year, that is, 1975-76 was 9·33 million and in 1976-77, it has gone up to 9·77 million had by the end of the year, it may go upto more than 10 million. As the hon. Minister said, if you include the others also, the number would come to 40million. There a rea number of unemployed persons in the country and the cconomy is in a bad state and the per capita income is very low. We have, therefore, to do something imme-diately so that the pressure on the land is lessened and shifted to the industry. It is high time that we should proceed in this direction in the right ernest and solve the problem.

Now, I would come to an important matter, namely, the workers' participa-tion in the management and the industrial peace. There is an article about West Germany in the June issue of Eocnomic Trend which indicates that they have associated the workers in all facets of industry, which we do not have. We have to associate the workers in all stages of the industry even in economic, social and industrial decisions and establish a democratic control of the industry. We will be able to get the cooperation and help of the workers and that would bring and ensure indus-trial peace. Alternatively, we can adopt the American method, where-by there would be an agreement between the industry and the workers, and the workers would not go on strike for five years or so. Then, there is the Japanese method. The workers go on strike in their off hours to show their protest and present their grievances for collective bargaining. I was in Tokyo some time back and I saw workers demonstrating during night. When I asked them, why they were demonstrating during night, they said : If we demonstrate during the day, the nation will lose and the industry will suffer in production. If at all the workers go on strike, they must do it during their off-time so that the man-hours are not lost and industrial production does not suffer. By main-taining industrial peace and workers' participation in the management, the production will go up and the country will be taken in the right direction.

In this matter of Industrial Development I want to draw your attention to my own State of Orissa. My state is the most backward in the matter of industries and its share in industrial production of the Country is only 2·5 % ? in spite of its vast industrial potential. The gross per capita. out put in the State in industry is only Rs. 69 against the all-India average of Rs.

179, Maharashtra—451, West Bengal Rs. 339 and Gujarat—Rs. 310. In view of this and the large potential for industrial growth, the backward areas should be taken into account so that they may not be lagging behind in the all India progress. The best indicator for efficiency in industrial development is "the value added" and here in my State the value added by the manufacture per capita is also very low being 18, whereas in Maharashtra—112, West Bengal —94, etc. In view of this I request the Government to pay greater heed to the areas where people are industrially backward. Not only that, in the matter of employment situation, with regard to factory workers. average daily employment in Orissa is only 3·9 per 1000 population whereas the all-India average is 9. I, therefore, request the hon Minister to pay more attention and allot more funds for industrially backward areas like ours.

A word about the public sector. In the Fifth Plan there was more sound and slogans like *'Garib Hatao'* than actual programmes. We spent 34 ? in the private sector and 66% in the public sector. Sir, we need not be afraid of the private sector. The public sector is already established in the country and that is why I would say that the Government should see to it that the public sector functions well and rises to the occasion. For that, the management of the public sector undertaking should be given a free hand. They must be given full responsibility. and at the same time made accountable also. They must earn more profits and then only they can be successful and help the nation in the growth of economy.

With these few words, I thank you again, and request that the Government should take immediate care of the industrially backward areas like Orissa.

SHRI J. RAMESHWARA RAO (Mahboobnagar) : I would like to compliment the hon Minister for Industry for the very clear and lucid manner in which he has presented to us Government's industrial policy.

Some of us did become a little apprehensive reading reports about statements by various Members in the ruling Party and the various Ministers about what direction industrial policy would take with the Janata Party Government in office. The statement made by the hon Minister for Industry does re-assure us to a great extent on this score.

The normal convention in this House if you do not mind my repeating—is that when a policy statement is made by the Minister, an important policy statement like the industrial policy statement, it is the convention in this House that copies of the statement are circulated to the Members of the House a day in advance. Otherwise it become very difficult to take into consideration what the hon Minister says in the discussions that follow. I quite appreciate that the hon Minister has taken charge of the Department only two days earlier and he might not have had the time to look into this aspect and give us an advance copy of what he was going to say. But I do hope that in future i.e. next time when he makes an important pronouncement he would extend to us the very kind consideration of letting us have an advance copy of important policy statements.

I for one do not undertstand the argument th t goes on about some kind of a conffict between industry and agriculture, between heavy industry and light industry, between heavy industriay and cottage industry, small scale industry, rural sector and urban sector etc. I do not understand this conflict because to my mind, the age in which we live, industrialisation is the fulcrum of growth. It is the one factor on which the entire progress of the country depends. What kind of industrialisation, what level of Technology, and what quality of life and society we have in mind, can be discussed separately and at the appropriate time. One can appreciate the difference in imphasis, difference in budget allocation and financial allocation from year to year, from plan period to plan period, but there is no essential conflict between these various sectors or as between industry and agriculture. Unless all these sectors and agriculture are devetailed, there cannot be growth. To give you an example, if you want agriculture to grow and develop, you want fertilizers, you want pesticides, you want mechanised implements. If you want to produce fertilizers, you have to get fertilizer factories. If you want to produce pesticides, you want a factory which would produce pesticides. If you want mechanised farm equipment or electric motors for pump sets or diesel engines for your pumping purposes, you have to have an industry for this and if you want these industries you must have steel and machine tools, Copper and aluminium. How can one sector grow without another sector growing in a planned co-ordinated manner. So, where is the conflict ?

[Shri J. Rameshwara Rao]

As I said, I do not have a copy of the hon. Minister's statement. He said something to the effect that he is taking over from thirty years of destruction. I do not understand where the destruction comes from. He referred to Vietnam. Vietnam was a war torn country. But in India, under the leadership of Pandit Jawaharlal Nehru we had embarked on a planed programme of industrial growth. Thirty Years of industrial development in this country had distinctly and definitely provided us with a base and an infrastructure from which we can leap into tremendous industrial growth. I do not think the hon. Minister can deny this fact or any individual in India or abroad can deny the fact—that the development of industry that has taken palce in India over the last thirty years has made this country one of the first ten industrial nations of the world. It is possible that the benefits of industrial development have not been distributed or dispersed evenly either throughout the country or amongall members of the population or defferent sectors of the population. That is possible. But to say that there has been no industrial growth is a traversity of fact.

In this context, there is one important factor which I would like to mention. There is a tendency for industry to concentrate in metropolitan areas-megalopolis, if I may call them. They draw all industrial development and growth to themselves. I have said this more than once in this hon. House. This has got to be stopped not only from the point of view of industrial growth or industrial development but also from the point of view of even development, even distribution, balanced growth and healthy human living conditions. There is so much talk about rural development. By rural development we do not mean only agricultural development Agriculture and industry are inter dependent. I hope I am right and I hope that the hon. Minister and his colleagues will agree with me that rural development means apart from agricultural growth. taking industrial development to rural areas. Unless you have dispersal of industries throughout the country you can't have balanced growth. I have often emphasised that we could make it a condition when giving licences that industries to be started in taluka or district headquarters or towns having a population of 5,000 or 10,000. Why should industries to only located in big megalopolis like Bombay, Madras Delhi or Calcutta ?

My hon. Friend Mr. Venkataraman was the Minister for Industries at Madras. I would request the hon. Minister who does visit Madras to travel round Tamil Nadu and see how development in Tamil Nadu has been more balanced than in other parts of India. It is to the credit of Mr. Venkataraman who did emphasise the dispersal of industry. You don't have only one industrial centre but you have over 20 industrial centres in Tamil Nadu. Take Bombay for instance. If industries are concentrated, what a lot of problems they create? There is the problem of conservancy, the problem of water supply, milk supply, providing necessities of life and so on for the huge and growing population there.

When I say dispersal of industries, I do not mean the building up of satellite towns. Satellite towns have a tendency of growing inwards towards the metropolitan area, enlarging the metropolitan area. There are 500 districts and 5000 talukas in the country. Let each Taluka and District headquarter become an industrial centre. What you have to do is to provide the infra-structure of power, of education, of medical health and so on. That is all. Large number of industries can be located there. Urbanisation can be allowed to take place at Taluka and District centres. There could be exceptions.

Due to availability of raw materials you have to set up industries nerarby. Certain industries have necessarily to be shore-based because of import and export requirements. These are exceptions. But balanced development of a country can be had only through dispersal of industries throughout the country.

In the Finance Act there is a reference to concessions being given to industries located 8 k.m. away from the metropolitan area. 8 k.m. is 5 miles. Take the municipal area of Bombay, for instance, 8. k.m. means that you only expand the area. It is not that you set up industry in the rural areas. Let us be clear about it. I don't think we want any future city in India which has a pohulation of more than a million people. a city of 250,000 to 500,000 would in indeal but in no case should it exceed a million people. Other wise all the required conervancy and other essential services will break down and we are not equipped for this kind of metropolis development. We do not want cities like Madras, Bombay, Delhi, Calcutta, Hyderabad Bangalore and Kanpur to grow any further.

Your's is the one Ministry which is directly linked with several other Ministries like Labour, Education,—especially technical education,—with the Ministries of Agriculture, Power and planing and so on. You can't have agricultural and industrial development without power. What the hon Minister has to see immediately is towards building up adequate power generation capacity in the country. We have coal reserves with us in India to last us for 400 or 500 or 600 years and if only we had put up thermal plants at pitheads and generated power and connected them with an All India Grid, we would have done the right thing for requisite, normal and rapid growth whether of agriculture or of industry.

I see no contradiction between the two.

Mr. Chairman, I do not want to go into other details especially because my other colleagues like Shri Venkataraman and Shri Unnikrishnan and others have dwelt on the various aspects of industrial growth and industrial development. I do not wish to repeat what they have said.

While I have talked of dispersal of new industry today, I shall have occasion to speak of dispersal of already established industry on another accasion. I do hope that the hon-Minister will give the Ministry a proper direction and proper enthusiasm for industrial development and growth in a balanced manner.

श्री चन्द्र देव प्रसाद वर्मा (आरा) : सभापति महोदय, मैं सर्व प्रथम मंत्री महोदय को बधाई देता हूं कि इन्होंने पिछले तीस सालों से जो सड़ी गली औद्योगिक नीति चली आ रही थी उस में परिवर्तन का आश्वासन दिया है। इन्होंने, अपने पूरे जीवन में कर्मठता के साथ देश की सेवा की है। मुझे पूरो आशा है कि इस विभाग में ये काफी परिवर्तन करेंगे जिस से देश आगे बढ़ेगा और औद्योगिक विकास की दर आगे बढ़ेगी। अभी तक यह नीति योजनाबद्ध नहीं थी। कुढंगी नीति थी। विकास दर 4 प्रतिशत से अधिक नहीं बढ़ सकी है। कम से कम आगे आने वाले पांच साल की अवधि में दस बारह प्रतिशत यह विकास दर बढ़नी चाहिए, तभी देश का कल्याण हो सकेगा, अन्यथा नहीं होने वाला है। सार्वजनिक प्रतिष्ठान की हालत बहुत अच्छी नहीं है। जो निजी प्रतिष्ठान हैं वे उसे दबाने के प्रयास में लगे हैं और दबा रहे हैं। ऐसी हालत में आप को ज्यादा से ज्यादा इस ओर ध्यान देना होगा ताकि ये सार्वजनिक प्रतिष्ठान दबें नहीं, इन की दिन दूनी रात चौगुनी तरक्की हो। तभी देश का कल्याण सम्भव है।

मंत्री महोदय बिहार से प्रतिनिधि हैं। बिहार और उत्तर प्रदेश की हालत को अच्छी तरह से जानते हैं। चीनी उद्योग की हालत वहां पर अच्छी नहीं चल रही है। बिहार में 32 चीनी मिलें थीं जिन में से 8–10 समाप्त हो गई। आठ दस और जिन की हालत अति चिन्तनीय थी, उन को राज्य की सरकार ने अधिकृत किया है लेकिन उन की भी हालत खराब ही है। इस के कारण क्या हैं? इस के कारणों की ओर जाना होगा और उन कारणों को दूर करना होगा तभी बिहार की हालत इस उद्योग के मामले में सुधर सकेगी। मिल मालिकों की हालत ऐसी रही है कि इन्होंने किसानों को वर्षों तक ईख की कीमत नहीं दी। एक मिल है साउथ बिहार शुगर मिल्स लिमिटेड, बिहटा, जो पटना जिले में हैं। उस के यहां दस बारह साल से लगभग 20 लाख रुपया किसानों के बाकी है। उस को बिहार सरकार ने अधिकृत किया है लेकिन अभी तक किसानों के पैसे नहीं मिले हैं।

बिहार में एक बहुत पिछड़ा जिला है चम्पारन। उस का नाम आप जानते होंगे क्यों कि महात्मा गांधी जी ने बहुत दिनों तक यहां अपना समय किसानों के हित के लिये बिताया था। चम्पारन में दो जिले बने हैं—पश्चिमी चम्पारन और पूर्वी चम्पारन। पश्चिमी चम्पारन में 6 चीनी मिलें हैं। शायद उन सभी मिल मालिकों के यहां दस दस बीस बीस लाख रुपये बाकी हैं। इसी तरह पूर्वी चम्पारन में तीन चीनी मिले हैं जहां किसानों का पैसा बाकी है। क्या इस तरह से काम चल सकेगा? क्या ऐसी हालत में किसान ईख की खेती कर

[श्री चन्द्र देव प्रसाद वर्मा]

सकेंगे ? आज वहां के किसानों की हालत बड़ी दयनीय है। वे ईख की खेती छोड़ रहे हैं। क्या इस तरह से चीनी मिलें चल सकेंगी। हमारे मंत्री महोदय जिस जिला मुजफ्फरपुर से आते हैं वहां पर भी यही हालत है। छपरा और सिवान की चीनी मिल मालिकों के चपेटे में पड़ा है। सारे बिहार के चीनी मिल मालिकों ने तय कर लिया है कि चीनी उद्योग को बिहार से समाप्त कर देंगे। मैं मंत्री महोदय से आग्रह करूंगा कि वे इस ओर विशेष ध्यान दें ताकि बिहार के चीनी उद्योग को नष्ट होने से बचाया जा सके। बिहार के मिल मालिक तो इस उद्योग को नष्ट करने पर तुले हुए हैं।

सभापति जी, करीब करीब यही हालत उत्तर प्रदेश, विशेषकर पूर्वी उत्तर प्रदेश की है। उस की ओर भी मन्त्री महोदय को विशेष ध्यान देने की आवश्यकता है।

सभापति जी, मैं मंत्री महोदय का ध्यान बीड़ी उद्योग की ओर भी आकर्षित करना चाहता हूं। अभी अभी वित्त मंत्री ने प्रति हजार बीड़ी पर दो रुपए की ड्यूटी लगा दी है। यह बीड़ी पीने वाले कौन हैं और बीड़ी बनाने वाले कौन हैं और बीड़ी का व्यापार करने वाले कौन हैं। यह सभी गरीब लोग हैं। इस गरीब तबके पर आप क्यों टैक्सेशन कर रहे हैं ? इस उद्योग पर यह टैक्स नहीं लगाया जाना चाहिए। आपने सिग्रेट पर या शराब पर टैक्स नहीं लगाया है फिर बीड़ी पर टैक्स क्यों लगा दिया है ? गरीब लोग ही बीड़ी बनाते हैं और गरीब लोग ही बीड़ी पीते हैं। इस टैक्स से उन गरीब लोगों की रोजी रोटी छिन जायेगी। मैं चाहूंगा मंत्री महोदय इस पर भी विशेष ध्यान दें।

सभापति जी, खेती के लिए ट्रैक्टर एक बड़ा आवश्यक अंग है। देश में अधिक से अधिक ट्रैक्टर्स का उत्पादन करना बहुत आवश्यक है लेकिन ट्रैक्टर्स के दाम बहुत अधिक हैं। एक ट्रैक्टर का दाम 50–60 हजार रुपए होता है। क्या इस देश का साधारण किसान ट्रैक्टर खरीद सकता है ? ट्रैक्टर की कीमत को कम किया जाना चाहिए। यदि आप ऐसा नहीं कर सकते हैं तो पावर टिलर जो कम कीमत में बन सकता है उसका उत्पादन बढ़ाया जाये। लेकिन दुर्भाग्य की बात है पावर टिलर की कीमत भी 25–30 हजार रुपए है। एक मामूली किसान जो हजार, डेढ़ हजार के बैल से अपना काम चलाता है क्या वह 25–30 हजार खर्च कर सकता है ? ऐसी हालत में आज इस विकास के युग में आवश्यक है कि पावर टिलर की कीमत कम की जाये।

सभापति जी, अभी फतुहा में एक ट्रैक्टर का कारखाना बन रहा है, दो साल हो गए हैं पता नहीं कब तैयार होगा। जो अभी इसकी गति हैं उससे लगता है, दस साल और लग जायेंगे। इन बातों की ओर आप विशेष ध्यान देंगे तभी आपका काम तेजी से आगे बढ़ सके।

मैं मंत्री महोदय का ध्यान कपास के उद्योग की ओर भी दिलाना चाहता हूं। पिछले दिनों 75–76 में देश में विशेषकर महाराष्ट्र में कपास की खेती नष्ट हो गई, उसकी पैदावार कम हो गई। वैसी हालत में भी महाराष्ट्र सरकार ने किमतों पर दबाव डालकर कपास की उगाही कराई। एक तरफ तो कपास विदेशों से इम्पोर्ट किया गया और दूसरी तरफ केन्द्रीय सरकार पर राजनीतिक दबाव डालकर महाराष्ट्र की सरकार ने कपास का एक्सपोर्ट किया।

यह कितनी दुर्भाग्यपूर्ण बात है। वहां के कारखाने अच्छी रुई के लिये चिल्ला रहे हैं, लेकिन उन्हें न दे कर वह विदेश भेजी गई।

सभापति जी, मैं एक राय देना चाहता हूं--हमारे देश में एक टैक्सटाइल कमिश्नर होते हैं, जो मूल्य, उत्पादन तथा वितरण का नियन्त्रण करते हैं। लेकिन उन को यह अधिकार नहीं है कि यदि वे किसी मिल-मालिक को अन्याय करते हुए पकड़ते हैं, तो उस पर मुकदमा चला सकें। उन को पहले राज्य सरकार से मुकदमा चलाने के लिये आदेश लेना पड़ेगा। मेरा सुझाव है कि उन को सीधा मुकदमा चलाने की शक्ति दी जानी चाहिये। मैं यह भी चाहता हूं कि इस विभाग में कुछ गुप्तचर बहाल होने चाहिये ताकि ऐसी गड़बड़ी न हो सके, देश को धोका देने वाले ऐसे व्यापारियों को दण्डित किया जा सके।

अभी तक कपड़े का मूल्य नियन्त्रण, वितरण नियन्त्रण तथा उत्पादन नियन्त्रण ठीक से नहीं हो पा रहा है। मिल मालिक कहते हैं कि हमारे यहां मिलों में कपड़े की गांठे पड़ी हुई है, दूसरी तरफ उपभोक्ता कहते हैं कि हमारे यहां कपड़ा नहीं पहुंच पाता है और खास कर जो नियन्त्रित दर का कपड़ा है, वह आम लोगों तक नहीं पहूंच पाता है। इस के लिये कौन जिम्मेदार है, कौन इस को देखेगा? मिल-मालिक लूटते हैं, नाजायज ढंग से कपड़े को इधर-उधर करते हैं, जिस से वे इस में काफी मुनाफा कमा रहे हैं।

सभापति जी, बिहार औद्योगिक मामलों में बहुत पिछड़ा हुआ है। वहां पर कई कारखाने लगने वाले थे, लेकिन नहीं लगे। पटना के आसपास के इलाकों में उद्योग लगाने का काफी स्कोप है। आरा, फतुहा, बाढ़, मुकामा और पूरे उत्तर बिहार में नये-नये उद्योग लगाने की बहुत गुंजाइश है। आरा और इसके आस-पास के इलाके में इस समय कोई छोटा कारखाना भी नहीं है। इस लिए मेरा निवेदन है कि वहां शीघ्र-से-शीघ्र नये उद्योग लगाने की व्यवस्था की जाय।

जहां जहां उद्योग धन्धे लगे हुए हैं—वहीं के लोगों को उन कारखानों में भरती करना चाहिए। अभी तक यह परम्परा नहीं है। बिहार के दक्षिणी इलाके में जहां कुछ सरकारी और निजी प्रतिष्ठान लगे हुए हैं--उन कारखानों में वहां के लोगों को नहीं रखा जाता है। मैं मंत्री महोदय से आग्रह करना चाहता हूं कि वे इस काम को कर दें तो इस से बिहार का बड़ा कल्याण होगा।

गांव-गांव में गृह उद्योग लगने चाहिये, जिस से इस देश के 60 करोड़ जनसंख्या में से 12–13 करोड़ लोगों को, जो शिक्षित, अशिक्षित, प्रशिक्षित, अर्ध प्रशिक्षित हैं, लेकिन बेकार हैं, उन को काम मिल सके।

सभापति जी, मैं इन्हीं बातों को मंत्री महोदय के सामने रखना चाहता था। मुझे उम्मीद है कि निकट भविष्य में इस देश का कल्याण वर्तमान उद्योग मंत्री द्वारा होगा और विशेषकर गरीबों का कल्याण होगा।

श्री एम० रामगोपाल रेड्डी (निजामाबाद): सभापति जी, यह बहुत कम देखा गया है कि मिनिस्ट्री में इतने थोड़े समय में ही मिनिस्टर बदले जाते हों। मगर श्री मोरारजी देसाई की सरकार ने घोड़ों को बीच मझधार में ही बदल दिया। मुझे पूरी उम्मीद हैं कि श्री जार्ज फर्नान्डिस ट्रोजन घोड़ा सिद्ध होंगे और कामयाबी हासिल करेंगे। वे अपनी मिनिस्ट्री को कामयाबी के साथ आगे ले जायगे।

मुझे इस बात की भी खुशी है कि जार्ज फर्नान्डिस जो हमेशा गरीबों और मजदूरों के लिए लड़ते रहे, अब वे स्वय सरकार में आ गये हैं। मुझे उनसे पूरी उम्मीद है कि अब वे सभी चीजों का बेलेन्स्ड व्यू लेंगे और मुझे यह लगता भी है वे बेलेन्स्ड व्यू ले रहे हैं। यह बड़ी खुशी की बात है।

(श्री एम० राम गोपाल रेड्डी)

14.52 hrs.

[MISS ABHA MAITI *in the chair*]

बहुत से लोग जो यह कहते हैं कि पिछली सरकार ने कुछ नहीं किया, यह ठीक नहीं है। मैं आपको बताता हूं कि श्री टी० ए० पाई ने, जिसके कि श्री जार्ज फर्नान्डिस सक्सेसर बन कर आये हैं, क्या किया। श्री पाई ने दस प्रतिशत प्रोडक्शन बढ़ाया। इस बात को फाइनेंस मिनिस्टिर ने भी अपने स्टेटमट में कहा है कि दस परसेंट उत्पादन उन्होंने ज्यादा किया। उन्होंने सब कारखाने वालों के ऊपर यह भी लागू कर दिया कि 85 प्रतिशत से जो कम उत्पादन करेगा, उसके खिलाफ एक्शन लिया जाएगा। उन्होंने ऐसा करने वालों को सभी किस्म की सुविधाएं दीं। आपके जो सिक टेक्स्टाइल मिल्स थे, वे बहुत कामयाबी के साथ चलने लगे। आपके सीमेन्ट के कारखानों को उन्होंने बहुत अच्छी तरह से चलाया। पांच राज्यों में बिजली की कमी के बावजूद 125 प्रतिशत ज्यादा उत्पादन इन कारखानों में हुआ। एक अच्छे काम करने वाले के अच्छे काम करने के बाद भी आप इस तरह के भाषण देते रहें कि बड़ा खराब काम हुआ, तो आपकी मेजोरिटी पार्टी के लिए यह शोभा की बात नहीं है। जो चीज अच्छी हुई है उसको मानना चाहिए। श्री मोरारजी देसाई ने एक बार नहीं, दस बार कहा है कि जो चीज़ अच्छी हुई उनको मानना चाहिए। यह ठीक है जहां गलतियां हुई हैं, उनकी सफाई होनी चाहिए, जहां गन्दगी हो, उसको साफ करना चाहिए। इसलिए आपको यह नहीं कहना चाहिए कि पिछले तीस सालों में सब कुछ गलत ही हुआ है।

एक बात के लिए मैं आपकी प्रशंसा करता हूं। आपने चार्ज लेते ही यह घोषणा की कि मोनोपली हाऊसिज को अब ज्यादा सुविधाएं नहीं मिलेंगी। इसके लिए आप इन्तजाम करने जा रहे हैं, इसके लिए मैं आपको बधाई देता हूं। क्योंकि ये बड़े बड़े उद्योग धंधे वाले छोटे छोटे उद्योग धंधों वालों को खा जाते हैं। जिस तरह से बड़ी मछलियां छोटी मछलियों को खा जाती हैं, उसी तरह से बड़े धंधे वाले छोटे धंधे वालों को खा जाते हैं और खाते जा रहे हैं। हम लोगों ने, हमारी सरकार ने कोशिश की और आपको भी कोशिश करनी चाहिये। सेचुरेशन प्वाइंट पर नहीं पहुचे। आपको कोशिश करनी चाहिये उस प्वाइंट पर पहुंचने की। आप नहीं पहुंचते हैं तो यह आपकी गलती होगी। आप बहुत कुछ करेंगे भी तो उसके बावजूद भी उस प्वाइंट पर नहीं पहुंच पाएंगे। अगर सेचुरेशन प्वाइट पर पहुंच गए तो फिर और क्या बाकी रह जाएगा।

टैक्सटाइल मशीनरी मैन्यफैक्चर के मामले में हमारा देश बहुत पिछड़ा हुआ था। इस क्षेत्र में बहुत तेजी में काम हो रहा है। न केवल हम अपने लिए ही टैक्सटाइल मशीनरी तैयार कर रहे हैं बल्कि 28–30 करोड़ रुपए की टैक्सटाइल मशीनरी का एक्सपोर्ट भी कर रहे है। कलकत्ता की एक लगन कम्पनी है। यह कम्पनी जूट मशीनरी का मैन्युफैक्चर करती है। यह पुरानी मशीनरी वना कर जूट मिलों को देती थी। यह एक मल्टीनेशनल कम्पनी है और तीस चालीस साल में काम करती आ रही है। हमारी जूट मिलों को उसने बिल्कुल पीछे रख दिया था, बिल्कुल पछाड़ कर रख दिया, उनको माडरनाइज नहीं होने दिया। वह मोनोपोली बनाए हुए थी। बहुत बड़ा कमीशन भी यह कम्पनी मशीनरी जो सप्लाई करती थी फैक्ट्रीज़ को उस पर लेती थी। पाई साहब ने केवल लोगों को बुला कर रिसर्च करने के लिए कहा और दस बीस लाख इस काम पर खर्च करवा कर अल्ट्रा मार्डन मशीनरी जूट की यहां बनवाई। इतने में वह लगन कम्पनी आगे आई और कहने लगी कि हम तैयार हैं इसको करने के लिए। इसको इस वास्ते जो लाइसेंस दिया गया था एक्सपैंशन का नई मशीनरी तैयार करने के वास्ते उसको

इस मंत्रालय ने एक मिनट में कैंसल कर दिया। इसके लिए आपके मंत्रालय के सेक्रेटरी और दूसरे लोग बधाई के पात्र हैं। उस जमाने में जो मिनिस्टर थे वह भी बधाई के हैं पात्र हैं एक मिनट में इस लाइसेंस को कैंसल कर दिया गया। यह चीज पता नहीं आपकी नजर में आई है या नहीं आई है। अगर हमारे लोग मशीनरी मैनुफैक्चर कर सकते हैं और कर रहे हैं तो किसी बाहर वाली मल्टीनेशनल कम्पनी को, किसी बाहर वाले को इसकी परमिशन नहीं दी जानी चाहिए। यह लगन कम्पनी बहुत प्रभावशाली कम्पनी है। हमारे वक्त में जब सरकार ने इस कम्पनी को अपना बैलेंस शीट देने को कहा, जब उससे बैलेंस शीट मांगा गया तो उसने कहा कि आठ दिन के अन्दर वह दे देगी। बहुत अच्छा होता अगर उसने आठ दिन के अन्दर इसको दे दिया होता। लेकिन उसने दो साल तक बैलेंस शीट सरकार को नहीं दिया। जूट मिल की मशीनरी जो अपने देश में बना रहे हैं चाहे उस में ज्यादा खर्चा आता हो उनको आपको बढ़ावा देना चाहिये, उनको आपको प्रोत्साहन देना चाहिये और ज्यादा पैसा बजट में रखना चाहिये।

टैक्सटाइल मशीनरी जो बहुत पुरानी हो चुकी है उसको हमें माडनाइज़ करना चाहिये। श्री मोहन धारिया ने प्रश्नोत्तर काल में अभी हाल में कहा था कि जो उसे माडनाइज़ करेंगे उनको हम कम रेट आफ इंटरेस्ट पर पैसा दिलाएंगे। टैक्सटाइल मिलें हमारे देश में ही सब से पहले खुली थीं, यहां इंडस्ट्री सब से पहले लगी थी, दूसरी बाद में लगी थीं। इस वास्ते यह सब पुरानी पड़ चुकी है, इसकी मशीनरी पुरानी पड़ चुकी है। इस पर आपको ज्यादा ध्यान देना चाहिये और इस टैक्सटाइल मशीनरी को आपको माडनाइज़ करने में हर सम्भव सहायता देनी चाहिये।

महाराष्ट्र, गुजरात आदि की तरफ से ज्यादा इंडस्ट्रीज की मांग की जा रही है। उनको दी जाएं मुझे कोई एतराज नहीं है। महाराष्ट्र में शूगर फक्ट्रीज बहुत हैं। यह कहा जाता है कि आइलैंड आफ प्रासपेरिटी वहां पैदा हो गया है। अगर उन्होंने उसको आइलैंड आफ प्रासपैरिटी में अपने राज्य को कनवर्ट कर दिया है तो यह गवर्नमेंट के काम है कि बाकी जगह भी वह प्रासपैरिटी लाए जहां तक हमारे राज्य का सम्बन्ध है, जितने भी चीफ मिनिस्टर अब तक हुए हैं श्री संजीव रेड्डी से ले कर वैंगल राव तक, उन्होंने जितना काम किया है सब ने रिवर वैली प्राजैक्टस् पर ही अपना ध्यान केन्द्रित किया है और उन पर ही करोड़ों रुपया खर्च किया। ऐसा करके उन्होंने देश की अन्न की आवश्यकताओं की पूर्ति में अपना योगदान किया है देश को अन्न दिया है। जब देश में कठिन स्थिति उत्पन्न हुई आंध्र प्रदेश उसके रैसक्यू पर आया और उसने अन्न सुलभ किया। इसका नतीजा ये हुआ कि हमारे यहां इंडस्ट्रियलाइजेशन बहुत ही कम हुआ है। हम देश को अन्न देनेवाले ही रहे हैं। अब आपको इस प्रदेश को पीछे नहीं रखना चाहिये। अब इस प्रांत के इंडस्ट्रियलाइजेशन की तरफ भी आप ध्यान दें।

मैं आपको इस मंत्रालय का कार्यभार सम्भालने के लिए बधाई देता हूं। हमारे नेता चव्हाण साहेब ने बार बार कहा है कि हम आपको कंस्ट्रक्टिव कोओप्रेशन देंगे। इसके लिए हम सब मैम्बर तैयार हैं। अगर आप ईश्वर को मानते हैं—मुझे पता नहीं मानते हैं या नहीं—वह आपको अच्छा काम करने का मौका दे ताकि देश तरक्की करे और आपका अच्छा नाम हो, मिनिस्ट्री का भी अच्छा नाम होगा।

15 hrs.

SHRI VINODBHAI B. SHETH (Jamnagar): Madam Chairman, first of all, I would like to congratualate Mr. George Fernandes, who has taken over this Industry portfolio. It is both a change and challenge for him because we are on the threashold of the industrial revolution in the country now and for Mr. Fernandes I think it is a tough task. He has always fought against industry for the cause of labour. Now it is time for him to work for the

[Shri Vinodbhai B. Sheth]

industry, labour and also even for the poor consumers of the country who are being exploited so that there can be some change in the distribution system in this country and consumers can get goods at a reasonable rate.

In this country, there is an industrial revolution on the vertical side, particularly in the metropolitan cities. For the first time in the Janata Manifesto they made it clear giving some impetus to the rural industries and I do agree, as one of my friends from the Opposition benches said that rural development does not mean agricultural development only, but industrial development in the rural sector also. There are some concessions given in the Finance Bill for this purpose and I should congratulate the small-scale industry that is developed in the country for giving an additional contribution of 17·19 per cent compared to last year. Out of the total production of Rs. 5,742 crores in 1975-76, the value of the exports is to the extent of Rs. 637·45 crores, i.e. 11·10 per cent of the total production. We talk so much about the small-scale industry, but I do say that the Government, and particularly the Central Government, has not very much looked after the small-scale industry because there was no representation of this section in the Parliament. I also find during the three months of my experience in Parliament that there is no representation of industry in Parliament. There is a big lobby for agriculture, but ultimately as the industry depends upon agriculture, both agriculture and industry should simultaneously flourish. And I think a time will come when agriculture and also industry become the base for the growth of the nation.

Here I have to say that yesterday Mr. Unnikrishnan took Mr. Charan Singh to task for saying that the products of the small-scale industry must find a place for distribution in this country and not for exports. But this is not true. I consulted Mr. Charan Singh yesterday. What he said is that small-scale industry should get protection in the country and it should also get market for the export. Unless and until you develop the rural and cottage industry. this country cannot have an industrial revolution which was envisaged by Mahatma Gandhi. There is no competition between the big and small industries. There is no difference in thinking between the Industry, Commerce, Finance and Home Ministries if we look from a proper angle and for the first time in the Manifesto of the Janata Party we have come to the conclusion that the neglected sector of this country, particularly rural and cottage industries, will get some attention. I would like to speak about some points relating to Gujarat, because I think I am the only speaker to speak on Industry from Gujarat. People say that Gujarat is a highly industrialized state in the country. But let me clarify it. Gujarat is not as rich as you people think. Gujarat has become very poor nowadays. It has been hit by cyclone, flood and scarcity. When we took over the reins of government in Gujarat on the 18th June 1975, I know it, as the Minister for Taxation—we had a debt of Rs. 127 crores. We are still in debt. And people say that Gujaratis are very rich. Gujaratis may be very rich. But Gurarat is not rich. We are thought to be rich because we are a bit generous.

I do not understand why Central Government has been strict towards Gujarat. They have taken over the sick mills. I do not want to dwell on it very much. There are two sick mills, viz., Subhalakshmi and Priyalakshmi. There is a constant demand from labour for their take-over by government. Even after government deciding that they will not take over such mills, two mills in Andhra have been taken over. Why this discrimination against Gujarat ? The mills in Gujarat have not been taken over. I would request the hon. Minister to look into the matter and take over these two sick mills, in order to help the labour, to whose cause he is very much wedded.

A machine tool factory was to come up at Bhavnagar. The sooner it comes the better. There can be a port-based industry of cement in Gujarat, because there are deposits of the raw material required, in Zaffrabad. The port-based industries, particularly the cement industry in Zaffrabad should get the Minister's attention for immediate implementaton. It will be good when the Narmada project and the Ghogho—Dahej Ferry service project come up. Now about the Kutch

area. There is nobody from Kutch to speak here to day. Mineral deposits are available there. But government has not taken any interest in having an alumina factory. Let us not talk about aluminium factory. It is a power-based and capital-based industry. I would not like to talk on it. Government should think of starting an alumina industry in Kutch.

Silver-ware is a cottage industry in Kutch; and it should get some help from the Central Government also. The world has recognized that there are fine articles of silver coming from Kutch.

I do not know why mini-steel plant do not find favour with some of the Ministers. I am told of Mr. Patnaik expressing : " I am no defender of the mini-steel plants." But mini-steel plants came to the help of the country at a time when steel was required. Of course, many licences were given by the erstwhile Congress Ministry for reasons best known to them but now this industry is dying. It is an electricity and power-based industry. This is the proper time for the government to look to the mini-steel plants, because they are dying for want of government help.

The art silk industry in Surat is one of the finest in the world. The diamond industry in Surat, Navasari and Bhavnagar is developing with indigenous skill. Government should try to regularize it and see that the labourer also gets a share for the work he is doing for this industry.

There are some factors coming up as a result of industrial growth in metropolitan cities. i.e. pollution of air and water. I think government will look into this matter and take a decision not to start any industry in the metropolitan cities in the surrounding belt.

The only industry that is flourishing in this country, is, of course, the industry of population. We should curb it. We should ask for the growth of every other industry except this.

The soft drink industry has been discussed here, particularly Coca Cola. Shri Madhu Limaye also threw some light on this matter. I have read in the newspapers that there is no repatriation of capital from this country. It is a good thing that the government has decided. But why so much of soft corner for this particular drink in this country ? It is because of its purchase of Maruti shares, I suppose. It has come to stay for some time, I hope.

In my particular constituency of Jamnagar , there are many small-scale industries, particularly dealing with brass parts and embroidery, which is now facing some difficulties. Government has to look into the problems of this industry. It is supplying components to many big and heavy industries in this country and there are so many workers employed in this industry. Government should come to the aid of these poor people.

One skilled mistri there has invented a motor car, which is better than the Maruti car. Now a licence has been given to him in Jamnagar for the manufacture of a motor car. I hope with the encouragement of the present hon. Minister, he will go ahead with this project also.

The main difficulty faced by most of the small scale industries is the payment of excise duty. There should be some change in the method of levying this duty. I will refer to it at the time of the Finance Bill. Now even a soda bottle costing 10 paise has to pay an excise duty. I think we should look into this matter.

Industrial labour is the most important component in industry. I am sure Shri George Fernandes, who has got the background as a labour leader, will look into this. According to the Marxian theory, industry is nothing but the sweat and labour of a human being. So, the labour should get a share of the profit in the same way as the management gets a share.

I think this is the proper time when I should warn the industrialists that they have to change their attitude. They have become very much self-centred in the country. They have to look not only to their own family but to the family of the nation also. These industrialists have got access to all the files of the Government. Shri Fernandes should know that they are keeping parallel files. Even if Government lose a file, they can get copies from the industrialists. Sometimes they are informed of government decisions even ahead of the Minister. Even though we should curb these developments, at the same time, we should allow the industry to flourish in this country because, unless the industries come up, the GNP will never go up Particularly now we should tell our industrialists that all our new industries should be employment-oriented and that the consumer goods industry should satisfy the social needs of the country.

[Shri Vinodbhai B. Seth]

I find from the Report, particularly the perf rmance budget, that the Department of Explosives have estimated the examination of life bombs at 1,100 and bombs exploded at 700. Now that Shri Fernandez and the Janata Party are in power, this item should be deleted from both the Report and the performance budget.

The Planning Commission has selected 246 districts as backward districts in this country and it has selected 101 districts for subsidy. A subsidy of 15 per cent and some ther taxation relief has been given to them. As my friend from Mizoram and some friends from the backward districts have very rightly pointed out, some of the States and districts which are backward have not been l oked after well by the Central Government. There is regional imbalance in the development of industries also. Our industrialists should also look into the matter.

Industrial estates have been aided and assisted by the Central and State Governments There are many industrial states where there are many sick industries. We shou d revive them before starting new industries. I would request the Minister to appoint a team to look into the industrial estates. There are some industries which are w rking, while some are closed and some are sick. Bef re starting new industries, they sh uld revive the sick units. Otherwise, they will have to spend so much money on p viding infra-structure for the new industries.

Take the example of Gujarat. They have got the Gujarat Industrial Development Corporation, Gujarat State Finance Corporation, the Gujarat Mineral Development Corporation and the Gujarat Industria! Investment Corporation. Under the dynamic leadership of our Chief Minister and the industries Minister, I have every hope that Gujarat will definitely go ahead.

I would like to make one suggestion. The office of the Salt Commissioner should be located at Jamnagar. Jamnagar produces 30 per cent of the salt in this country. So, I do not know why that office is still in Jaipur. Let the office be in Jamnagar where the salt is being manufactured.

Development of industries in Gujarat needs special attention. Particularly some of the industries like the clock industry in Morvi are facing closure. I request you to have some liaison with Finance and also have co-ordination among Finance, Commerce, Industry and Labour. That is a necessity. I would request the Secretaries and the Ministers to hold meetings every three months and solve the problems in the interests of the nation.

श्री सुभाष आहूजा (बेतूल) : सभापति महोदय, मैं आप के माध्यम से मंत्री महोदय को धन्यवाद देना चाहता हूं और बधाई भी देता हूं कि इन्होंने दो दिन पूर्व यह विभाग संभाला और इतनी जल्दी ही इतनी कार्यकुशलता से जनता पार्टी की नीतियों की स्पष्ट व्याख्या की ।

इस बात पर कोई दो मत नहीं हैं कि औद्योगिक क्षेत्रों में उत्पादन की वृद्धि से आर्थिक विकास और राष्ट्रीय अर्थ-व्यवस्था सुदृढ़ हो सकती है और देश में खुशहाली आ सकती है चाहे वह उत्पादन सार्वजनिक क्षेत्र में किया जाये, चाहे सरकारी क्षेत्र में किया जाये या निजी क्षेत्र में किया जाये। यह सच है कि देश में औद्योगीकरण के परिणामस्वरूप काफी मात्रा में समृद्धता आई है । लेकिन इस बात को भी नहीं झुठलाया जा सकता कि यह औद्योगिक विकास देश के सभी भागों में समान रूप से नहीं हुआ है । कुछ क्षेत्रों में आवश्यक आधारभूत ढांचा बनाया गया है जब कि कुछ पिछड़े क्षेत्र बिल्कुल उपेक्षित रहे हैं । यह उचित समय है जब कि देश में इस समय काफी औद्योगिक प्रगति की उज्ज्वल संभावनाएं हैं और देश में जनता की सरकार है ।

देश की आर्थिक प्रगति के लिए यह आवश्यक है कि उद्योग धन्धों का विकेन्द्रीकरण किया जाये तथा औद्योगिक दृष्टि से पिछड़े क्षेत्रों में उद्योग धन्धों का जाल बिछाया जाये। माननीय मंत्री महोदय से मैं निवेदन करना चाहता हूं कि विभिन्न व्यवसायों में प्रशिक्षित बेरोज़गारों को काम दिलाने में वे पहल करें । अप्रेन्टिस ऐक्ट 1961 के अन्तर्गत प्रशिक्षण का प्रबन्ध था और इस के अन्तर्गत लड़कों और लड़कियों को भिन्न भिन्न व्यवसाय में 6 माह से लेकर 4 साल तक

का प्रशिक्षण दिया जाता रहा है। देश में 1968 से ले कर अभी तक एक लाख से अधिक प्रशिक्षित युवक तैयार हुए हैं। एक प्रशिक्षार्थी पर पन्द्रह हजार से अधिक रुपया खर्च होता है। परन्तु बड़े खेद के साथ कहना पड़ता है कि अधिकांश प्रशिक्षित युवक बेरोज़गार भटक रहे हैं। मैं मंत्री महोदय से निवेदन करूंगा कि इन युवकों को रोज़गार दिलाने की कृपा करें।

अभी भिलाई कारखाने में बी० टी० आई० के प्रशिक्षार्थी परीक्षण के बाद काम की गारंटी की मांग को ले कर भूख हड़ताल कर रहे थे जो दो दिन पूर्व क्षेत्रीय विधायक के हस्तक्षेप से समाप्त हुई है। यही स्थिति दुर्गापुर, राउरकेला आदि स्थानों में भी है।

औद्योगिक दृष्टि से मध्य प्रदेश इस देश में पिछड़ा हुआ क्षेत्र माना जाता हैं जब कि मध्य प्रदेश में देश का पचास प्रतिशत बाकसाइट, 30 प्रतिशत लौह आयस्क, 25 प्रतिशत कोयला, 20 प्रतिशत जंगल तथा 20 प्रतिशत नदियां हैं। अन्नोत्पादन में मध्य प्रदेश आत्म निर्भर है और विद्युत् आवश्यकता से अधिक है। लेकिन देश की निर्धनता का एक उदाहरण मध्य प्रदेश है। मध्य प्रदेश के 5 करोड़ लोगों में से करीब 3 करोड़ लोग ऐसे हैं जो एक रुपये रोज पर या इस से कम पर अपनी जिन्दगी बसर कर रहे है। प्रदेश के 45 में से 32 जिले बिल्कुल पिछड़े हुए हैं। यद्यपि औसत प्रति व्यक्ति राष्ट्रीय आय और प्रादेशिक आय में सिर्फ 64 रुपये का फर्क है किन्तु मध्य प्रदेश की यह आमदनी समृद्धि के कुछ टापुओं, इन्दौर, उज्जैन, रतलाम, जबलपुर, भोपाल, ग्वालियर, रायपुर में ही सिकुड़ कर रह जाती हैं।

अब मैं आप के माध्यम से मंत्री महोदय तथा सरकार का ध्यान मध्य प्रदेश के उन 32 जिलों में से जो बिल्कुल पिछड़े हुए हैं, अपने क्षेत्र बेतूल जिले की ओर दिलाता हूं। बेतूल जिले का यह दुर्भाग्य रहा है कि स्वतन्त्रता के 30 वर्ष पश्चात् भी किसी औद्योगिक इकाई की स्थापना वहां नहीं की गई तथा बेतूल जिले में बेरोज़गारी एक दानव के समान मुंह फाड़े खड़ी है जिस में कई नवयुवक जिन के कन्धों पर देश का भार है उस दानव रूपी बेरोज़गारी के मुंह में समा कर अपनी जिन्दगी बरबाद कर रहे हैं। बेतूल का दुर्भाग्य रहा है कि जब भी वहां पर किसी औद्योगिक इकाई की स्थापना पर शासन द्वारा विचार हुआ है तब कोई न कोई राजनीतिक व्यक्ति अपने स्वार्थवश उन इकाइयों को उन क्षेत्रों हटा से कर अपने क्षेत्रों में ले जाते रहे हैं। इसका एक स्पष्ट उदहरण यह है कि 1969—70 में केन्द्रीय सरकार द्वारा एक सिक्योरिटी प्रेस की स्थापना पर विचार हुआ था लेकिन उस समय तत्कालीन केन्द्रीय मंत्री श्री चन्द्र प्रकाश सेठी अपने राजनीतिक स्वार्थों की पूर्ति के लिए उस कारखाने को वहां से हटा कर देवास ले गए। सर्वे रिपोर्ट में कारण ये बताया गया कि बेतूल होशंगाबाद से दूर है और देवास पास में है जब कि वास्तविक स्थिति बिल्कुल इसके विपरीत है।

इसी तरह से वर्तमान लोक सभा सदस्य एवं भूतपूर्व उद्योग मंत्री श्री टी ए पाई के द्वारा भी वहां पर एक फैक्टरी का शिलान्यास किया गया था परन्तु अब वहां से शिलान्यास का पत्थर भी गायब है। हमारे बेतूल जिले की औद्योगिक उन्नति और औद्योगिक विकास की यह स्थिति है, जब कि मध्य प्रदेश में बेतूल में लकड़ी का सबसे बड़ा भण्डार है, बांस का सब से बड़ा भण्डार है परन्तु इसके बावजूद आज तक वहां पर किसी कारखाने की स्थापना नहीं की गई। औद्योगिक दृष्टि से आज तक सरकार ने वहां कोई कदम नहीं उठाया है। सरकार ने रतलाम, उज्जैन और देवास जैसे जिलों को पिछड़ा क्षेत्र घोषित किया है परन्तु बेतूल को पिछड़ा क्षेत्र घोषित नहीं किया है। मैं मंत्री महोदय से

[श्री सुभाष आहुजा]

निवेदन करूंगा कि बेतूल जिले को औद्योगिक विकास के लिए पिछड़ा क्षेत्र घोषित करें ताकि उद्योगपति आकर्षित हो कर वहां आ सकें और सब्सीडी का लाभ उठा सकें तथा वहां पर अन्यान्य उद्योग स्थापित हो सकें।

SHRI K. MALLANNA (Chitradurga): Madam, Chairman, first of all, I congratulate the new Ministerfor Industry. There was an apprehension in the Country that after the Janata Government, there may be some change in the policy of the industry because of the federal structure of the party and multi-ideals coupled with individual genius of some members of the Janata Party. We saw in the press different views of so many leaders about the industrial policy. Regarding public sector, some members advocated that this should be discouraged and it cannot be encouraged because it requires more capital and more amenities. Our Prime Minister, Shri Morarji Desai, is of the opinion that there should be equal opprtunity both to the public and the private sectors while Mr. Charan Singh is keen on developing agriculture even at the cost of industry. Our former Industry Minister, Shri Brijlal Verma said that Janata Government did not intend to continue the policy of the previous Government in regard to encouraging the consumer goods industries. Mr.. Charan Singh again said that more and more Khadi and village industries should be developed and the big industries should not be encouraged in producing consumer goods and they should be allowed to manufacture only export oriented products. Again, Shri Brijlal Verma said that basic and industries should be encouraged in the public sector and consumer industry should be encouraged in private sector and we have to adopt the Gandhian method of khadi and village industries.

The way in which the leaders spoke, the country was under an apprehension that the policies pursued by the Congress Government may be diluted or diverted or changed. I congratulate the hon. Minister that he has not diluted or changed the Policies of the Congress Government. May I read the statement made by him yesterday? It was aimed at " maximising production of consumer goods—this was the policy of the Congress Government—the optimum utilisation of human and material resources— this was also the policy of the Congress Government—restricting monopoly concentration of economic power, speedy development of employment-oriented industries and making industry responsive to social needs." So, he has not deviated from the policies adopted by the Congress Government.

Coming to the development of the public sector, my suggestion is not to discourage the big industries and the public sector industries which are involved in producing consumer goods, like food, fertiliser, oil and other goods needed by the common man.

Regarding the small-scale industries, the cottage industries and the village industries, the small-scale industries should be developed in the rural areas. In the rural areas, 80 per cent of the people are poverty-stricken people: They have no other go except to go to agriculture and they are getting a very meagre income from agriculture. Under the circumstances, the small-scale industries and the cottage industries are to be encouraged by the Janata Government. It is not a new thing; It is not a new policy. It was also postulated by the Congress Government. What is needed is that we must see that the big industries should not be encouraged to enter the areas where the small- scale industries, the cottage industries and the village industries can enter If the big industries enter into the field of products produced by the small-scale industries and the cottage industries, the small-scale industries and the cottage industries will suffer and will not flourish. The big industries should not be allowed to produce the items which can be produced by the small scale industries and the cottage industries.

The small-scale industries do not require huge investments. They require only a small investment. These should be helped in that. These are all labour-oriented industries. These industries will generate employment also. The Government should also arrange marketing facilities. The marketing facilities are not available for the products procduced by small-scale industries, the cottage industries and the village industries. The Government should see that marketing facilities are provided to help these industries.

Generally, the industrialists want to establish industries in metropolitan cities or cities where industries are already concentrated. They should be pursuaded to put up industries in the rural areas. If they do not do that, they should be forced to go to the rural areas to start the industries, so that the people in the rural areas get some jobs and their economic conditions are improved. I would request the hon. Minister to see that the industrialists go to the rural areas and establish industries there. All the amenities should be made available to the small-scale indus-

tries so that the small-scale industries the cottage industries and the village industries flourish in the rural areas.

Coming to the development of the backward areas, so many people had spoken regarding the development of industries in the backward areas. More attention should be paid in this respect in order to remove poverty, unemployment economic disparity and regional imbalances. The development of industries in the backward areas should be encouraged.

The Planning Commission has identified 240 districts as industrially backward districts. There are so many concessions like incentives, facilities, financial concessions, subsidy on fixed capital investment, income tax relief, free technical consultancy services, relaxation in the establishment of banned industries, interests subsidy for a longer period, supply of machinery at concessional terms, special facilities for improvement of raw-material and transport subsidy, which are given for the development of industries in the backward areas. Apart from these, I would request the hon. Minister to introduce marketing facilities.

There are so many people who are not going to the backward areas because of the bottlenecks in granting permission, in granting licences and other things. These bottlenecks should be removed so that the industrialists can go to the backward areas. There are industrialists in the metropolitan cities who are hanging their boards in the backward areas but they have started their industries in the metropolitan cities. They are getting 10 percent or 15 percent subsidy. This sort-of thing should be discouraged.

I am coming from Chitradurga constituency which is in Karnataka. The Planning Commission has declared it as a backward area. There are raw-materials for starting a cement factory. In one of my talukas, Hosa Durga, there are ample raw-materials like limestones and other things. I would requst the Minister to start a cement industry in my constituency. As far as manganese and iron ores are concerned, they are in abundance in my constituency, but the mining industry has not been encouraged in my constituency. I would request the hon. Minister to start a mining industry. Lastly, I congratulate the Minister for having brought the dynamic policy, the socialist policy on industry.

श्री लक्ष्मण राव मानकर (भंडारा) : सभापति जी, मैं मांगों पर बोलने से पहले पिछली बातों का ब्यौरा दे रहा हूं ।

पिछले सालों में हमारे देश में जो योजनाएं बनी और इन योजनाओं पर जो खर्च किया गया वह सब बड़ी मात्रा में बड़े-बड़े उद्योगों पर ही हुआ । मेरी जानकारी के अनुसार, जो मैं 1975–76 के आंकड़ों से बता रहा हूं, जो एन्टरप्राइजिज सरकार ने अपने हाथ में लिये हैं, उन पर अभी तक 6553 करोड़ रुपया खर्च किया गया । इन उद्योगों के बारे में जब हम विचार करते हैं तो हम को यह भी देखना चाहिये कि इन्होंने नैट प्राफिट कितना किया । पिछले साल बताया गया कि दो करोड़ हुआ था । इसका मतलब यह है कि तीन परसेंट हुआ उस पर जो इनवेस्टमेंट हमने कर रखा है । इन में 1968–69 में 28 करोड़ का लास हुआ था और 1967–68 में 35 करोड़ का । यह मैं सरकार की मालिकी के उद्योगों की बात कर रहा है । इतना ज्यादा सरकार का पैसा लगा लेकिन उसका जो रिटर्न सरकार को मिलना चाहिये और जिस मात्रा में मिलना चहिये था नहीं मिला । एक बात और आप देखें । भारी उद्योगों में इतना पैसा तो लगा दिया गया लेकिन काम कितने लोगों को मिला ? सभी इन एंटरप्राइजिज में आठ लाख लोग काम कर रहे है । इसके आधार पर अगर इसका विश्लेषण किया जाए तो इस तरह से किया जा सकता है कि एक करोड़ रुपया खर्च करने के बाद हम आठ सौ लोगों को ही काम दे सके हैं । यह सभी हैवी इंडस्ट्रीज की बात मैं कर रहा हूं । पहले प्लान से ले कर आज तक बेकारों की संख्या कम होने के बजाय बढ़ती ही चली गई है । आज 4.20 करोड़ बेकार इस देश में हैं । पहली योजना खत्म होने के पश्चात यह पता चला था कि एक करोड़ लोग बेकार हो गए हैं । हम को दूसरी योजना बनाते समय देश की जन संख्या इस देश के नौजवानों, इस देश के बेकार लोगों के आधार पर उसको बनाना चाहिये था और कोशिश करनी चाहिये थी कि बेकारी कम होती । लेकिन वह बढ़ती चली

[श्री लक्ष्मण राव मानकर]

गई है। इस चीज को प्रायोरिटी देनी चाहिये थी लेकिन नहीं दी गई। इसका परिणाम यह है कि आज इस देश में 4.20 करोड़ लोग बेकार फिर रहे हैं। जिस तरह से आप को खेती को प्रधानता देनी पड़ेगी वैसे ही छोटे उद्योगों को प्राधनता दे कर ही आप इस बेकारी की समस्या को हल कर सकेंगे, यह मेरा निश्चित मत है। इस वास्ते मैं चाहता हूं कि इस पर आप विशेष ध्यान दें, इसको आप प्रायोरिटी दें।

स्माल स्केल इंडस्ट्रीज पर हम क्या खर्च करते आ रहे हैं, इसके आंकड़े भी मैं आपको देना चाहता हूं। कहा जाता है कि पहले प्लान में हम ने एग्रिकलचर पर ज्यादा जोर दिया था। उस पर ज्यादा पैसा खर्च किया था। उसको आप छोड़ दें। पहले मैं आपके सामने जो आपने स्माल स्केल इंडस्ट्रीज के वास्ते पैसा रखा उसके आंकड़े ही देना चाहता हूं। 42 करोड़ केवल आपने पहली योजना में स्माल स्केल इंडस्ट्रीज के वास्ते रखा। दूसरी में 187 करोड़, तीसरी में 236 करोड़, चौथी में 293 करोड़ और पांचवीं योजना जो चल रही है उस में आपने इसके लिए 902 करोड़ रुपया दिया है। आपने जो हैवी इंडस्ट्रीज पर पैसा खर्च किया उस संदर्भ में मैं स्माल स्केल इंडस्ट्री के लिए दिए गए पैसे की चर्चा कर रहा हूं। हैवी इंडस्ट्रीज में तो आपने पैसा खर्च किया और उसके ब्यौरे में मैं नहीं जाता हूं। किन्तु 1975–76 की रिपोर्ट आप देखें तो आपको पता चलेगा कि 1974–75 में जो परफार्मेंस हैवी इंडस्ट्री और सरकारी एंटरप्राइजिज का रहा वह 1975–76 में नहीं रहा। कुछ ऐण्टरप्राइज़ेज़ में नुक्सान हुआ। तो जिनमें ज्यादा प्रॉफ़िट था वह कम हो गये। मतलब यह कि इन उद्योगों की तरफ़ जिस प्रकार से उनको अच्छा चलाने की दृष्टि से पैसा लगाया गया ताकि देश की सम्पत्ति बढ़े, लोगों को काम मिले, वैसा नहीं हुआ। यह दुःख की बात है और इसलिए विचार करना पड़ेगा छोटे उद्योगों का ही। बड़े उद्योगों की जब बात होती है तो कितने लोगों को हमने काम दिया? 800 लोगों को। सरकार के ऐण्टरप्राइज़ेज़ में एक करोड़ रुपया लगा कर के 800 लोगों को काम मिलता है। छोटे उद्योगों में अगर एक करोड़ रुपया लगाया जाय तो उस से 2100 लोगों को काम मिल सकता हैं। लेकिन 2100 लोगों का विचार नहीं किया। इसलिए अब हमको छोटे उद्योगों के आधार पर लोगों को काम देने के बारे में विचार करना पड़ेगा, और हमारे देश की इंडस्ट्रियल पौलिसी लेबर ओरियेण्टेड होनी चाहिए। ऐसा अभी तक नहीं रहा। मैं यह नहीं कहना कि सरकार के एण्टरप्राइज़ेज़ खराब हो जाये, लेकिन उनको टीक करना है जैसा कि मंत्री महोदय ने भी कल कहा कि उनको अच्छा बनायेंगे जिससे सम्पत्ति बढ़ेगी जो राष्ट्र के काम में आयेगी। लेकिन जो बेकार हैं उनकी समस्या दूर करने के लिए तो हमें छोटे उद्योगों की स्थापना करनी ही होगी। मैंने तीसरे प्लान की रिपोर्ट को पढ़ा और मालूम हुआ कि छोटे उद्योगों में हमने 36 परसेंट पूंजी लगायी जिस से 62.9 परसेंट रोज़गार मिला और उपज हुई 49.2 परसेंट। उपज भी ज्यादा हुई, लोगों को रोज़गार भी ज्यादा मिला और पैसा भी कम लगाना पड़ा। इसलिए ऐसी ही योजना इस देश के लिए अच्छी है और छोटे उद्योगों पर ज्यादा ध्यान देना चाहिए जिनको अच्छे संगठन पर चलाया जाय ताकि जो लोग बेकार हैं उनको काम दे सकें।

आज उद्योगों का सेन्ट्रेलाइज़ेशन हो गया है बड़े शहरों में। बम्बई में बहुत सेन्ट्रेलाइज़ेशन हो गया है और अब तो

दूसरी बम्बई बसाने की बात चल रही है। पहले ही बम्बई में नागरिकों की बहुत सी समस्यायें हैं, जैसे झोंपड़ियों की समस्या, हाउसिंग की, पानी की समस्या। इसलिये मैं दूसरी बम्बई बसाने के पक्ष में नहीं हूं। क्या आवश्कता है इस की? हमको उद्योगों का विकेन्द्रीकरण करना चाहिये। ऐसा करने से शहरों की समस्यायें अपने आप खत्म हो जायेंगी। गांवों और छोटे छोटे जिलों में उद्योग खोलने चाहियें ताकि लोगों को शहरों में जाने की जरूरत न पड़े। ऐसा करने से बड़े शहरों में जो आजकल समस्यायें हैं वह भी कम होंगी और ग्रामीण क्षेत्रों में लोगों को काम भी मिलेगा। इस दृष्टि से लेबर ओरियेन्टेड डीसेन्ट्रेलाइजेशन आफ़ इंडस्ट्रीज की हमारी पौलिसी होनी चाहिये जिस से लोगों को छोटी छोटी जगह काम मिले और लोगों का बड़े बड़े शहरों की तरफ़ जो ऐक्सोडस होता है वह भी बन्द हो।

कुछ लोग कहते हैं कि गवर्नमेंट ऐन्टर-प्राइज़ेज के जरिये काम होना चाहिये। हो, मैं इसका विरोधी नहीं हूं। किन्तु एक बात ध्यान में रखनी पड़ेगी। 1950 और 1952 से हमने जो इंडस्ट्री में पैसा खर्च किया, इतना पैसा ब्लाक हुआ इतने साल तक जिसके कारण से अपने देश के आर्थिक विकास पर बुरा असर पड़ा। हमने उसको चलाने के लिये करोड़ों रुपया विदेशों से कर्जा लिया, लेकिन वह डैड मनी पड़ा रहा। आगे की पालिसी में हमें यह तय करना चाहिये कि हम बड़े उद्योग पब्लिक सैक्टर में खोलें, लेकिन वह मनी डैड नहीं पड़ा रहना चाहिये। इस बात की चिन्ता करने की आवश्यकता है, अगर यह नहीं करेंगे, तो देश की अर्थ-व्यवस्था में फिर गड़बड़ियां पैदा होंगी।

अभी एक मित्र ने यहां कहा कि बैकवर्ड डिस्ट्रिक्ट 200 बनाये गये। यह देखना होगा कि सचमुच में जो बैकवर्ड डिस्ट्रिक्ट थे, उन्हें ही बैकवर्ड कहा गया है या जहां-जहां से वेस्टेड इन्ट्रेस्ट के लोग थे, बैकवर्ड डिस्ट्रिक्ट्स के लिये उनके जिलों का चुनाव हुआ है। मैं मंत्री महोदय से विनती करता हूं कि वह इसकी जांच करायें कि सचमुच में वे बैकवर्ड जिले हैं या किसी इन्ट्रेस्टेड पार्टी के कारण बैकवर्ड बनाये गये हैं।

मेरा यह सुझाव है कि इन फैसिलीटीज और योजनाओं का इम्पलीमैंटेशन होना चाहिये। पिछली सरकार ने योजनाएं तो रखीं, लेकिन कोई इम्पलीमैंटेशन नहीं किया। उसका एक उदाहरण मैं आपको देता हूं, हमारे माननीय मंत्री जी भी जरा सर्तक होकर सुनें कि जिलों में योजनाएं देने के बाद अगर उनका इम्पलीमैंटेशन नहीं करेंगे तो ठीक से काम चलेगा नहीं। मैं उनसे पूछना चाहता हूं कि क्या वह कोई इसके लिये सैल बनायेंगे जो इस के लिये काम कर सके?

ग्रामीण योजनाओं की जो घोषणा पिछली सरकार ने की थी, मैं चौथी प्लान की बात आपको बताता हूं। 50 कोटि की योजना थी, लेकिन प्रावीज़न सिर्फ 34 करोड़ का किया गया और खर्चा केवल 10 करोड़ का किया। इसी तरह एजूकेटेड अन-एम्पलाय-मैंट के बारे में प्रावीजन रखा 25 करोड़ का लेकिन ख़र्च किया 9 करोड़ का।

हमें इस बात का प्रावीजन करना चाहिये कि ग्रामोद्योग मंडल द्वारा ग्रामीण उद्योग बढ़ें और कीमतों में कमी हो। ऐसी योजना हमें बनानी चाहिये। लेकिन इस प्रावीजन के बाद भी यदि हम इम्पलीमैंटेशन ठीक से नहीं करेंगें तो इससे काम चलेगा नहीं। इसीलिये ग्रामीण क्षेत्रों में इम्पलीमैंटेशन के लिये बड़ी अच्छी मशीनरी की आवश्यकता

[श्री लक्ष्मण राव मानकर]

होगी। फारेन-बेस्ड इंडस्ट्री से बीड़ी उद्योग तक की योजना यदि ग्रामों में होगी लेकिन यदि हमारी जनता पार्टी की सरकार भी इसका ठीक से इम्प्लीमेंटेशन नहीं करेगी तो योजना से कुछ नहीं होगा।

मुझे विश्वास है कि हमारे मंत्री महोदय इस दिशा में विचार करेंगे और इस मंत्रालय की डिमांड्ज पर अपने विचार प्रकट करते हुए मैं अपना भाषण समाप्त करता हूं।

SHRI K. LAKKAPPA (Tumkur) : Mr. Chairman, yesterday I was very much delighted to hear the Industrial Policy statement made by my friend, Shri George Fernandes. It is also my privilege to say that we fought many battles together when you were in the opposition. The Industrial Policy announced by Shri Fernandes is a matter of great satisfaction; it emanates from his heart that he wants to establish an industrial policy on proper lines. I would like to remind him. The industrial policy has led to a lot of controversy in this country and also led to the split of the Congress at the Faridabad AICC session where the great Mr Nijalingappa was the Congress President, who is now the accredited leader of the Janata Party. Once he proclaimed that the industrial policy of the country has led to so much of controversy and that gentleman is in the Janata Party. Why I am pointing out this thing so much is that my friend, Mr George Fernandes should take care of such elements who have been operating in key posts in the Janata Party.

When we look back, the Finance Minister, Mr H. M. Patel has presented the budget of this country which envisages and also contradicts the pronouncement made by Mr George Fernandes yesterday. In their contradictions, the recent revelations in the *Blitz* are quite relevant. But I would like Mr. Fernandes to fight the battle and succeed. There we would all like to support him and we would like to know whether he will put into practice what he said. We know how difficult it is. He has not gone even knee-deep into the industrial world because the multinationals -- I find my Marxist friends are very happy when I say multi-nationals— are there and the big industrial houses of this country are also linked up.

One thing you said, that we do not need the technical know-how and foreign collaboration for cosmetics, biscuits, brassiers and all that. I quite appreciate. But if you are really interested, you should cut the gordian knot and see that the industrial operations of the big industrial houses linked with these multi-nationals should be probed into to see how far they have gone and how far they have operated and how the economy of this country has been shattered. Kindly go deep into it........

SHRI GEORGE FERNANDES : Very deep.

SHRI K. LAKKAPPA : Only I doubt because there are people who will come in his way.

SHRI GEORGE FERNANDES : They are completely out of the way.

SHRI K. LAKKAPPA : I know it. I do not know whether they will live or you will live. We have to see. One point I want to make because you are very honest, you ar very purposeful and you are capable of great initiative and you should put forth all your ideas into action. Only you must see how this Janata Party would allow you to do it.

The objective you have said but we have to see the budget which also discusses the industrial policy. There we find that the whole thing is contradictory. You have made a very important point, a policy decision of enlarging the atea of production and supply of goods and achieving national self-reliance and increasing the employment potential. In that aspect, the budget of the ountry does not give us any hope. In the Fifth Plan in the agricultural sector, absorption of 1·62 million jobs were envisaged. Industrial growth in Sixth Plan 18·9 and 9·1 non-urban has been provided.

It has been stated that 50 million jobs spread over a period of 10 years will be provided.

You are accusing 30 years of Congress rule. Previously, Shri Morarji Desai was the Finance Minister in the Congress Government. Now he has joind Janata Government. There are many people on the Opposite side who were previouly in the Congress Party. It is irrelevant to say always that thirty years of Congress rule brought a collapse.

SHRI GEORGE FERNANDES : Not rule, but mis-rule.

SHRI K. LAKKAPPA : I would like to know the proportion of natural resources that are being exploited ? Exploitation of natural resources is most important for creating better conditions. The programme that has been envisaged in this regard is not happy. Unless you exploit natural resources in a big way, you cannot provide 50 million jobs in ten years.

Everybody is speaking of industrial growth and rapid industrial growth in every nook and corner of this country. But no industry has reached the rural areas. The industrial growth in the North Eastern sector from Bombay to Kanyakumari is very negligible.

Small scale sector is the only hope to create job oriented programme. "Half a million small scale units having an investment of Rs. 10,054 crores in 1972 and Rs. 18,020 crores in 1975" has been there. So, the contribution of the small scale sector is 40% by employing 2 million people in factories. But the problems of these industries have been completely neglected.

16 hrs.

The operations of monopoly houses in regard to the production of consumer items have played havoc so far as the small scale industries are concerned. They have eaten the vitals and resources available from various institutions. The supply of raw material has been completely denied. Small scale industries have been completely neglected. The raw material supplied to the small scale sector is 1/3rd and the rest goes to the larger houses because they have got a big hold. It will not be a matter of surprise if they enter into Janata Government slowly and slowly. I would like to quote "Hundred Days of Janata Government". The stainless steel roller manufacturers are pressurising Government. They are operating through their party. Of course, I do not like to mention the name. They are pressurising and bringing political pressure for more and more concessions. Large houses are demanding two or three shifts and demanding supply of raw materials. They are making huge profits. When you say mixed economy you only want to encourage the private sector. It should not be the attitude of Mr. George Fernandes. The monopoly houses are producing important consumer goods. These manufacturing, distribution activities are not controlled by the Ministry but by themselves. Take cement for instance. The private sector distribution system has completely collapsed. After Janata Government came to power the prices have gone up. At least the distribution system could have been controlled by the Government. Wherever monopoly houses produce such things necessary for the common man, why can't you control, nationalise, and take over such distribution work ? Can you do that ? How many cement factories are there in the private sector ? They are hoodwinking you. They are making use of various provisions in the Company Law, amalgamation, diversification and all that and thereby making huge profits. Why can't you put an end to all these things ? You can take over at least the distribution of cement, the distribution of oil and the distribution of the necessary articles for the consumers which are produced by the monopoly houses. If you do that you will be able to humble them down, you will be able to control prices.

Mr. Mohan Dharia and Morarji Bhai are asking big industrialists to do that. They praise them, beg them, appeal to them, saying, 'please bring down the prices'. I request Mr George Fernandes to take action to control the monopoly houses. Then only they will come to their senses. Then only you can have an effective distribution system. Then only you will help the small-scale industries. Then only the articles will reach the lowest man whom you call the Janata. This is what is expected of you. I know this is a big task. I know you cannot nationalise the entire thing. You have already expressed it. You say that private sector and public sector must go hand in hand. It is due to Shri patel's policy.

Manufacturing of tractors in this country is going on on a big scale. Please do not minimise the achievements of the previous Government. First, take the land-reforms. I should say that we are proud of our achievement in the matter of land-reforms. You may not agree with us fully. I hope you also subscribe to our view and you will not hesitate to bring in further land-reforms in the country if a need arises in future. Have you given thought to re-structuring the ministry ? Science and technology in India have brought about a change from the bullock cart age to the automation. Automobile industry has been developing so fast in our country.

Very small people are to-day manufacturing big tractors and it is they who are exploiting our financial institutions by taking huge sums of money and earning huge profits by the sale of sub-standard tractors and other things which they have manufactured. It is they who are ultimately creating a havoc in the country ruining the country's economy. That is not helpful to the farmers at all. Today thousands

[Shri K. Lakkappa]

of people who have taken loans for the purpose of purchasing big tractors in the country are weeping. Therefore, what is required is a new technical know-how which should be developed. The Ministry should see to it that a new technology is adopted so that the prices of tractors are not allowed to go up and they are manufactured on the basis of the new technology.

I was referring to the political pressure exercised by certain re-rolling stainless steel mills. The Janata Party Government's decision towards the stainless steel industry was liberal. The import duty on stainless steel has also been reduced by 200%. It was really appreciated. But, you know that in the Finance Bill what they have done is quite different. That was due to political pressures that are operating in the country. Why I am telling all this is that for want of raw materials, these small units will be put in jeopardy. And that is the reason why there is a big lobby that is being created through one Minister whose name I do not want to disclose That was the reason why they wanted to see that the import duty is fixed up in such a manner that there was no difficulty for these people. As a consequence it was only the small sections of the re-rollers who were opposing this. Big re-rollers who are operating did not bother about this. You will find even now they are operating in Jullundur, Delhi and Faridabad areas. They have not registered themselves under the rules. Income-tax, sales-tax etc. are never paid by these people. Energy consumption by them is ranging from 60 to 100 percent. While they use 60 H. P. motors they actually show that they use only 5 H.P. motors. This small section of the re-rollers are cheating the entire country. The Janata Party is supporting these handful of reactionaries. Ultimately what will happen ? The small manufacturers who are buying the material locally and making utensils will get wiped out. Further, Sir, this levy amounts to price rise.

So Sir, I would like to request the Minister that before announcing any policy he should see to it that all the hurdles get cleared. The Finance Minister is the biggest hurdle for the Industries Minister. The Industries Minister must be very careful about the Finance Minister as the Finance Minister comes from a stock where he went to Washington and was tutored by IMF people and he is faithfully implementing the same through the budget pronouncements. The Finance Minister is giving a distorted version and he will keep the economy of the country in doldrums with the result that your pronouncements and your socialism will get shattered to pieces. Therefore, it is my warning to you - since you are my good friend to see to it that these people do not put obstacle in the implementation of your industrial policy.

श्री नाथू सिंह (दौसा) : सभापति महोदया, भारत एक कृषि प्रधान देश है। पिछले तीस सालों में, बड़े बड़े उद्योगों को बढ़ा कर, भारत की जनता का शोषण किया गया है। इस शोषण की सारी जिम्मेदारी पिछली सरकार की है। मोनोपोली हाउसिस का ग्रोथ ग्राफ एसेट्स पंद्रह परसेंट प्रति वर्ष रहा है कि जब ग्रोथ ग्राफ नैशनल इनकम केवल 3.5 रही है। ऐसा इसलिए हुआ कि कांग्रेस ने बड़े बड़े उद्योगपतियों से पैसा ले कर उनको जनता को लूटने की छूट दे दी और उन्होंने जनता को खुल कर लूटा। इसका नतीजा यह हुआ कि छोटे छोटे उद्योग धंधे खटाई में पड़ गए। मैं उदाहरण देता हूं। बीस मोनोपोली हाउसिस जो देश में हैं उनकी प्रापर्टी कितनी आज बढ़ गई है। 1971 में कांग्रेस ने गरीबी हटाओ का नारा दिया और निरंकुश सत्ता सम्भाली। उसके बाद आंकड़ों को आप देखें तो पता चलेगा कि गरीब और गरीब हो गए और अमीर और अमीर। इसका क्या कारण था ? आपातकालीन स्थिति के दौरान बिड़ला ने इंग्लैंड में जा कर एक बयान दिया और विदेशी उद्योगपतियों को निमंत्रण दिया कि वे भारत में आएं और यहां पर उद्योग धंधे लगाएं। यह उनके लए स्वर्ण अवसर है। उनको यहां उद्योग धंधे लगाने से बहुत ज्यादा लाभ होगा। यह निमंत्रण बिड़ला जी ने आपातकालीन स्थिति के दौरान विदेशियों को दिया। इसका कुछ असर हुआ या नहीं यह तो पता नहीं है लेकिन इसक साफ अर्थ यह था कि यहां पर बिड़ला जी को बहुत अधिक फायदा हुआ आपातकालीन स्थिति के दौरान। वह फायदा इसलिए हुआ कि उन्होंने करोड़ों रुपया

कांग्रेस को दिया और कांग्रेस पार्टी की सरकार ने उनको खुल क : लूट करने की छूट दे दी। एक और उदाहरण मैं देना चाहता हूं। मारुति लिमिटेड में कुछ शेयर्ज बड़ बड़े उद्योगपतियों ने लिए, खरीदे और उनको इसके बदले में लाइसेंस मिले। एक करोड़ के शेयर हर वर्ष खरीदे गए। कापड़िया जी जो मारुति में डायरेक्टर थे उन्होंने 25 लाख के खरीदे और उनको संजय गांधी के माध्यम से बैंकों से करोड़ों रुपये का कर्जा मिला। इसी तरह से दूसरे उद्योगपतियों ने एक लाख के शेयर लिए तो उन्होंने एक करोड़ जनता को लूट कर खाया और जो बैंकों से रुपया लिया वह अलग। मंत्री महोदय बहुत बड़े समाजवादी रहे हैं। मैं उन में मांग करता हूं कि आपात-कालीन स्थिति में या पिछले सालों में बीस मोनोपोली हाउसिस जिन की सम्पत्ति इतनी ज्यादा बढ़ गई है, क्या उनकी जांच वह कराएंगे और यदि वे दोषी पाए जाएंगे तो क्या उनके विरुद्ध कार्रवाई करेंगे। जिन्होंने संजय गांधी की मारुति कम्पनी में शेयर खरीदे और करोड़ों का लोन बैंकों मे लिया और जिन का आज तक कुछ भी नहीं हुआ है क्या आप उनकी खुली जांच कराएंगे और उनके विरुद्ध कार्रवाई करेंगे? कई मंत्रियों ने पिछली सरकार के, कांग्रेस पार्टी ने, चुनाव में खर्च करने के लिये इन बड़े बड़े उद्योगपतियों से चन्दा लिया। चाहे वह किसी रूप में लिया हो। क्या मंत्री जो इस बात की भी जांच करायेंगे?

मैं बताना चाहता हूं कि मोनोपोली हाउसेज की ग्रोथ आफ इन्कम बहुत ज्यादा बढ़ी, और नैशनल इन्कम पर इसका उल्टा असर पड़ा। इंडस्ट्रियल ग्रोथ 7 परसेंट प्रति साल 20 सालों में बढ़ी फिर भी हमारे देश में अनऐम्प्लायमेंट 11.1 परसेंट बढ़ा है। इसका मतलब यह है कि इंडस्ट्रियल प्रोडक्शन बढ़ने पर भी हमारे देश में अनऐम्प्लायमेंट की समस्या का हल नहीं हुआ। मुझे विश्वास है कि मंत्री महोदय इंडस्ट्रियल प्रोडक्शन को ऐम्प्लायमेंट के साथ जोड़ेंगे और बेरोज-गारी को दूर करने का कोई तरीका निकालेंगे। इसका मुख्य कारण क्या है? आज हमारे देश में हम कल पुर्जे नहीं बना सकते। आंकड़ों के अनुसार शिक्षित बेरोजगारों की संख्या हमारे देश में लगभग 1 करोड़ 10 लाख है, अशिक्षित बेरोजगारों की संख्या सवा दो करोड़ है। यह तो वह आंकड़े हैं जो सरकारी रजिस्टरों में दर्ज हैं। लेकिन इनके इलावा गांवों में कितने ही बेरोजगार ऐसे होंगे जिन्होंने किसी भी रोजगार कार्यालय में अपना नाम नहीं लिखवाया है। इस तरह से लगभग 5 करोड़ लोग आज भी बेरोजगार हैं। क्यों ऐसा है? क्योंकि हमारे यहां पर जो टेकनोलाजी ऐडाप्ट की गई वह भारतीय परिस्थितियों के अनुसार नहीं थी। हमने रूस और अमरीका से उस टेकनोलाजी को इम्पोर्ट किया। यहां पर छोटे छोटे लघु उद्योग धंधों को प्रोत्साहन नहीं दिया गया। कुटीर उद्योगों को पनपने नहीं दिया। मैं आपको कुछ उदाहरण देना चाहता हूं। पिछले पांच सालों में हमारे यहां पर जो स्माल स्केल इंडस्ट्रीज थीं उन पर जो पैसा खर्च हुआ वह 330.60 करोड़ था। लेकिन दूसरी और बड़ी इंडस्ट्रीज पर 8,964 करोड़ रुपया खर्च किया गया। होना यह चाहिए था कि जैसा गांधी जी कहते थे कि हमारे यहां पर जब मैन पावर ज्यादा है तो उसका उपयोग करना चाहिए था, न कि मशीनों का। अगर उस मैन पावर को उपयोग में लाया जाता तो बेरोजगारी की समस्या हल हो जाती, सब को काम मिल जाता, गांवों में छोटे छोटे उद्योग धंधे खुल जाते और देश की प्रगति होती। लेकिन ऐसा नहीं किया गया।

इसके अलावा यहां पर जो कर्मचारी थे उनका भी शोषण हुआ। आज एक बात कही जा रही है कि प्रबन्ध में कर्मचारियों का भाग होना चाहिए। लेकिन सरकार ऐसा क्यों नहीं करती कि उन कर्मचारियों का केवल

[श्री नाथू सिंह]

प्रबन्ध में भाग ही नहीं, उन कर्मचारयों को उस इंडस्ट्री में भागीदार होना चाहिये, जिससे वह इन्ट्रेस्ट लेकर इंडस्ट्री के प्रोडक्शन को बढ़ावें।

छोटी-छोटी चीज बनाने के लिये भी हमने विदेशी कंपनियों को आमंत्रित किया। छोटी-छोटी वस्तुएं, जिन्हें कंज्युमर गुड्स कहते हैं, जैसे टुथपेस्ट है, ब्लेड है, इन चीजों को हम लघु उद्योगों के द्वारा क्यों नहीं पैदा करते ? पिछली सरकार ने इनके लिये भी बड़ी-बड़ी विदेशी इंडस्ट्रीज को लाइसेंस दिये और स्माल स्केल इंडस्ट्रीज में वनाने की कोई व्यवस्था नहीं की। मेरा कहना यह है कि समाल स्केल इंडस्ट्रीज द्वारा इन कंज्युमर गुड्ज का उत्पादन होना चाहिये।

अभी हमारे एक कांग्रेसी मित्र ने थोड़ी देर पहले बताया कि आपातकालीन स्थिति में बहुत ज्यादा प्रोडक्शन हुआ, देश का प्रोडक्शन बढ़ा और कीमेंत घटीं। उन्होंने यह भी कहा कि मोरारजी भाई आज कह रहे हैं व्यापारियों से कि आप लोग प्रोडक्शन ज्यादा कीजिये, और दाम घटाइये। लेकिन मैं कहना चाहता हूं कि जनता सरकार ने तो ऐसा कहा, आपकी सरकार ने तो ऐसा भी नहीं कहा। बल्कि आपातकालीन स्थिति में गरीबों को लूटा, बड़े उद्योगपतियों को सहारा दिया और कह दिया गया कि प्रोडक्शन बढ़ा हैं। प्रोडक्शन नहीं बढ़ा, बल्कि बड़े-बड़े उद्योगपतियों की पूंजी बढ़ी। जो इंडस्ट्रियल प्रोडक्शन की वह बात करते हैं, वह सारे का सारा वेकार पड़ा है।

इकनामिक सर्वे के अनुसार पब्लिक सैक्टर की इंडस्ट्रीज आज भी लास में हैं। ऐसा क्यों हुआ, क्या वे कभी इस पर विचार करते हैं ? पब्लिक सैक्टर को बहुत ज्यादा छूट दी गई, इससे नौकरशाही को प्रोत्साहन मिला। हम आज आंख बन्द कर के पब्लिक सैक्टर को बढ़ाये जा रहे हैं। इससे नौकरशाही तो पनपती है, दूसरी तरफ राष्ट्रीयकरण की बात करते हैं।

पिछले दिनों सरकार ने कहा कि हमने कई चीजों का राष्ट्रीयकरण कर दिया और इससे जनता को फायदा हुआ है। मैं कहना चाहता हूं कि वह राष्ट्रीयकरण नहीं था, बल्कि सरकारी-करण था जिसके द्वारा उस सरकार ने गरीबों को चूसा और लूटा। जिस चीज पर भी सरकार हाथ रखती थी, वह साफ हो जाती थी, उपलब्ध नहीं होती थी। ऐसा क्यों हुआ ?

हमारे देश में 80.13 प्रतिशत जनता गांवों में रहती है, लेकिन आज तक बड़े-बड़े उद्योग धंधे शहरों में खोले गए हैं। आज भी स्माल स्केल इंडस्ट्रीज शहरों में ही खोली जा रही हैं। गांव में छोटे-छोटे कारखाने खुल सकते हैं, लेकिन यह आज भी नहीं हो रहा है।

हमारे देश में प्राकृतिक साधन प्रचुर मात्रा में हैं, लेकिन उनका उपयोग आज तक नहीं किया गया है। मैं राजस्थान का उदाहरण देना चाहता हूं। यह प्राकृतिक दृष्टि से ऐसा देश है जहां कई इंडस्ट्रीज खोली जा सकती हैं, कारखाने खोले जा सकते हैं। यह माइन्स की दृष्टि से भी उपयोगी है। उदयपुर, दौसा में कई इंडस्ट्री खोल सकते हैं। जयपुर में, कोटपुतली में सीमेंट का कारखाना खोल सकते हैं। लेकिन इस तरफ कोई ध्यान नहीं दिया गया। राजथान पिछड़ा इलाका है, जहां हमारी सरकार पानी उपलब्ध नहीं करा सकी है। हमारे देश के 350 जिलों में से 246 को पिछड़ा हुआ घोषित किया गया हैं। मैं मांग करता हूं कि पूरे राजस्थान प्रदेश को पिछड़ा हुआ

घोषित कर दिया जाए और वहां पर छोटे छोटे उद्योग-धंधे खोलने की व्यवस्था की जाऐ।

हमारे देश में स्वावलम्बी ग्राम-व्यवस्था की आवश्यकता है, जिस में लघु उद्योगों को कृषि के साथ जोड़ा जाए, और उद्योग तथा कृषि एक दूसरे पर आधारित हों। कृषि के औज़ार गांवों में ही बनने चाहिए, ताकि वे किसानों को सस्ते दामों पर उपलब्ध हो सके।

1973 के आंकड़ों के अनुसार हमारे देश की 40 प्रतिशत जनता ग़रीबी की रेखा के नीचे थी, लेकिन आपातकालीन स्थिति के बाद इस संख्या में और भी वृद्धि हो गई है। आज लगभग 66,67 प्रतिशत जनता ग़रीबी की रेखा के नीचे रह रही है। इस का कारण यह है कि हम अपनी अर्थ-व्यवस्था को ठीक नहीं कर सके।

इस सम्बन्ध में मैं कुछ सुझाव देना चाहता हूं। सस्ते ट्रेक्टर बनाऐ जाय। इंजीनियरिंग वस्तुओं का निर्यात बढ़ाया जाना चाहिए।

विकास-दर अभी तक 4 और 5 प्रतिशत रहा है। 6 प्रतिशत विकास-दर से हम ग़रीबी और बेरोज़गारी को 20 सालों में दूर कर पायेंगे। लेकिन जनता सरकार ने 10 सालों में बेरोज़गारी को मिटाने का वचन दिया है। इस लिए विकास-दर को बढ़ा कर 12 प्रतिशत करना पड़ेगा; तभी हम बेरोज़गारी को दूर कर पायेंगे और अपने देश को उन्नत कर सकेंगे।

क्षेत्रीय विषमता को दूर करना चाहिए। कच्चे माल का देश में उपयोग करना चाहिए। एकाधिकार को रोका जाना चाहिए। कृषि पर आधारित उद्यो ग-धंधों और सीमेंट के कारख़ानों को प्र ोत्साहन देना चाहिए। रोज़गार उपलब्ध करने की दृष्टि से उद्योगों का विकास करना चाहिए। लघु उद्योगों की सहायता के लिए एक राष्ट्रीय निधि की स्थापना करनी चाहिए। अनिवार्य वस्तुयें जनता को ठीक कीमत पर उपलब्ध कराई जानी चाहिए।

सरकार की ओर से कहा गया था कि 1977 तक तेल रिग्ज़ का देश में ही निर्माण शुरू हो जायेगा, लेकिन अभी तक ऐसा नहीं किया गया है। तेल रिगों का निर्माण देश में होने से इस क्षेत्र में दुनिया में भारत का नम्बर अमरीका के बाद दूसरा हो जायेगा।

कांग्रेस पार्टी ने "ग़रीबी हटाओ" का का नारा दिया था, लेकिन उस ने ग़रीबी दूर नहीं की—कुछ बड़े बड़े नेताओं की ग़रीबी दूर की। यह प्रसन्नता की बाते है कि जनता सरकार ने यह विश्वास दिलाया है कि हम लोगों की ग़रीबी और बेरोज़गारी दस सालों में दूर कर देंगे। जनता सरकार जनता की ग़रीबी दूर करेगी, और उस ने "ब्रेड विद फ़ीडम" का जो नारा दिया है, उस को पूरा करेगी।

16.35 hrs.

[SHRI SONU SINGH PATIL *in the Chair*]

SHRI D.D. DESAI (Kaira): The task before this country initially is to deal with inflation and unemployment. The hon. Minister has before him a very big challenge, as well as opportunity. What are the means by which he is going to perform his task?

The solution for these two problems require a concerted effort, for which we have to-day got certain reserves on which he can rely and of which he can make the best use. We have go-to-day reserves of food, exchange, personnel and infrastructure. These are the means with which he can start. No doubt he may not have so much of budget allocation in his hands. Some of our friends have mentioned it. But the investment in the public sector which he has got, is of the order of Rs. 700 crores, out of which he can easily generate every year Rs. 100

[Shri D. D. Desai]

crores. Last year he has generated Rs. 70 crores; but Rs. 100 crores can and wil be available for him to apply for a growth in Public Sector which we are looking for.

Unemployment, which is our principal problem, cannot be tackled by establishing large scale industries. We have in unemployeds a huge idle overhead and this overhead *viz.* of over a million of unemployed people, is costing the country very heavily; and this overhead can be easily used, if only we establish a large number of artisan training centres and village industries. The demand for artisans today is very great. If somebody wants a carpenter, it is very difficult to get him. If somebody wants a mason or a repairer of anything, it is very difficult to get them. To get a cook is also difficult. This means that the services which we need are not easily available; and these services basically require hand-tools which, on an an eaverage, cost Rs. 500/-. By providing Rs. 500 crores for one crore jobs, the Minister would create a lot of wealth and purchasing power; and we would see that the Minister of Industry is showered with praise and credit. This can happen only if the economy starts booming. The present approach of centralization of funds and industrial investment is such that the cost of collection is high, as also costs of investment, and dislocation and re-allocation of personnel. The Janata party has indicated that its philosophy is one of rural development. This is an area which is most neglected; and whatever we might have done in the past, rightly or wrongly, let us start a new chapter to-day in regard to rural development and take care of the poorest of the poor. That has been the philosophy of Gandhiji, and we all have been brought up in that tradition and we would be the first to congratulate the hon. Minister if he takes care of the poorest of the poor. This can be done very quickly, because the the poorest of the poor only needs guidance and certain training to enable him to undertake a profitable or productive activity. We cannpt just pay him monies, which would lead to inflation. And, therefore, merely doling out some money or increasing his wages is not likely to bring in sizeable benefits. But we should see to it that whosoever is ready to work, is provided with adequate training, for which a large number of training institutions should be established all over the country. The fact is that the Middle East is for them a booming market. The consequence bas been that a large number of remittances are coming from Middle East sources.

These remittances are coming from the people who are serving there, who are doing some old jobs, mostly some technical artisans jobs. So, within the country if we have some surplus, we should not worry about it. In fact, it would be an excellent export, not of commodity but services exports, which we should use to our advantage. The basis of my saying this is our glorious past. Till the Industrial Revolution in the West, India was a net exporter. After the industrial Revolution, slowly over the Centuries, India got into a very bad shape. It is a fact that India used to export far more than its import. It was already known that when the East India Company started, even when they were well-established, as late as 1625, one merchant of Surat, Virji Vora loaned to the East India Company money, which was more than the capital of the East India Company. The fact that an industrialist of Surat could give more money than the capital of the East India Company itself shows that there was enough money within the countty as late as 1625. Of course, earlier than that, our records show that an economists like Barbara Ward have written it clearly that handicrafts and small-scale industries were the order of the day and India was rich and in a very good shape.

When we are talking of small scale, village and cottage industries, most of the people are thinking of coir mats or some sort of baskets Khadi and that sort of things. But, in the present context of the world, the pattern of small-scale industries has totally changed. Of course, cashew and coir mats are some of the important rural industries. But we have got diamond cutting, components manufacture and so on and so forth. There are a large number of requiremens from the international world for which sub-contracting is made and more can be done in this country. If we have small-scale industries, utilising 'the International demand for a large number of components and the requirements of the world community, I think we would be doing a good job. For example we export spectacle frames. You mention an item and there is a market for it. Therefore, these small items have a tremendous market in the international world. So, the country's demand should not be the criterion for licensing or manufacturing those items, and that is where our great potential lies.

There have been some sick units in industry and even in the past we were talking about sickness in industry. But what is the cause of sickness? If one were to look for the cause of sickness, one would find that the cost of replacement or modernising a plant has been fa

more than the original cost of the equip-ment. Once an equipment is installed and operated the maximum amount that one can debit to the account is equal to the depreciation, which cannot exceed 100 per cent of original cost. Between 1961 and 1971 the cost of labour alone has gone up to 220 per cent and the cost of raw materials has gone up to 181 per cent. So cost of replacement has almost doubled in ten years. Therefore, whatever depreciation reserves were built up were not found adequate to replace the machinery and equipments, and the persons who were in charge found that they had to carry on with either redundant or obsolute equipment, because the alter-native was to pay higher cost of new equipment. This shows that the taxa-tion policy has to be adjusted to the experiences of the last 20 years of indus-trial operation.

The credit policy also requires a certain amount of rural bias. I think we have to change the credit policy in the light of our new requirements. This credit policy is controlled at the Reserve Bank and Finance Ministry level. They may review it. I am not spelling it out in detail, but I would say this much that the existing credit policy has certain drawbacks and deficiencies which require to be rectified.

Our export requirements are of a varied nature for our export-oriented growth, to keep and improve our reserves and meet repayments of debts which have piled up to a very large sums, and this can only be done if we continue to maintain a good tempo of exports.

Our most fortunate thing is our place-ment on the glove. We are very well placed and we can always do better than any other country if only our policies are sound, because ultimately solar energy seems to be the only energy source. The growth period of crops here in India is shorter than in any other country. To that extent we are very well equipped for economic revival.

I wish the hon. Minister well in his endeavours and I hope we will very soon have an economy which will be booming.

SHRI BASHIR AHMAD (Fatehpur): at the outset I congratulate the hon. Minister for providing guidelines and laying down the industrial policy.

Members from the opposite side have given credit to the previous Congress Government for laying down policies, but I would respectfully say that their rule of 30 years has left the country in the lurch so far as industry is concerned, and the present Government has only inherited an onerous liability which it is unable to discharge.

They laid down an industrial policy which cannot be implemented and which has never been implemented. Need-less to say that the industrial policy of the Government reflects itself in every walk of life and affects the life of every individual citizen inhabiting the country. The previous Government set up certain industrial units not on the basis of any sound industrial policy, but merely on political considerations, without proper planning. I may cite one example.

In U.P., in the constituency of the previous Prime Minister, Rae Bareilly, several industriial units were started, but so far as the neighbouring constituency is concerned, namely Fatehpur-Banda from which I happen to come, there was not a single industry, though it is hardly furlong away. Industrial units were set up by the previous Prime Minister only with a view to politically corrupting the people of that area, merely on political considerations. If Rae Bareilly was backward, then Jaunpur, Azamgarh, Fatehpur and Banda were equally back-ward areas. This has resulted in the flopping of those industries.

During the previous regime, several sugar mills became sick. Lakhs and lakhs of rupees were due to the farmers in U.P. and Bihar, but a large number of mills had to be closed or taken over by receivers. They created sickness of those sugar units and completely ruined the farmers.

So far as textile mills are concerved, on account of centralisation of those mills in big and metropolitan cities, they have become sick. Now, we have to start afresh with a new industrial policy which should be the reversal of the old one. We have to start with cottage and small scale industries from the rural side. 80 per cent of our people reside in villages and we have to take these industries to those areas where these people reside. Top priority should be given to rural areas with the installation of small scale and cottage industries and then we have to take up big industries. Those big indus-tries should be set up in those areas which are really backward. This should be decided without any political consideration That is the meaning of the reversal of the old policy. Not that we may indis-criminately locate all the industrial units wherever we want without any regard to local conditions. The result of the past policy has been the creation of big mono-poly houses and concentration of wealth in a few hands regardless of the fact what they are doing and what they will do in future. This should be investigated how

[Shri Bashir Ahmad]

the entire wealth has been concentrated in a few hands and what should be the method to nullify those monopoly houses. The policy in regard to monopoly houses should be rationalised. Otherwise, these monopoly houses which are the creation of Congress Government will create such a situation which will be very difficult to bear in future. Therefore, I would urge upon the Minister to see that these monopoly houses should be controlled.

I would also suggest to the Minister that we should not merely work on paper but we should practically sit down to find out ways and means and take decisions on the spot. For that purpose, I would suggest that India should be divided into different industrial zones. And these industrial zones should be put under the charge of various commissions and committees in which both officials and non-officials, Members of Parliament, technicians, etc., should be there. They should survey different parts and take decision on the spot about industrialisation of that particular sector. We cannot take decisions about industrialisation of the entire country by sitting here in Delhi.

Bidi industry is also a cottage industry. By levying certain excise duty on this industry, both the consumers and the poor workers have been hit hard. So, I would request the Minister to intervene in the matter and request the Finance Minister to drop additional excise duty on bidi.

I would also suggest that the handloom industry should also be exempted from excise duty. Handloom cloth is made from handloom fabric and till now, it has been exempted from excise duty in order to enable it to compete with the powerloom industry.

After levying the excise duty on handloom fabrics, the entire protection to the handloom industry has been lost with the result that the textile industry has been given an edge over the handloom industry. That should not have been done. About 21/2 crores of people are affected by the imposition of excise duty on the handloom industry. The Budget has equated the handloom industry with the powerloom industry. The imposition of the excise duty on the handloom industry will give and impetus to the big textile industry. They get their cloth manufactured by powerlooms and get it processed in the textile industry. That will be a reversal of the policy. Therefore, it is but for the industry Minister to intervene in the matter and get the Budget modified to that extent.

With these words, I support the demands for grants relating to the Ministry of industry and I, once more, congratulate the hon. Minister for the policy which he has outlined.

श्री मनोहर लाल (कानपुर) : अधिष्ठाता महोदय, मैं आपको धन्यवाद देता हूं कि आपने मुझे बोलने का अवसर दिया है। मैं इन अनुदानों का समर्थन करने के लिए खड़ा हुआ हूं। मैं या हमारे साथी जो कुछ भी कह रहे हैं उसका मतलब यह नहीं हैं कि इसका दोष हम इस सरकार पर दे रहे हैं। वस्तुत: ऐसी बात नहीं है। भारत की जनता ने जनता पार्टी की सरकार को सत्ता अभी सौंपी है। उस समय उसको यह सत्ता सौंपी गई है जबकि चारों तरफ आग लगी हुई थी, हिन्दुस्तान की अर्थ व्यवस्था भ्रष्ट हो चुकी थी, चारों तरफ बेकारी, बेरोजगारी, भुखमरी का आलम था, चारों तरफ ऐसी हालत पैदा कांग्रेस सरकार ने कर दी थी जिससे मालूम दे रहा था कि भारत कभी भी तरक्की नहीं कर पाएगा, कभी भी आगे नहीं बढ़ पाएगा। तीस साल में कांग्रेस सरकार ने सिर्फ यहां के उद्योग धंधे चौपट ही नहीं किया बल्कि अर्थ व्यवस्था को नष्ट भ्रष्ट भी कर दिया, बेकारी और बेरोजगारी को बढ़ा कर रख दिया। हमारे नौजवान जिन्होंने इस उम्मीद के साथ शिक्षा पाई थी कि उनको रोजगार मिलेगा उनके सब स्वप्न मिट्टी में मिल गए। महात्मा गांधी द्वारा बताए गए रास्ते को कांग्रेस सरकार भूल गई और सिर्फ कुर्सी को बचाए रखने के लिए और सत्तारूढ़ रहने के लिए ही जो पालिसियां उसको अखत्यार करनी चाहिए थीं उनको उसने अखत्यार किया इस सब का नतीजा यह है कि आज जनता की सरकार बनी है। हम जो कुछ कह रहे हैं इसका मतलब यह नहीं है कि इस सब का दोष जनता पार्टी की सरकार पर है। इसकी सारी की सारी जिम्मेदारी कांग्रेस पार्टी की सरकार पर है, कांग्रेस पार्टी जिसने देश को आगे बढ़ाने की तीस साल

तक कसमें तो खाई थीं लेकिन उनको पूरा नहीं किया और महात्मा गांधी के बताए हुए आदेशों पर नहीं चली।

मुझे यह कहने में कोई संकोच नहीं है कि कांग्रेस के हमारे साथी तीस साल तक जब तक वह शासन करते रहे महात्मा गांधी का नाम तो हमेशा लेते रहे लेकिन कभी भी उनके आदर्शों पर नहीं चले। अगर चले होते तो आज देश की यह हालत न होती, अर्थ व्यवस्था की यह हालत न होती। हमारे उद्योग धंधे काफी अभी तक पनप गए होते। हमारी खेंती आगे बढ़ गई होती। भारत की तरक्की छोटे-छोटे उद्योगों को ही आगे बढ़ा कर सम्भव हो सकती है, खेंती की तरक्की करके ही सम्भव हो सकती है। हमारे देश की स्थिति को आप देखें। हमारे यहां कच्चा माल बहुतायत से होता है। खेती से वह पैदा होता है। खेंती पर आधारित छोटे छोटे उद्योग धंधे स्थापित करके ही भारत की तरक्की हम कर सकते हैं, उसको आगे बढ़ा सकते हैं।

अगर भारत में छोटे-छोटे उद्योग धंधे बड़े पैमाने पर लगाए गए होते चाहे किसी के द्वारा तो बहुत फायदा भारत को हो सकता था। यहां पर बड़े-बड़े लाइसेंस दे दिए गए, चाहे वे इंडस्ट्री लगाने के लिए हों या बाहर से माल मंगाने के लिए और बड़े बड़े उद्योगपतियों को ये दिए गए और इनको उन्हें देने का कारण है। कांग्रेस पार्टी को वे पैसा देते रहे। कांग्रेस चुनाव के दिनों में उस पैसे को खर्च करती रही और उसको इस बात का ध्यान हीं नहीं रहा और न ही उसने सोचा कि भारत की जनता की जरूरत की चीजें पैदा की जाएं, भारत में लोगों की मांग को पूरा करने के लिए कोशिश की जाए। देश की जनता की तरफ उसने कतई ध्यान नहीं दिया। मुझे अच्छी तरह से मालूम है कि जो लाइसेंस दिए जाते रहे इंडस्ट्री लगाने के लिए, इम्पोर्ट के लिए, एक्सपोर्ट के लिए उन लाइसेंसों की ब्लैकमार्किटिंग होती रही ब्लैक में वे बेचे जाते रहे और बेच कर लम्बी लम्बी रकमें कांग्रेस पार्टी को वे लोग देते रहे जो चुनाव में खर्च होती रहीं। कहने का मतलब यह है कि इस तरह की पौलिसी जो रही है उसको बदलना होगा, और मैं उद्योग मंत्री जी से चाहूंगा कि जो करोड़ों रुपये के लाइसेंस कांग्रेस सरकार द्वारा मार्च के पहले दिये गये थे ऐडिबिल आयल इम्पोर्ट करने के लिये जिससे कि तेल की बढ़ती हुई कीमतों को रोका जा सके, उन लाइसेंस का उन्होंने दुरुपयोग किया और ब्लैक में उनको बाहर ही बेच दिया। इस तरह के जो बड़े बड़े उद्योगपति हैं जिनकी संख्या 100 भी नहीं है उनके हाथ में अब एक भी लाइसेंस न जाने पाये। और मैं तो चाहूंगा कि जैसा गृह मंत्री जी ने कहा है कि देश की अगर तरक्की करनी है तो एक काम जरूरी है कि जितने बड़े-बड़े उद्योग धंधे चलते हैं वह जो प्रोडक्शन करते हैं उसको हम बाहर ऐक्सपोर्ट कर दें और वहां पर उस माल को बेचने पर प्रतिबन्ध लगा दें, सिर्फ देश में वही चीजें बिक सकें जो छोटे छोटे उद्योग धंधे के जरिये बनायी जा सकती हैं, ऐसा अगर हो जायगा तो उद्योगपति स्वयं अपना उत्पादन अच्छा और ज्यादा करेंगे क्योंकि इंटरनेशनल मार्केट में उनको कम्पीटीशन करना पड़ेगा इसलिये वह अपनी इंडस्ट्री को सुधारेंगे और माल भी अच्छा पैदा करेंगे। जो चीजें छोटे उद्योगों के जरिये पैदा हों उनको ही देश के बाजारों में बेचने की इजाजत दी जाय, और बड़ी-बड़ी इंडस्ट्रीज का माल बाहर भेजा जाय।

17 hrs.

आज जापान का उदाहरण दुनिया के सामने है जो युद्ध में बिलकुल नष्ट हो गया था लेकिन छोटे उद्योगों के बल पर आज जापान दुनिया के देशों में सब से आगे है। जापान

[श्री मनोहर लाल]

के अन्दर घर घर में कुटीर उद्योग हैं। अगर कोई घड़ी बनाने का कारखाना है तो उस घड़ी के पुर्जे घर-घर में बनते हैं, एक पुर्जा अगर एक घर में बनता है तो दूसरा पुर्जा दूसरे घर में बनता है। इस तरह से एक मोहल्ले में जितने घर हैं उनमें अलग अलग पुर्जे बनेंगे और पूरे मोहल्ले के अन्दर घड़ी बन कर तैयार होती है। लेकिन हमारे यहां क्या है कि एक घड़ी एक कारखाने के अन्दर ही बनती है जिसकी वजह से मोनोपली हो जाती है और मनमाने ढंग से पैसे बढ़ा देते हैं। हमारे नये उद्योग मंत्री जी समाजवादी हैं और तीन दिन पहले ही उन्होंने इस विभाग के काम को संभाला है, मुझे आशा है कि जो देश में अफसरशाही है उसको खत्म कर के छोटे-छोटे उद्योग धंधों को बढ़ा कर देश की तरक्की करेंगे।

मैं जूट मिलों की बात नहीं करता हालांकि वह भी बन्द पड़ी हुई हैं, मैं नेशनल टैक्सटाइल कोरपोरेशन के अधीन जो मिले चल रहीं है उनके बारे में निवेदन करना चाहता हूं। जितनी सिक मिलें टैक्सटाइल की देश में थीं उनको एन० टी० सी० के जरिये सरकार ने अपने हाथ में ले लिया है। इन मिलों की देखभाल सरकार द्वारा नियुक्त किये हुए मैनेजिंग डायरेक्टर्स के जरिये से होती है। इन का संचालन करने के लिए वही आई० ए० एस० और आई० पी० एस० अधिकारी भेजे जाते है जिनको मिलें चलाने का कोई ज्ञान नहीं होता। यह वही लोग होते है जो सरकार के विश्वासपात्र थे। कानपुर के अन्दर ही नहीं बल्कि दूसरे शहरों में जो मिलें एन० टी० सी० के जरिये चलती हैं उनमें वही लोग मैनेजिंग डायरेक्टर मिलेंगे जो सरकार के आदमी थे और जिन्होंने हर चुनाव में कांग्रेस पार्टी को लाखों रुपया चन्दे के रूप में दिया है। मैं उदाहरण दे सकता हूं कानपुर का ही। बी० आई० सी० है, यह नेशनल टैक्सटाइल कार्पोरेशन, कानपुर की तरफ से चल रही है, लक्ष्मीरतन काटन मिल है।

तो सभापति महोदय, मैं इतना ही कहना चाहता हूं कि वहां इतना ज्यादा करप्शन और भ्रष्टाचार है कि कुछ कहा नहीं जा सकता। हमारे कानपुर में गवर्नमेंट की अंडरटेकिंग टैफको है। आज वहां 10 लाख रुपये प्रतिमाह का घाटा हो रहा है। यह डिपार्टमेंट भी उद्योगपति जी से संबंधित है। अगर आज इस टैफको को बन्द कर दिया जाय तो मैं दावे के साथ कह सकता हूं कि उसे बन्द करके के बाद भी, मजदूरों को तनख्वाह देने के बाद भी सिर्फ 1 लाख रुपये का घाटा उसमें होगा। लेकिन इसको चलाकर 10 लाख रुपये प्रतिमाह का घाटा सरकार को होता है। 3300 मजदूर उसमें हैं। इतना ज्यादा स्टाफ है कि कुछ कहना नहीं। भाई-भतीजावाद इतना है कि सारी की सारी अंडरटेकिंग इन अधिकारियों से भरी हुई है। किसी दिन भी यह बन्द हो जायेगी। जिस दिन भी यह अंडरटेकिंग बन्द हो जायेगी, 10 हजार फैमिलीज के सामने रोटी-रोजी की समस्या आ जायेगी। मंत्री महोदय से निवेदन है कि वह इसकी तरफ ध्यान दें।

इसी तरह से कैलाश मिल है जो जे० के० वालों से संबंधित है। यह एक साल से बन्द पड़ी है। तत्कालीन मुख्य मंत्री श्री नारायणदत्त तिवारी ने वादा किया था कि मिल को तुरन्त चालू करवा देगें, लेकिन अफसोस के साथ कहना पड़ता है कि एक साल से ऊपर हो गया, 5 हजार से ज्यादा मजदूर बेकार पड़े हुए

हैं। आप अन्दाजा लगाइये कि जो मजदूर एक साल से बेकार हो, घर बैठा हुआ हो, उसके सामने रोजी-रोटी की समस्या, मकान के किराये की समस्या, बच्चों की शिक्षा की कितनी समस्या होगी, लेकिन फिर भी लेकिन वह मिल एक साल से बन्द है। हम चाहेंगे कि उद्योग मंत्री इसकी तरफ ध्यान दें।

हमारे आगरा और कानपुर में चमड़े का काम हजारों लोगों के द्वारा होता है। वह हाथों से जूते और हैंड बैग बनाते हैं। और दूसरी आर्टिकल्स भी बनाते हैं। लेकिन उन पर जनता पार्टी की सरकार ने एक्साइज ड्यूटी लगा दी है। इससे चमड़ा उद्योग के लोग जो स्माल स्केल इंडस्ट्रीज के है, उनके सामने बहुत बड़ी समस्या आ गई है। कानपुर और आगरा में आज हालत यह हो गई है कि लोग चमड़े के काम को बन्द करने जा रहे हैं। इस तरह से 50 हजार आदमी जो इसमें लगे हुए हैं। वे बेरोजगार हो जायेंगे। मंत्री महोदय को इस तरफ भी ध्यान देना चाहिए।

अब तक हिन्दुस्तान में इनकमटैक्स की चोरी होती रही है, लेकिन अब इनकम टैक्स से ज्यादा एक्साइज डयूटी की चोरी होती है। हम समझते हैं कि जनता पार्टी सरकार को इस तरफ ध्यान देना चाहिए। मेरा कहना यह भी है कि अगर हिन्दुस्तान की तरक्की करनी है, मुद्रा-स्फीती को खत्म करना है, जो कीमत बढ़ती जा रही हैं, उनको रोकना है तो इस बात की आवश्यकता है कि उत्पादन करें और पैदावार को बढ़ावें। चाहे यह खेती के जरिये हो या उद्योग धंधों के जरिये। साथ ही मुद्रा का प्रसार कम हो। इससे हमें यकीन है कि बढ़ती हुई कीमतें रुकगी। साथ ही साथ छोटे-छोटे उद्योग धंधों से काश्तकारों के रोजमर्रा के औजारों का उत्पादन भी किया जायेगा। इससे हमारा देश तरक्की करेगा।

मैं मंत्री महोदय से निवेदन करना चाहता हूं कि आज ऐसी हालत है और ऐसी जगह पर हम पहुंच चुके हैं जहां इस बात की जरूरत नहीं हैं कि हम जनता के सामने विश्वास दिलाते रहे या जनता के सामने वायदे करते रहे, बल्कि काम करने की जरूरत है, विश्वास दिलाने का समय अब खत्म हो चुका है।

हमें उम्मीद है कि हमारे मंत्री जी समाजवादी होने के नाते जनता पार्टी की सरकार के माध्यम से तमाम त्रुटियों को दूर करेंगे जिससे हम फैलती हुई बेरोजगारी को दूर कर सकेंगे और नौजवानों को रोजगार दे सकेंगे जिससे वह उद्योग धंधे में लगकर काम करने की बात सोचें।

मेरा सुझाव है कि हिन्दुस्तान में जितने भी उद्योग धंधे चल रहे है, चाहे वे पब्लिक सैक्टर में हों और चाहे प्राइवेट सैक्टर में, उन में दस परसेंट एम्पलायमेंट कम्पलसरी तौर पर पढ़े-लिखे बेरोजगार नौजवानों को देने की व्यवस्था की जाये। अगर उद्योग मंत्री यह व्यवस्था कर देंगे, तो देश में पढ़े-लिखे लोगों की बेरोजगारी में कमी होगी।

इन शब्दों के साथ मैं उद्योग मंत्रालय के अनुदानों का समर्थन करता हूं।

SHRI G. NARSIMHA REDDY (Adilabad) : Mr. Chairman I would first like to congratulate the Hon. Minister for clearly spelling out the policy of the Janata Government yesterday morning. I would like to remind him that before the policy was clearly mentioned, there was a lot of controversity in the country as regards the Industrial Policy of the Janata Government. We all know that when the budget was under

[Shri G. Narsimha Reddy]

preparation this controversy existed in the country.

I would also like to remind the Hon. Minister that his policy statement of yesterday morning and the Demands which he has presented are absolutely contradictory to each other. I would like to prove this to him. Firstly, he had clearly emphasized in his policy statement that he would give topmost priority to cottage industries an next to small-scale industries. I think my party also would have supported him completely had he done this. But if you see the budget provisions which has been made, as against other industries for which Rs. 265 crores has been provided, for the small-scale and cottage industries both put together, only Rs. 82·65 crores have been provided.

Apart from this our Hon. Minister has clearly said that the entire industry is going to be labour-oriented. But while we think on these lines, should we forget about the growth-rate in industry ? I think the Hon. Minister will agree that, Simultaneously, even if the growth rate cannot be increased at least the growth-rate existing at present should be maintained.

Now, our Hon. Finance Minister Mr. Patel had said in his Budget speech while presenting the Budget that the country had achieved a 10 per cent industrial growth last year after several years but he also cautioned that this was on account of fortuitous circumstances and we should not expect to repeat the performance. So, the Finance Minister has admitted that there was a 10 percent growth in the industrial field and at the same time he has expressed a doubt as to whether this year this achievement can be repeated. What does he mean by this? Does he mean that under the stewardship of Mr. Pai the industrial economy had revived and was showing a dynamism but now, since there has been a change, the same circumstances may not be there ? Is he preparing an 'anticipatory bail' for the successor of Mr Pai in the Ministry of Industries ? So, I would like to remind the Hon. Minister that in the Budget speech itself such a doubt has been raised.

Now, when we talk of labour-oriented Industry, I absolutely agree with our Hon. Minister.

It is true that it is the small scale industries which are more labour-oriented than the big industries. The big industries, as we know, are situated near the cities. As the hon. Minister said, about 60 per cent of these big industries are around fifty cities of this country including the four big cities. The remaining 40 percent, industries are in the rural sector. It is therefore, a must that these industries should go to the rural sector.

Now, I come to the public sector. For the success of the public sector, three main problems have to be tackled. One is the bureaucracy of this country. For any industrial policy to be successful, the hon. Minister would have to tackle the bureaucracy to function in the desired manner. Second is the labour problem. The hon. Minister himself is a labour leader and he knows their problems. He would have to solve these problems.. Thirdly, power is very essential for our industrial growth. As we know, we are very much short of power and this aspect of the problem will have to be given due importance and attention.

Now, I would like to say something with regard to certain particular industries. About the cement industry, the hon. Minister very clearly said yesterday that while the installed capacity is 21·67 million tonnes, we are able to produce 18·5 million tonnes and we are not able to meet the great demand for cement in the country. He agreed that cement production has to increase. In the last year's budget, five places were selected for putting up five cement plants under the Cement Corporation of India, Out of which only three plants have been given sanction. The three plants were in Andhra Prasdesh and two in Madhya Pradesh. Two plants in Andhra, Pradesh one at Adilabad, which is my constituency, and the other at Tandur have to be cleared as yet. As the hon. Minister would appreciage, cement industry is one of the most important industries and we require this commodity very much. I would request him that these two schemes, which fall in my State, may be cleared as early is possible.

Now, about the watch industry. In the budget, it was very clearly mentioned that certain import of watches is going to take place. In this industry also, while the total approved capacity is 16.3 lakh pieces, we are producing only 12·10 lakh pieces. The demand is, however, 50 lakh pieces, and so, we are very much behind the requirements. That, however, does not mean that we should import the finished goods from other countries. It would certainly go against th industrial policy announced by the hon. Minister. If we import the finished goods, where comes the question of labour-oriented Industries.

I would come to another point now. A commission of Enquiry, headed by

Justice A. K. Sarkar, a retired Judge of the Supreme Court, was constitued on 18-2-1970 to go into the question of misuse of industrial licences by Birla concerns and other. Since then--now this is the seventh year runnng ......

SHRI GEORGE FERNANDES : 8th year.

SHRI G. NARSIMHA REDDY:...... every year in the budget Rs. 20-23 lakhs have been provided and this year also about 21 lakhs has been provided and fortunately or unfortunately, today this commission cannot go into detail because a stay has already been granted by the Calcutta High Court. After another two years, it will be a decade and almost Rs. 2 crores would have been by then invested in this inquiry getting no result out of it. I therefor, request you that such unnecessary expenditue on inquiries should not be there in our budget.

Now with regard to small scale industries about which the hon Minister has said, we have one National Small Industries Corporation under small scale Industries. This Corporation is working in this country since the last 20 years. I would like to remind that this is another sign that government is emphasizidg small scale industries, but, as far as the budget is concerned and as far as the functioning is concerned, it is going in the reverse way. This is an organization which is supposed to help the smallscale industries by getting them machinery on hire-purchase basis. Now, If you see their performance, in April—October 1975, 522 machines worth Rs. 6·1 crores were obtained by this Corporation to help the small scale industries. Next year *i.e.* 1976 254 machines worth only Rs. 2·19 crores were purchased. That means again that this activity meant to help the small units is also going down.

Another greatest disadvantage the hon. Minister, in my opinion, will be facing is that as far as the small scale industries are concerned, we just cannot get the small scale ikndustries started in rural areas anywhere we like unless power, water, raw materials and other things are availble. I have my own sad experience in our own State. If anybodv wants to start a small scale industry, he will have to struggle hard and move heaven and earth. So, it is npt that easy to implement. It is only because of bureaucracy which is coming in the way of our advancement.

A part from this, one more point and I have finished. Regarding cottage industries which the hon Minister has mentioned and also some of our friends have said it, take the bidi manufacturing industry. This is an industry which does not require any machinery, which does not require any foreign collaboration and it is definitely an industry which can be called a cottage industrv. The excise duty on it is doubled. You may say that it is only one paise per ten bidies. If you see the percentage, it is a 10% increase in the cost of bidi. It is the small person, the small farmer or the labourer who uses it and this bidi manufacture is a labour-intensive industry and is not produced through machines. It is only through labourers. Therefore, this is another step going against the cottage industry or small scale industries

I wish the hon. Minister all the best. He has to face tremendous difficulties before achieving his targets.

I would like to remind him one thing before I resume my seat.

In the big industries, we understand that there is a complete break down this year in management. There is considerable labour trouble. Production in the month of April was of Rs.80 lakhs against a target of of Rs. 6 crores. I would like to remind the hon. Minister, if we have to achieve the minimum 10% growth which the Congress Government could achieve (keeping in view the target of Rs. 6 crores but actual production of Rs.80 lakhs in April & May the hon. Minister bas to be very cautious against bureaucrats and he has to keep in mind other points narrated by Shri Lakkappa.

I thank the Chair for giving me this opportunity.

श्री दुर्गा चन्द (कांगड़ा) : चैयरमैन साहब, माननीय मंत्री जी ने कल जो इंडस्ट्रीज के बारे में अपनी पालिसी का इजहार किया था, मैं समझता हूं कि वह अपने मुल्क के लिये एक बहुत हौसला-अफजा शगुन है। मैंने कैमिकल और पैट्रोलियम के मिनिस्टर श्री बहुगुणा जी का भाषण भी सुना था। उन्होंने अपने महकमें के बारे में जो स्पीच दी थी, उसमें यह जिक्र किया था, कि जो पिछड़े हुए इलाके हैं जहां डेवलपमेंट नहीं हुआ, हमारी सरकार-जनता पार्टी की सरकार-उन इलाकों की

[श्री दुर्गा चंद]

तरफ ज्यादा तवज्जह देगी। इसी तरह से हमारे माननीय मंत्री जी ने भी अपने भाषण में यह बात दोहराई है कि जो पिछड़े हुए इलाके इस देश में हैं, जैसे बिहार, उड़ीसा, आसाम, नार्थ-ईस्टर्न जोन—इनका जिक्र उन्होंने किया—ये इलाके बहुत पिछड़े हुए हैं, इसलिये उनका उत्थान करने के लिये कारखानों का लगाया जाना बहुत जरूरी है। मैं उनकी इस घोषणा के लिये माननीय मंत्री जी का बहुत आभारी हूं। लेकिन इनके साथ ही मैं अपने प्रदेश—हिमाचल प्रदेश— की तरफ भी उनका ध्यान खींचना चाहता हूं। हिमाचल प्रदेश में जहां तक नैचुरल रिसोर्सेज की बात है—उस लिहाज से यह इलाका इतना रिच है कि मैं कह नहीं सकता लेकिन उसके रिसोर्सेज को आज तक जितना एक्सप्लाइट करने की कोशिश की गई, उसका फायदा हिमाचल प्रदेश के लोगों को नहीं पहुंचा। जैसे डैम बनाये गये—उस में हिमाचल की पैदावार देने वाली धरती तो डूब गई, लेकिन उसका पानी दूसरे प्रदेशों को गया, वहां जो बिजली घर बना, उसकी बिजली दूसरे प्रदेशों को गई। इसमें कोई शक नहीं, वे हिस्से भी इसी देश के हिस्से हैं, अगर वहां तरक्की होती है तो इसमें हमें कोई आपत्ति नहीं है। हमारे हिमाचल प्रदेश में जंगलात के बड़े-बड़े भण्डार हैं, लेकिन वहां से लकड़ी कट कर दूसरे प्रदेशों में चली जाती हैं, लेकिन आज तक वहां कोई भी कारखाना लकड़ी का नहीं लग सका। आज हिमाचल प्रदेश के लोगों को अगर फर्नीचर खरीदना पड़ता है तो करतारपुर से, पंजाब से खरीदते हैं। इसी तरह से बिजली के जो प्रोजेक्ट वहां बने हैं या बन रहे हैं, उनका फायदा वहां के लोग नहीं उठा सकेंगे। जैसे आज हरिजन भाई हैं, पिछड़े हुए तबके हैं जब तक हम अपने मुल्क से इस शब्द को दूर नहीं करेंगे, तब तक यह चीज लोगों के दिलों में खटकती रहेगी। इस लिये मैं यह कहता हूं—फलाना इलाका तरक्की याफ्ता है और फलाना पिछड़ा हुआ है—यह भारत के लिये एक बड़ी अशोभनीय बात है, इसको दूर करने के लिये हमें कोशिश करनी चाहिए। फिफ्थ प्लान में इंडस्ट्री और माइंस पर सेन्ट्रल सेक्टर में 10,200 करोड़ रुपये का आऊट ले रखा गया है। इसमें लार्ज और मीडियम इंडस्ट्रीज के लिए 380.2 करोड़ और विलेज और स्माल स्केल इंडस्ट्रीज के लिए 229.33 करोड़ रुपये का आऊट ले है। 1977–78 में, सेन्ट्रल सेक्टर में लार्ज और मीडियम इंडस्ट्रीज के लिए 113.17 करोड़ और विलेज तथा स्माल स्केल इंडस्ट्रीज के लिए 56.37 करोड़ रुपये का अलोकेशन किया गया है। इन दोनों के अलोकेशन में दुगने का फर्क है। हमारी जनता पार्टी की सरकार की यह नीति है कि वह ज्यादातर पैसा स्माल स्केल इंडस्ट्री में लगायेगी इस नीति के बावजूद इन दोनों के अलोकेशन में इतना फर्क रखा गया है। मैं यह नहीं कहता कि हैवी इंडस्ट्रीज की हमारे देश में बिलकुल जरूरत नहीं है। लेकिन हेवी इंडस्ट्रीज पर जब हम नजर डालते हैं तो मालूम होता है कि हमारी 16 हैवी इंडस्ट्रीज में से 9 इंडस्ट्रीज लास में जा रही हैं। इन सबका जो ग्रास प्राफिट दिखाया गया है उससे तो मुनाफा आता है लेकिन वास्तव में 16 में से 9 इंडस्ट्रीज घाटे में जा रहीं हैं। इन इंडस्ट्रीज में हमारा अरबों रुपये का इंवेस्टमेंट हुआ है इस पर भी उसके हिसाब से इनमें मुनाफा नहीं आ रहा है। इसलिए मैं चाहूंगा कि स्माल स्केल इंडस्ट्रीज पर जो कम पैसा इंवेस्ट किया जा रहा है उसे बढ़ाया जाए जिससे हमारे पिछड़े इलाके तरक्की कर सकें। मुझे आशा है कि

अगले बजट में ज्यादा पैसा रखने की कोशिश की जायेगी।

मैं हिमाचल प्रदेश के बारे में आपको कहना चाहता हूं। उस प्रदेश में ज्योलोजिकल सर्वे का काम अच्छी तरह से नहीं किया जाता। ज्योलोजिकल सर्वे के आफिसिज लखनऊ या चंडीगढ़ में हैं और वहीं से लोग जीप में बैठ कर सर्वे करने जाते हैं। ये लोग खड़े खड़े सर्वे करके आ जाते हैं जिससे इस प्रदेश में सर्वे का काम ठीक प्रकार से नहीं हो पाता। हमारे यहां माइका, आयरन, कोल की खानें मिल सकती हैं और भी चीज उपलब्ध हो सकती हैं। हिमाचल प्रदेश में सीमेंट के बारे में जानकारी हासिल की जा सकती है। वहां सीमेंट काफी बड़ी मात्रा में है जिसकी मिसाल और कहीं नहीं मिल सकती। राजवन में एक प्रोजेक्ट लग रहा है जिस पर 15 करोड़ रुपया खर्च हो रहा है। 1977 में इसमें प्रोडक्शन शुरू हो जाएगा। कांगड़ा में धर्मकोट के मुकाम पर भी सर्वे किया गया है, जिसकी प्रोजेक्ट रिपोर्ट बन गयी है लेकिन पोलिटिकल प्रेफरेंसिज के कारण वहां काम आगे नहीं बढ़ रहा है। अध्यक्ष महोदय, अगर पोलिटिकल प्रेफरेंसिज से इंडस्ट्रीज का कंसेन्ट्रेशन होगा तो हमारा देश तरक्की नहीं कर सकेगा। जहां इन्डस्ट्रीज की जरूरत है, वहीं इंडस्ट्री लगनी चाहिए, न कि पोलिटिकल प्रेफरेंसिज पर दूसरी जगह। आजकल हिमाचल प्रदेश की लकड़ी, बूर और दूसरी चीजें प्रदेश से बाहर चली जाती है लेकिन आज तक वहां कोई कारखाना इनका नहीं लगा। मैं अर्ज करता हूं कि वहां पर इनके कारखाने लग जिससे वहां के लोगों को रोजगार मिले।

हिमाचल प्रदेश में रोजगार के साधन न होने से वहां के लोग बम्बई और दिल्ली जैसे शहरों में जाकर रिक्शा चलाते हैं या बसों में नौकरी करते हैं। मैं समझता हूं यह हमारे लिए अशोभनीय हैं। हिमाचल प्रदेश के लोग अपनी कल्चर, शराफत और ईमानदारी के लिए प्रसिद्ध हैं। पिछले तीस सालों तक वहां कांग्रेस सरकार रही उसने वहां इंडस्ट्री तो अलग, एग्रीकल्चर पूरी तरह से डवलप्ड नहीं की। कुछ इलाकों में एग्रीकल्चर को डवलप किया गया कुछ में इसको डवलप ही नहीं किया गया। वहां बिलासपुर और चम्बा जिले में सीमेंट के बहुत बड़े भण्डार मौजूद हैं। कांगडा में तो रेल जाती हैं चाहे नैरो गेज हो। वहां सीमेंट का कारखाना लग सकता है। वहां आपने मिनरल और इंडस्ट्री कारपोरेशन को लाइसेंस दे दिया है और कह दिया है कि वह बनाएगा। उसके पास पैसा नहीं है? वह नहीं बना सकेगा। मंत्री महोदय सिमेंट कारपोरेशन आफ इंडिया को यह काम सौंपे और वह हिमाचल में कारखाना लगा सकता है। वहां पर कैमिकल्ज का कारखाना लग सकता है। बहुत भारी तादाद में वहां पर हबर्ज मिलती है और उनका वहां से एक्सपोर्ट होता है। वहां आज तक कोई दवाई का कारखाना नहीं लग सका है। वूलन का कारखाना वहां लग सकता है। घड़ियों का एच एम टी का यूनिट लग सकता है। रेजन फैक्ट्री, पेपर फैक्ट्री, फर्टिलाइजर फैक्ट्री लग सकती है। नमक की वहां खान हैं। नमक का कारखाना लगाने की योजना को एक्सपिडाइट किया जाए। माइंज मिनिस्ट्री या डिपार्टमेंट ने थोड़ा सा वहां खोद रखा है, डैमंस्ट्रेशन के लिए थोड़ा सा नमक बनाया जाता है। वहां पहाड़ों के पहाड़ नमक के हैं। वहां नमक बड़ी आसानी से मिल सकता है।

[श्री दुर्गा चन्द]

बैकवर्ड इलाके डिक्लेयर करने के लिए आपने कुछ अपना एपेरेटस बना रखा है और जिन को बैकवर्ड डिक्लेयर किया जाता है उनको मदद दी जाती है, सबसिडी दी जाती है कारखाने लगाने में, मशीनरी खरीदने में, ट्रांसपोर्ट आदि में। यह सबसिडी मशीनरी का इम्पोर्ट करने में भी ली जा सकती है, कंसेशनल फाइनैंसिंग के लिए उनको सबसिडी मिल सकती है। हिमाचल एक बैकवर्ड इलाका है। वहां खुद सरकार कारखाने लगाने के लिए तैयार नहीं है। मैं चाहता हूं कि पूरे तरीके से इसका एसेसमेंट किया जाए कि कौन-कौन से इलाके बैकवर्ड हैं, कौन कौन से प्रदेश बैकवर्ड हैं और उन में से कौन कौन से एरियाज हैं जहां एक भी कारखाना आज तक भारत सरकार ने नहीं लगाया है। अरबों रुपये बजट में आप इस काम के लिए रखते हैं। लेकिन एक करोड़ रुपया भी हिमाचल के लिए नहीं रखा गया है। एक जगह पर तो कंसेंट्रेशन करके वहां करोड़ों अरबों आप लगा देंगे, वहां की बेकारी भी दूर कर दी जाएगी। वहां पैदावार भी होगी, पैसा भी लोगों के पास आएगा लेकिन हिमाचल जैसे प्रांत के लिए जहां पर रिसोर्सेज का भंडार है उसके लिए सरकार कुछ भी देने के लिए तैयार नहीं। भारत सरकार ने जिले फिक्स किए हैं जिनको वह मदद देगी, इंडस्ट्री वहां खुलेगी तो सरकार उसको कंसैशन देगी। कांगड़ा जिला भी उसमें शामिल है। लेकिन आज तक उसको एक भी यूनिट किसी भी इंडस्ट्री का लगाने के लिए छांटा नहीं गया है। हिमाचल में बड़ी भारी तादाद में फ्रूट पैदा होता है, आलू बहुत पैदा होता है और बरसात के दिनों में यह जाया हो जाता है। वहां बड़े-बड़े कैनिंग यूनिट लगने चाहियें, जहां उनको प्रिजर्व किया जा सके ताकि सारा देश उससे फायदा उठा सके। आप हिमाचल का सर्वे कराएं। ज्योलोजिकल सर्वे कराएं। वहां माइका भी मिलेगा, लोहा भी मिलेगा, कोल भी मिलेगा, कापर भी निकल सकता है। सब कुछ वहां है। लेकिन उसका सर्वे नहीं किया जाता है। एक जगह पर आप लगे हुए हैं। समुद्र के साहिल पर ही आप लगे हुए हैं, दूसरी तरफ आप देखने के लिए तैयार नहीं है। समुद्र के साहिल को भी देखें, वहां पैट्रोल निकलता है। वहां सोना भी निकलता है और उसको निकालने की आपको कोशिश करनी चाहिये। बैकवर्ड एरियाज को तरक्की देने के लिए माननीय मंत्री जी ने बात कही है। मैं चाहता हूं कि हिमाचल को भी वह अपनी नजर में रखते हुए उसकी तरक्की के लिए काम करें और वहां उद्योग धंधे कायम करें और इस काम में वह अपना योगदान दें।

SHRI PURNA SINHA (Tezpur): Mr. Chairman, Sir, from the First Five Year Plan to Fifth Five Year Plan, there is a backlog of unemployment and to-day the unemployment figure has come up to 4 crores. It will rise if not checked.

We always, in any industry, find that the civil servants are put in charge of managing the industrial departments. Either a state civil servant or an I.A.S. officer is a must in any industry. for business like management of the affairs in Government directorate why should not the Industries Department try to take people from the industries themselves so that they will be able to keep in mind the need of job oriented industrial policy and, at the same time, they will be able to see that the industries are run profitably.

Sir, we find that expenditure on major Industries under the Head 63 still continues to be higher than the allocation for village and small industries. In the Plan outlay for this year also the allocation to Industry as compared to village and small industries is more by Rs. 57·9 crores. The village and small industries have been allocated minimum expenditure in respect of development. I believe, the Government has in mind

to develop industrially backward regions. In that context all the North Eastern States should be declared to be backward industrially and greater money should be invested including seed money to the new entrepreneurs there.

Sir, recently a big industry, Steelworth Ltd., at our request planned an industry-based training institution. The policy and scheme were to earn while you learn. For that purpose with them we submitted the scheme to the government of Assam for acceptance but the State Government did not agree to its implementation though the party offered to spend of their own. Though it is a matter which comes under the purview of the Education Ministry yet the Industries Department should have some say also in these projects.

Mr. Chairman, there are sick industries in Assam also. It is Tea which is mainly grown in Assam. There are sick tea estates also in Assam. Everywhere industrial units going sick ask for take over. I find that sick tea estates generally in the name of continuing employment of labour are offered to be taken over by the government or the Tea Corporation of India. The renowned Mastan, Shri Haridas Mundhra was a person who owned a tea company named Brahmputra Tea Company which employed 9,000 labourers on four tea estates. It was found to be sick and there was an agitation and a move to take it over by the Government. Contrary to that the Assam Tea Employees Industrial Cooperative Society took over these tea gardens with the assistance of the Government. They are now doing very well. It is since running very well. So, Sir I believe that it will be a wiser counsel to the government to hand over the sick industry first to the labourers so that they are not deprived to their employment, while owning the unit towards fulfilment of ownership or trusteeship idea. The Government, on the other hand should come forward to help them with necessary money and knowhow. Similarly, there are units in textile and other industries which become sick. They also be handed over to the labour with the assistance of the Government for their own management.

In so far as Assam is concerned I would like to make one submission to the hon'ble Minister because he has recently visited areas in the North Eastern India. Sir, it is possible for our Industries Department together with the power department to start small hydro-electric projects in the small hill rivers. This has also been demanded by Hill States such as Himachal Pradesh. There is possibility of joining up one hydro-electric project with another hydro-electric project that will generate sufficient power at hand so that we can meet the demands of both big and small industrial units in the rural areas of the Country.

Sir, the whole of North-eastern part of India is full of forest. They have a rich forest wealth. I may point out here that 'agar' is being sold at Rs. 4,000 per Kg. in the Arab countries and other gulf countries through unlawful channel. Agar is available in plenty in the forest of Assam. Forest based industry can be started in the State both on small and big scales. With the Government assistance, many small industries can be started in the State so that they can provide employment to the local rural people. I would also like to make it known to the Industries Minister that the tea industry is gradually changing hands to the multinationals. Some tea gardens are now owned by Tata Finlays and others. Now these multinationals in league with other big Indian firms have started acquiring tea gardens for their own benefits. There are some employment policies to be followed by the tea companies in so far as tea workers are concerned but these policies are not followed by them. The policies adopted by them are not employment-oriented bur they are of employment-freeze nature, with the result there is more unemployment in the tea industry. This was not the case some 15 or 20 years ago. I hope the hon. Minister will look into this problem by an enquiry of the House.

I understand that the public undertakings are started with sufficient technical knowhow but the Government of India has been found in most of the cases to have placed orders abroad for the supply of technical knowhow. Moreover the knowhow is to be chased after purchase by our officials, very often thus shuttling the engineers and the technicians between India and other Western countries. On account of these chasing after the technical knowhow of a project very often, we have to spend lakhs beyond the crores of rupees on a project. For instance, for Bongaigaon Petro-chemical industry, the Government has spent about Rs. 20 crores till now. Some technical experts and engineers were shuttling between India and West Germany, the U.K. and France quite often for technical knowhow. This increases the cost of the project and our valuable foreign exchange is wasted. Therefore, we should first have qualified engineers and technicians who should acquire expertise in these fields so that we may not waste our time

[Shri Purna Sinha]

and money in acquiring foreign technical knowhow after the projects are launched. This also delays completion. I hope the hon. Minister will consider my suggestions and a new spirit will be inculcated in the Industry Ministry so that real progress may be achieved by paying more attention to the small and cottage industries in the backward areas of the country as a whole.

SHRI DINESH JOARDER (Malda): Mr. Chairman, Sir, at the first instance I greet and thank Shri George Fernandes, our, good friend and I am very glad that the hon. Minister, Shri George Fernandes, has given a new idea regarding the industrial policy of the country which he wants to follow during the coming years. We hope that there will be some radical changes in the growth and development of the industries in our country. Sir, we have heard here that during the last few years, there was a 10% industrial growth in the country. But we have not heard from the speakers from the Congress benches that though there was such development in the country there was also increase in unemployment and there was increase in poverty and increase in the mal-distribution of the essential commodities. There was increase in closures, lay-offs and retrenchments. These were there in the last few years. We have also heard about the necessities of the infrastructure to the development and growth of industry and it has been mentioned very often that for that infrastructure the communication, energy, raw material, labour and many other things are necessary. But we have never heard that for the development and for the creation of the infrastructure, the generation of the purchasing power of the people of our country is also an essential ingredient. It has never been considered by the previous Government. Unless we increase the purchasing power of the people, we will never be able to grow and develop our industries to the desired extent. For that we need first of all radical land reforms and together with land reforms, the supply of inputs, fertilizers and power should also be adequate at cheaper price. Unless we implement land reforms and also similar other measures like National Wage Policy we cannot enchance the purchasing power of the millions of labourers working in the factories, industries and agriculture. Unless this is done, rapid industrial growth will not be possible in the country.

Millions of people engaged in cultivation and growing raw-materials like Jute, Cotton and Sugar-cane are being exploited by the mill owners and the industrialists. The industrialists are purchasing these raw-materials at such cheap rates that the cultivators are made to incur losses. So, the prices of these raw-materials should be fixed. There is a 'Bureau of Industrial costs and prices' and they in consultation with Agricultural Prices Commission fix up the prices of these raw-materials. How do they assess and how do they arrive at the prices of these raw-materials ? That is done fully in consideration of the interest of the big industry and their profit earning factors and similar other things. Unless the retail prices of the goods that are being distributed among the masses at large, the prices of the consumer goods, essential drugs, standard cloth and similar other essential commodities are fixed and unless you control these factors, you would not be able to increase the purchasing power of the people. Unless this is achieved, there will be no growth and development of the industries.

There is a trend in each and every industry, whether it be big, medium, small or cottage industry, to enter into foreign market. Just by exploring the demand in the foreign market you would not be able to have the desired growth and development of the industry. Export-oriented production is the policy now. 'Export or perish' is the slogan. But how long will it continue ? The demand in the foreign market is changing every now and then. You will have to run after the gulf countries, African countries and Latin American countries. Their interest are varying from year to year. How will you cope up with it ? How will you have a constant, continuous and uniform growth in the industrial sector in our country ? These aspects have always been neglected. I know that many factors which I have mentioned do not come within the purview of the Industries Ministry. There shall have to be co-ordination with the Planning Commission, Commerce Ministry, Labour Ministry & Agriculture Ministry and we want a sum total of comprehensive planning and policy covering ancillary and other allied factors for the proper growth and development of industries in the country.

Very often we have found that big industries become sick, Why ? Let us forget the pre-independence period. During the 30 years of Congress rule, these big industries have looted money. Jute, textiles, tea gardens—all big industries are becoming sick because they have exploited the people for the last 30 years. They have earned crores of rupees as profit and diverted their surplus money to other industries instead of ploughing

it back into the same industry for modernisation of the plants, for its periodical improvements and for Research and Development programme. These are the main causes and these should not be allowed to happen. You are allowing multi-national corporations to enter the small and medium sector of industries. For instance, the business of ready-made garment export started with small families as exporting units in Delhi, Calcutta, Bombay and other places. They had their relations in London, New York and other metropolitan cities and they started their business. Now this industry is in the hands of 10 or 12 big firms who have swallowed up all those small units. Union Carbide is entering in the field of marine products and food processing industry. Britannia Co. have also entered the food processing and other small and cottage industries. These things should not be allowed to happen.

Now I mention that there are some established companies which have become sick and have closed down. For instance, the National Iron and Steel Company is one such unit. Your have an industrial Reconstruction Corporation. It can help in the re-opening of the National Iron and Steel Corporation. The National Rubber Co. is also in the same condition. The Industrial Plant of Birlas situated in Howrah in West Bengal—It is a precision-machinery making plant—has also been closed and needs help. Similary the Burtand Scott Co. in Naihati which is a paper machinery manufacturing plant also needs help. These important industries are sick and lying closed for the last 4 or 5 years and no action has been taken to revive them. Similar is the Condition of the Indian Paper plant in Naihati and also the Everest Cycle Company. Then, what about Sen Raleigh Cycle Company ? Now we are exporting cycles and there is also a large increase in the requirement of cycles in the domestic market. Then, why is Sen Raleigh Cycle Company lying closed? So, these are the industries to be looked into.

Sir. with these words I conclude by thanking you once again.

8 hrs.

MR. CHAIRMAN: Before we adjourn today, I have got a small suggestion to make. We have got only one speaker left. He is Mr. Rajagopal Naidu. He will take less than ten minutes according to me. If the House agrees to sit longer, i.e., about 10 or 15 minutes, I think we will be able to finish.

SOME HON. MEMBERS: Agreed.

MR. CHAIRMAN: So the House will now sit up to 6.10 P.M.

SHRI P. RAJAGOPAL NAIDU (Chittoor): Mr. Chairman, Sir, the recent change of the Minister of Industry itself exhibits the internal contradictions and the differences in the philosophy of Janata Party. It is not coherent. There are pulls in opposite directions. Anyhow, I do not want to go into the internal differences, but what I want to say is that the present Minister of Industry is having a very difficult tasks because he has to fight internally so as to implement the policies enunciated now.

Today there is permissiveness in the country with the advent of Janata Party. All the industrialists are thinking that a freedom has been given to them to exploit the labour, to declare lock-outs and to retrench labourers. Therefore, the hon. Minister must first control these industrialists. Then only there will be industrial peace, there will be industrial growth and therefore, I appeal to the hon. Minister to see that these industrialists are controlled.

The second thing is that they are saying that they are going to develop rural industry. It is easy to make a statement. I am coming from a village. I know that our villages are very much backward, there is no industrial atomosphere there and therefore, unless we build up infrastructure like extension of electricity and develop skills in rural areas, it is very difficult to spread industry there. We can spread khadi and village industries to a certain extent, but if we want to manufacture some of the goods necessary for the country in rural areas, then there must be an integrated plan. I want the hon. Minister to spell out how he is going to spread industry in rural areas. To my mind it seems that he must look to Japan for a model. In Japan what they are doing is, they are decentralising this industry. For example, when they want to manufacture a radio, they are giving every part separetely to different households. They are manufacturing them and then they are taking them to a small town and there they are assembling them into a radio. Therefore, they are creating a cluster of industries and creating industrial atmosphere in rural areas thereby they have developed all the industries in rural areas. If we can take Japan as a model, I think we can do something. Secondly, we have to look at Kerala, where an experiment is being made. There, they are spreading mini-industrial estates. They start a mini-industrial estate wherever people come forth for establishing small units

[Shri P. Rajagopal Naidu]

of industries; *e.g.* if 5 persons come forward, they do it. It can start even with 3. If we can encourage people in this manner, it is very easy to spread industry in rural areas.

We can take Japan as a model in another respect also. They start an industry and stabilize it. When they get profits, they sell the shares to the people; people buy the shares and own the industry. Therefore, the industry becomes a people's industry. If we can adopt that model in our country, we can create people's industry and spread this system throughout the country.

My constituency is Chittoor; and it is the richest in mangoes. It comes second in the country in the matter of mango-production. I request the hon. Minister of Industry to establish a fruit processing industry in Chittoor, and also an industrial complex near Tirupati, at Renigunta.

MR. CHAIRMAN : The hon. Minister will reply on Monday, after the Question Hour is over. We now adjourn and will re-assemble on Monday at 11 A.M.

18·08 hours

The Lok Sabha then adjourned till Eleven of the Clock on Monday, July 11, 1977/*Asadha* 20, 1899 (*Saka*).

GMGIPND—M—1378LS—17-8-77—998